# SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES IN RESPECT OF THE STATE OF KARNATAKA TO BE HELD FROM 08.10.2018 TO 15.10.2018 AT BANGALORE

Date: 08th Oct 2018 (Monday)

(Sr. No. 1~73) Time: 9:00 A.M.

Date: 08th Oct 2018 (Monday)

(Sr. No. 76~150) Time: 2:00 P.M.

Date: 09th Oct 2018 (Tuesday)

(Sr. No. 151~225) Time: 9:00 A.M.

Date: 09th Oct 2018 (Tuesday)

(Sr. No. 226~300) Time: 2:00 P.M.

Date: 10th Oct 2018 (Wednesday)

(Sr. No. 301-375) Time: 9:00 A.M.

Date: 10th Oct 2018 (Wednesday)

(Sr. No. 376~450) Time: 2:00 P.M.

Date: 11th Oct 2018 (Thursday)

(Sr. No. 451~525) Time: 9:00 A.M.

Date: 11th Oct 2018 (Thursday)

(Sr. No. 526-600) Time: 2:00 P.M.

Date: 12th Oct 2018 (Friday)

(Sr. No. 601~675) Time: 9:00 A.M.

Date: 12th Oct 2018 (Friday)

(Sr. No. 676~750) Time: 2:00 P.M. Date: 13th Oct 2018 (Saturday)

(Sr. No751~825) Time: 9:00 A.M.

Date: 13th Oct 2018 (Saturday)

(Sr. No. 826~900) Time: 9:00 A.M

Date: 15<sup>th</sup> Oct 2018 (Monday)

(Sr. No. 901~975) Time: 9:00 A.M.

Date: 15<sup>th</sup> Oct 2018 (Monday)

(Sr. No. 976~1055) Time: 2:00 P.M.

# **VENUE**

Branch Secretariat,
Department of Legal Affairs,
D Wing, 4th Floor Kendriya Sadan,
Koramangala, Bangalore-560034

Sr.No. 1

F.No. N-11013/4784/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Sakina Bano, **Advocate**Sh. Late Syed Fida Hussain
No. 32/1 2nd Main Sathya Rekha Apartments
Flat No 401 4th Floor Ramachandrapuram
560021

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 2

F.No. N-11013/4785/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Kenchegowda. B.M., **Advocate**Sh. Late Mari Gowda
No 42 4th Cross Judicial Officers Layout,
Sanjaynagar Bangalore, Ground Floor Near Isro
Office-560094

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 3

F.No. N-11013/4786/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Paul Cherian, **Advocate**Sh. Cherian I P
Cherian Associates Hale Pet Shimoga Road
Narsimharajapura Chikmagalur Karnataka577139

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 4

F.No. N-11013/4787/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K.Siddappa, **Advocate**Sh. N.Krishnappa
No.682 Madhuharsha Havanur Extension
Bagalgunte Nagasandra Post Bengaluru Urban
Karnataka-560073

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 5

F.No. N-11013/4788/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manjunath T, **Advocate**Sh. Thavaryanaik
No.41, Vinayaka Nagar Medahalli, Virgonagar
Post Old Madras Road Bengaluru Urban
Karnataka-560049

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 6

F.No. N-11013/4789/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Shobha B.V, **Advocate** Sh. Gopal Krishna K Bazar Street Nanjangud Mysuru Distt.Karnataka-571301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 7

F.No. N-11013/4790/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. P.C.Ramaiah, Advocate Sh. Jetty Channe Gowda No.36, 31st Main Sakamma Extension Jai Maruthi Nagar Nandini Layout Bengaluru Urban Karntaka-560096

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 8

F.No. N-11013/4791/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Veena K., **Advocate** Sh. K.Mahabhaleshwara Bhat No.185~5~1, Hasuruvani 14th Cross Vyalikaval Bengaluru Urban Karnataka~560003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 9

F.No. N-11013/4792/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Padmashree N.S., **Advocate**Sh. Murali V
Hampapura Krishnaraja Nagara Mysuru
Distt.Karnataka~571602

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 10

F.No. N-11013/4793/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. M.Guru Prasad, **Advocate**Sh. Mallikarjunaiah
No.2, 1st Floor, M.Lingaiah Building V.V.Road,
Mandya City Karnataka~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 11

F.No. N-11013/4794/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shashidhar H, **Advocate**Sh. Basawaraj Hiremath
H.No.8-11-55, Sangama Revana Kripa
Neelakantheshwara Nagar Adjacent Gajgaret
School Raichur Karnataka-584103

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 12

F.No. N-11013/4795/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Gopi N, **Advocate** Sh. M.Nagalingam 988, 2nd Main 3rd Cross Manuvana Vijayanagar Bengaluru Urban Karnataka~560040

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 13

F.No. N-11013/4796/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Venkatesha, **Advocate** Sh. Venkatappa No.32 Purna Kumba Nilaya Shivanahalli Yelahanka Banglaore North Bengaluru Urban Karnataka~560064

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 14

F.No. N-11013/4797/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Tandel Pradeep Babu, **Advocate** Sh. Babu Naga Tandel Post Binaga Karwar, Uk Distt. Karnataka-581307

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 15

F.No. N-11013/4798/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivarama Shetty, **Advocate**Sh. Lt.K.Thimmappa Shetty
No.G3 Perody Paradise 11th Cross Vijaya Bank
Layout Bilekahalli Bengaluru Urban Karnataka560076

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 16</u>

F.No. N-11013/4799/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Bhagwat Sanjay Vasant, **Advocate** Sh. Vasant S.Bhagwat H.No.650, Kencha Road Karwar Uttar Kannad Karnataka-581301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 17

F.No. N-11013/4800/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mohamed Khaleelulla Shariff, **Advocate** Sh. Mohamed Ibrahim Shariff No.5, 1st Cross Gurumurthy Road R.S.Palya Kammanhalli Main Road Bengaluru Urban Karnataka~560033

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 18

F.No. N-11013/4801/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dakappa D., **Advocate**Sh. Dyavappa
Ambekdar Badavane Sorab Town, Sorab Taluk
Shivamogga Distt.Karantaka-577429

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 19

F.No. N-11013/4802/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Vijaya S.Naregal, **Advocate**Sh. Shivakumar
Basava Nilaya Vishweshwaria Layout
Vishwaneedham Post Bengaluru Karnataka560091

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 20

F.No. N-11013/4803/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nagaraj M J, **Advocate** Sh. Jayappa P.S No.2, 1st Floor 1st Cross 1st Main Singasandra Bengaluru Urban Karnataka-560068

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 21

F.No. N-11013/4804/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Lakshmaiah, **Advocate** Sh. Samu Naidu No.74, 1st Cross, Cholurpalya Magadi Road Bengaluru Urban Karnataka-560023

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 22

F.No. N-11013/4805/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Nagamani B.S, **Advocate**Sh. Ramesh G.
No.3352 B New No.71 1 B 5th Cross C Block
Gayathri Nagar Bengaluru Urban Karnataka560021

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 23

F.No. N-11013/4806/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vishwanath.K, **Advocate**Sh. Jambanna K
Gundasagar Street At.Post Kardakal Raichur
Karnataka~584122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 24

F.No. N-11013/4807/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Gangambike H.S., **Advocate**Sh. Devaraja M
394 1st Stage 2nd Block 8th Cross Kalyana Nagar
Nagarabhavi Bda Extension Bengaluru Urban
Karnataka-560072

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 25

F.No. N-11013/4808/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Markandesh Mallikarjun, **Advocate** Sh. Mallikarjun Chitwadagi Annapurneshwari Nilaya Nandi Nagara Koppal Karnataka~583231

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 26</u>

F.No. N-11013/4809/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Varija H.N, **Advocate** Sh. Vijaykumar M.S No.77, 8th Main Vinayaka Nagar Mysuru Karnataka~570012

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 27

F.No. N-11013/4810/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sathisha M.K, **Advocate**Sh. Keshava Murthy V G
647/2 2nd Cross Kamatageri Irwin Road Mandir
Mohalla Mysore Karnataka~570001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 28

F.No. N-11013/4811/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Kamalini B.R, Advocate Sh. B.S. Gangadhara No.65, 36th Main 4th Cross Dollar's Sheme Btm 1st Stage Bengaluru Karnataka~560068

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 29

F.No. N-11013/4812/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vijaya M.P, **Advocate** Sh. Papashetty 664/3, Vinayaka Badavane Panchayath Layout Yelwala Mysuru Taluk Mysuru Distt.Karntaka-571130

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 30

F.No. N-11013/4813/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.R.Sulakshana, **Advocate**Sh. Purushothama K.V
No.214, 2nd Floor 3rd Cross, 9th Chandra
Layout B.C.C.Layout Bengaluru Karnataka560040

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 31

F.No. N-11013/4814/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Ratna N, Advocate Sh. Anil Kumar K.A No.133, 2nd Floor, Panchavati Apartments, 2nd Stage, 3rd Main, Gruhalaxmi Layout Kamalanagar Bengaluru Karnataka-560079

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/4815/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ningappa H.Hosamani, **Advocate**Sh. Shivappa
At. Anchesugur Post Gopalapur Tq.Devadurga
Raichur Karnataka-584111

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 33

F.No. N-11013/4816/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Rohini.H.R., **Advocate**Sh. Radakrishna H.G
32, 2nd Floor Vrinda Manson Gangamma
Garden Malagal Main Road Nagarabhavi 2nd
Stage Bangalore Karnataka~560091

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 34

F.No. N-11013/4817/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahima Katti, **Advocate**Sh. Veerappa Katti
Srigurubasava Near N.H.50, Hungund Road Ilkal
Tq. Hungund Distt.Bangalkot Karnataka-587125

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 35</u>

F.No. N-11013/4818/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nagendra Kumar, **Advocate** Sh. Lt.Vajranabhaiah No.767, 13th Main 3rd Block Rajajinagar Bangalore Karnataka~560010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 36

F.No. N-11013/4819/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Saisudeepti, **Advocate** Sh. Dinesh G.R No.521, 8th Cross 9th Main 2nd Phase Gokula 1st Stage Mathikere Main Road Yeshwanthpura Bengaluru Urban Karnataka-560022

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 37

F.No. N-11013/4820/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Shilpa Sharad Sharikhande, **Advocate** Sh. Sharad Shrikhande 6104, Anriya Dweelington G Halli Rmv Stage-Ii Bangalore Karnataka-560094

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 38

F.No. N-11013/4821/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Rateesh Ramchandra Anvekar, **Advocate** Sh. Ramchandra Krishna Anvekar # 2905, Sonarwada Baad Karwar Uk Distt. Karnaraka~581304

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 39

F.No. N-11013/4822/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Venu.K, **Advocate**Sh. Krishnamurthy.V
No.19, Sri Srinivasa Nilayam 7th Cross,
Banasawadi Main Road Jai Bharath Nagar
Bengaluru Urban Karnataka~560033

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 40

F.No. N-11013/4823/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Prema Kumari, **Advocate** Sh. Kishore Baadkar No.1259, Bharath Residency 5th A Cross 5th Main S.V.G. Nagar Moodalayapalya Bangalore Karnataka-560072

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 41

F.No. N-11013/4824/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Raghunath B.K, **Advocate**Sh. Krishnappa H.M
82, 5th Cross A Main Road Hebbai Bengaluru
Urban Karnataka~560024

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 42

F.No. N-11013/4825/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K.Ramachandran, Advocate
Sh. P.Kunhan Nair
5, Ashirwad 1st Floor 10th Cross Ejipura Main
Road Viveknagar Post Bengaluru Urban
Karnataka-560047

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 43

F.No. N-11013/4826/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dastagir Sab A, **Advocate**Sh. Abdul Raheem Sab
Agasanahalli Village Dasarakallahalli Post
Bhadravati Taluk Shimoga Karnataka-577227

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 44

F.No. N-11013/4827/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Venkataramaiah, **Advocate**Sh. Siddagangaiah
49-A, Near Maramma Temple Obalapura Village
& Post Nelamangala Taluk Bangalore Rural
Distt.Karnataka-562132

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 45

F.No. N-11013/4828/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Radhika B, **Advocate** Sh. Lt.K.Gadhi Narayan No.17, Patel Naraynappa Layout Chunchaghatta Bangalore Karnataka~560062

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 46

F.No. N-11013/4829/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Fahim Unnisa, **Advocate**Sh. Syed Safeer Ahmed
No.5, Gurukrupa Ii Floor 4th Cross 1st Main
Road Near Ganesha Temple Subedar Palya
Yeshwanthpur Bangalore Karnataka-560022

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 47

F.No. N-11013/4830/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Surekha V, **Advocate** Sh. Narasimha Murthy H.G No.239, Nele 3rd A Main M.P.M. Layout Nagarabhavi 2nd Stage Bangalore Urban Karnataka-560056

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 48

F.No. N-11013/4831/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Rangaswamy, **Advocate**Sh. Lt.Rangaswamy Setty
Doddamole Village & Post Chamarajangar Taluk
Karnataka-571127

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 49

F.No. N-11013/4832/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Venkatesh B.M, **Advocate** Sh. B.M. Mahabalagiriyappa Bandagadde Keladi Post Sagar Taluk Shivamogga Distt. Karnataka~577401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 50

F.No. N-11013/4833/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Babu, **Advocate**Sh. Thippanna
Mallarabanavadi Kasaba Hobli Nelamangala
Taluk Bangalore Rural Distt. Karnataka~562123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 51

F.No. N-11013/4834/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahadevaooa M.Sangonda, **Advocate** Sh. Malakarjappa No.18, 2nd Floor 72 Cross, 5th Block Rajajinagar Bengaluru Urban Karnataka-560010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 52

F.No. N-11013/4835/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Thippeswamy T, Advocate
Sh. Lt.Thimmappa D.
No.82, 1st Floor 21st Main 2nd Cross
Marenahalli J.P.Nagar 2n Phase Bangalore
Karnataka+560078

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 53

F.No. N-11013/4836/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. H.M.Adinarayana, **Advocate**Sh. Lt.Mahadevaiah
Heggenahalli Village Pura Post Manchenahalli
Hobli Gowribidanur Taluk Chikballapur
Karnataka-561211

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 54

F.No. N-11013/4837/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ismail Shariff, **Advocate**Sh. Ameenuddin
No.1778 C Block 23, Cross 4th Main
Sahakaranagar Bangaloe Karnataka~560092

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 55

F.No. N-11013/4838/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Rajani Prakash Bellubbi, **Advocate** Sh. Surg.Cor. Prakash P.Bellubbi 58/2, Opal Mansion 17th Cross, Malleshwaram Bangalore Karnataka~560055

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 56

F.No. N-11013/4839/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mohammed Hussain K., **Advocate** Sh. Abdul Kareem No.717, 4th Main Road, Cod Lane K.S.Town Kengeri Upanagara Bangalore Karnataka-560060

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 57

F.No. N-11013/4840/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Revathi.S, **Advocate**Sh. B.C.Thiruvengadam
No.31, Nandidurg Road Thiru & Thiru Chambes
Bengaluru Urban Karnataka-560094

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 58

F.No. N-11013/4841/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Naik Chandrashekhar Ishwar, **Advocate** Sh. Ishwar Naik Mathoshree Nilaya Teachers Colony Kelaginoor Tq Honnavar Uttar Kannad Karnataka-581334

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 59

F.No. N-11013/4842/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Kant Ramesh Hemachandra, **Advocate** Sh. Hemachandra Gaslib Kant Ganesh Niwas Indi Bijapur Karnataka~586209

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 60

F.No. N-11013/4843/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ravi Kumar, **Advocate**Sh. P.G.Venaktesh Rao
No.14, 4th Main 8th Cross Ganesha Block
Mahalakshmi Layout Bengaluru Urban
Karnataka~560096

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 61

F.No. N-11013/4844/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chandra Shekhara Reddy K.N, **Advocate** Sh. K.Narayana Reddy No.1180, Veerabhadreshwar A Theatre Road Kamalnagar Bengaluru Karnataka~560079

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 62

F.No. N-11013/4845/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Abdul Jabbar, **Advocate**Sh. K.A.Mohamed Yakub
No.412/906, 1st Floor, 19th Cross, 80 Ft. Road
2nd Block 1st Stage Hbr Layout Bangalore
Karnataka~560043

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 63

F.No. N-11013/4846/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Prakash Narayan Balekundrikar, **Advocate** Sh. Narayan Shatuppa Balekundrikar Asha Building Ningapur Galli, Khanapur Distt.Belgavi Karnataka~591302

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 64

F.No. N-11013/4847/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. S.Nadisha, **Advocate**Sh. Lt.Somanna.M
66/2 Somavarpet Extension Chamarajanagar
Karnataka~571313

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 65

F.No. N-11013/4848/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dinakara Bhat Bhave, **Advocate**Sh. Vamana Bhat Bhave
Advocate Main Road Sorab Shimga Distt.
Karnataka~577429

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 66

F.No. N-11013/4849/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. L.R.Raghupathi Rao, Advocate Sh. L.Rama Chandra Rao 201 Mahanidhi Residency 12 Tg Layout 1 Cross Ittamadu Main Road Banashankari 3rd Stage Bengaluru Urban Karnataka-560085

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 67

F.No. N-11013/4850/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mrs.M.K.Vishalakshi, **Advocate** Sh. Lt.Sridhar.V No.660, 7th Cross Karthikeya Nilaya Keelukote Kolar Town Karnataka-563101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 68

F.No. N-11013/4851/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Asheedulla, **Advocate** Sh. Lt.Mohammed Ali Vinobha Nagara Palligudde Katapady Udupi Taluk Udupi Karnataka-574105

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 69</u>

F.No. N-11013/4852/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K.J.Lakshminarayanappa, Advocate Sh. Lt.Julappa 1st Floor Ddpi Office Road K.R.Extn Madhugiri Town Tumkur Karnataka-572132

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 70

F.No. N-11013/4853/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Neelakantaiah, **Advocate** Sh. Chikka Nanjappa No.35 2nd Cross 3rd Main Road Someshwaranagara Yelahanka Upanagara Bengaluru Urban Karnataka-560054

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 71

F.No. N-11013/4854/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Puttaraju, **Advocate** Sh. M.Subbanna No.591 2nd Main Road Kengeri Satellite Town Bangalore Urban Karnataka~560060

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 72

F.No. N-11013/4855/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shukumunireddu, **Advocate**Sh. Hanumntharaya
At. Nagargunda Post Devadurga Tq Devdurga
Distt. Raichur Karnataka-584111

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 73

F.No. N-11013/4856/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahaveer Bhimappa Hallur, **Advocate** Sh. Bhimappa Hallur H.No.1318, Near Bus Stand, At. Post Darur Tq Athani Distt.Belgaum Karnataka-591304

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 74

F.No. N-11013/4857/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. V.D.Kumaraswamy, **Advocate**Sh. K.Devagowda
71/1 Sowganda Complex Kaveri Grameena Bank
Building Kodipalya Kengri Hobli Bengaluru
Urban Karnataka~560060

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 75

F.No. N-11013/4858/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Srinivasamurthy.R, **Advocate**Sh. Ramappareddy.G
No.191/2 Kannika Nilaya Behind N.E.S. Office
Thimmappa Badavane Hosadurga Taluk
Chitradurga Distt.Karnataka-577527

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 76

F.No. N-11013/4859/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chandrashekar Chikkanagoudar, **Advocate** Sh. Shivaputrappa
Near To School At.Post Belawadi Tq Bailhongal
(Sampgaon) Belgaum Karnataka~591104

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 77

F.No. N-11013/4860/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chandur Mallikarjun, **Advocate** Sh. Shivanadappa At.Post Halageri Tq Koppal Karnataka~583231

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 78

F.No. N-11013/4861/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Savitha, **Advocate**Sh. Vittala.D
1-248 Swami Prasad House Mijar Post
Mangaluru Taluk Dakshin Kannad Karnataka574225

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 79

F.No. N-11013/4862/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Varalakshim.P, **Advocate**Sh. Nagaraj.K
No.1, 11th Cross Maruthi Nagar Madiwala
Bengaluru Karnataka~560068

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 80

F.No. N-11013/4863/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Santhosh Kumar S.S, **Advocate**Sh. Shivanna S.S
Behind Junior College Betagere
Narasimharajapura Chikmagalur Karntaktak577134

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 81

F.No. N-11013/4864/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. B.Manjunatha, **Advocate**Sh. Beerappa
No.3583-A, B 8th Cross Gayatrinagara Bangalore
Karnataka-560021

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 82

F.No. N-11013/4865/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Johnson Moras, **Advocate**Sh. Gilbert Moras
No.538, Mary's Castle 3rd Main Byraweshwara
Layout Hennur Bande Kalyannagar Post
Bengaluru Urban Karnataka-560043

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 83

F.No. N-11013/4866/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Kundan Babu.M, **Advocate** Sh. M.Meghanathan 256, 5th Main 1st Phase Manjunath Nagar Bengaluru Karnataka~560010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 84

F.No. N-11013/4867/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Rashmini Basawantappa, **Advocate** Sh. Aravind H.No.89, Parappa Master House Maruti Nagar At/Post Basarkod Tq Muddebihal Bijapur Karnataka~586116

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 85

F.No. N-11013/4868/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Prathima S., **Advocate**Sh. Sahadev
Door No.2~32, Akshaya House Kanapathaggu
Maroli Kulshekar Post Mangalore Dakshin
Kannad Karnataka~575005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 86

F.No. N-11013/4869/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Swarnarekha, **Advocate**Sh. Shashidhar Mendon
D.No.4-29/9, 1st Floor Sharada Book Centre
Surathkal Manaluru Dakshin Kannad Karnataka575014

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 87

F.No. N-11013/4870/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Prathima, **Advocate**Sh. Rajesh.P.B
1-371, Prathima Ambika Adkabare Bajpe
Mangalore Dakshin Kannad Karnataka-574142

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 88

F.No. N-11013/4871/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Rekha.K, **Advocate**Sh. Srikanth.P
Sri Skanda Nilaya Devipuram Temple Road Near
Upendra Gowdon Narla Thalapady Dakshin
Kannad Karnataka~575023

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 89

F.No. N-11013/4872/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Zita Priya Moras, **Advocate** Sh. Naveen Walter Fernai Niddel Gokarna House, Kulshekar, Mangalore Karnataka~575005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 90

F.No. N-11013/4873/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sreekumar, **Advocate** Sh. K.V.Vijaya Raghavan D.No.2~1f(4), Behind Vidyadhynee High School, Kadambodi Road, Hosabettu, Mengaluru Karnataka~575019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 91

F.No. N-11013/4874/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Sunitha Bhimappa Pujar, **Advocate** Sh. Santosh Kumar 88, Behind Ishwar Temple J.P.Nagar Gokul Road Udyamnagar Hubli Dharwad Karnataka~580030

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 92

F.No. N-11013/4875/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Jayshree Shankar Mandroli, **Advocate** Sh. Shankar Balappa Mandroli Plot No.22, Balakrishna Rukmini Nagar Belagavi Belgaum Karnataka~590017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 93

F.No. N-11013/4876/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Gopala.S, **Advocate** Sh. Shamanna No.248, V.P.Rpad O;D Madiwala Btm 1st Stage Bangalore Karnataka~560068

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 94

F.No. N-11013/4877/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Sarwamangala Koujageri, **Advocate** Sh. Namdev 2nd Main Vidyagiri Dharwad Karnataka~ 580004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 95

F.No. N-11013/4878/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K.C.Prasad, **Advocate** Sh. B.Chickkamuniyappa Dr.Venugopal Road Camping Grounds Bangarpet Kolar Karnataka~563114

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 96

F.No. N-11013/4879/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chandrahasa.H, **Advocate**Sh. Lt.N.Nagappa
Mangaladevi Near Mangaladevi Temple Cross
Road Bolar Mangalore Dakshin Kannad
Karnataka-575002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 97

F.No. N-11013/4880/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Narayanaswamy.A.M, **Advocate**Sh. Muniyappa.L
No.19, Kempanna Building Chikkabommasandra
Gkvk Post Yelahanka Bengaluru Urban
Karnataka-560064

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 98

F.No. N-11013/4881/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Rukhiabi, **Advocate**Sh. Mohammed Ismail.H
G-3, Jay Paradise Govindappa Lane, 3rd Main,
4th Cross Kodihalli Bangalore Karnataka560008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 99

F.No. N-11013/4882/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. P.G.Muthanna, **Advocate**Sh. Lt.P.N.Ganapathy
Sharada Nilaya Alekatte Road Somwarpet Taluk
Kodagu Karnataka-571236

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 100

F.No. N-11013/4883/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Venkateshappa.N, **Advocate**Sh. Nareppa
Muninarayanappa Building, 4th Cross
Karanjikatte Kolar Town Karantaka~563101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 101

F.No. N-11013/4884/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Saraswathi.P, **Advocate** Sh. Poornesh.H.R No.164~A, & B Block Navilu Road, 6th Cross, Kuvempunagar Mysore Karnataka~570023

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 102

F.No. N-11013/4885/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Vishalakshamma, **Advocate**Sh. Prakasha
D.No.19, 20th Cross Jayanagar Mysurum
Karnataka-570014

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 103

F.No. N-11013/4886/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Rajendrakumar.K.M, **Advocate**Sh. Melegowda
148, Kuppegala Yadakola Post, Varuna Hobli,
Mysore Taluk Mysore Distt.Karnataka~570010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 104

F.No. N-11013/4887/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Bhaskararadhyar.M.R, **Advocate**Sh. Revanaradhya
151-B, 17th Main, 5th Cross Nachanahalli Palya,
J.P.Nagar Mysore Karnataka-570031

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 105

F.No. N-11013/4888/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Shobha.K, **Advocate** Sh. Lt. Kempaiah.K 30~3, Sri Bhyrava Krupa Nilaya, New Srirammandira Road, 4th Cross, Gandhi Nagar Mysore Karnataka~570007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 106

F.No. N-11013/4889/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Gowramma.P, **Advocate** Sh. Hanumanthu.H No.174, Srinidhi K.C.Layout, Main Road Opt. Jockey Quarters Mysore Karnataka~570011

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 107

F.No. N-11013/4890/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Puttaiah, **Advocate** Sh. Puttaiah No.421/A, Behind Manasa Clinic, Bank Colony Road, Bogadi Mysore Karnataka~570026

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 108

F.No. N-11013/4891/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sivaswamy.G.S, **Advocate**Sh. Shivanna.S
No.405, 2nd Stage, 5th Cross, Kuvempunagar
Mysore Karnataka~570023

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 109

F.No. N-11013/4892/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Kusuma.R, **Advocate**Sh. Chinnaswamy.H.C
Siddappaji Road, 1st Main Heggadadevanakote
Town & Taluk Mysore Karnataka~571114

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 110

F.No. N-11013/4893/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. S.Prasanna Kumar, **Advocate**Sh. Chikka Shankarappa
191, New No.142, West Of V.B.S.Temple, 1st
Main Gavipuram Kaveri Nadi Road, Brundavan
Nagar Bangalore Karnataka~560019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 111

F.No. N-11013/4894/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Sharada.K.V, **Advocate**Sh. Visweswaraiah.K.N
No.464, Ground Floor, Parvathi Nilaya, 7th
Cross, 7th Block Jayanagar Bengaluru Urban
Karnataka-560070

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 112

F.No. N-11013/4895/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Lakshmana.G, **Advocate** Sh. Gurunath.H.P D.No.506, 5th Cross, K.B.Extension Davanagere Karnataka~577002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 113

F.No. N-11013/4896/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nayak Shreekant Sevu, **Advocate** Sh. Sevu Nayak 846, Kirti Nagar, Managoli Road, Bijapur Karnataka-586109

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 114

F.No. N-11013/4897/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Jayashree.R.S, **Advocate**Sh. Gururaja Rao R.S.
42-3-1, Attiguppe Prapthi Vijayanagara, 2nd
Stage Bengaluru Urban Karnataka-560040

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 115

F.No. N-11013/4898/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nijagunaradhya.T.C., **Advocate** Sh. Chandrashekararadhya No.787, Venkateshwara Nilaya, 76th Cross, 6th Block, Rajajinagar Bangalore Karnataka~560053

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 116

F.No. N-11013/4899/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Anita Florina Patrao, **Advocate**Sh. Ranjan Donald Martin Simon Pinto
San Marina, Pais Garden Bejai Post Mangaluru
Dakshin Kannad Karnataka~575004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 117

F.No. N-11013/4900/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Kushnappa Bhimappa Gadigennavar, **Advocate** Sh. Bhimappa Gadigennavar Plot No.26, Rukimini Nagar, Opp. Kmf Colony Belagavi Belgaum Karnataka~590017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 118

F.No. N-11013/4901/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Prabhakara.B.S, **Advocate**Sh. Lt.Siddashetty.M
No.462/B, 2nd Cross, B-Block, Manandavadi
Road, Mahadevapura Mysore Karnataka-570008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 119

F.No. N-11013/4902/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Muddumadaiah.A, **Advocate**Sh. Lt.Ankaiah
No.814, Kaivalya Marga, 2nd Stage
Siddarthanagar Mysore Karnataka~570011

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 120

F.No. N-11013/4903/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Vanitha.G, Advocate Sh. Gopalakrishna Murthy.K.H No.2035, 4th Block Janapriya Heavens Doodis Resort Allalasandra Bengaluru Urban Karnataka-560065

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 121

F.No. N-11013/4904/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Hudeo Laxman Bhimrao, **Advocate**Sh. Bhimrao
Plot No.1375, Sector No.7, Vantmuri Colony Mm
Extension Belgaum Karnataka~590017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 122

F.No. N-11013/4905/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mohammad Rafeeq Ahmed, **Advocate** Sh. Lt.M.A Lateef Jangole H.No.3~5~97, Mohalla Assar Shareef Yadgir Karnataka~585201

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 123

F.No. N-11013/4906/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. S.S.Manohar, **Advocate** Sh. H.P.Subbarao Door No.10, 162, M.D Block Somwarpet Taluk Kodagu Karnataka~571236

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 124

F.No. N-11013/4907/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Puttaraju.P, **Advocate** Sh. Puttaiah Gollahalli Village Bidadi Municipality Ward No.17, Bidadi Town Bidadi Hobli & Post Ramanagara Karnataka-562109

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 125

F.No. N-11013/4908/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shintre Abhijeet Arjun, **Advocate**Sh. Arjun Shintre
116, B Malaprabha Khb Heritage Tilakwadi
Belgaum Karnataka-590006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 126

F.No. N-11013/4909/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Paramesha.S.B, **Advocate**Sh. Basappa
Advocate, 3rd Block, I.B.Road, Shanivara Santhe
Town Somwarpet Taluk Kodagu Distt.Karnataka571235

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 127

F.No. N-11013/4910/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Rekha.M, **Advocate**Sh. Mayigowda.D.M
Doddarasinakere Village Doddarasinakere Post
C.A.Kere Hobli Maddur Taluk Mandya Distt.
Karnataka-571422

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 128

F.No. N-11013/4911/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. B.S.Girish Kumar, **Advocate**Sh. Lt. Sanjeeva Rao
Opp. P.L.D. Bank Post Office Road Pandavapura
Town Mandya Distt.Karnataka~571434

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 129

F.No. N-11013/4912/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. J.Manjunatha, **Advocate**Sh. Lt.Jayabore Gowda
Shanthi Nagara Near Raghavendra Tent
Pandavapura Town Mandya Distt.Karnataka571434

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 130

F.No. N-11013/4913/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nehru.L.Naik, **Advocate**Sh. Lachma Naik
At. Hothpeth Thanda Post Hothpeth Near
Bhimarayanagudi, Tq. Shahapur Distt.Yadgir
Karnataka~585287

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 131

F.No. N-11013/4914/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ravi Chavan, **Advocate**Sh. Bansu Chavan
Tadakal Thanda Post Tadakal Via Ratkal Tq &
Distt.Gulbarga Karnataka~585322

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 132

F.No. N-11013/4915/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Jayasheela.S, **Advocate** Sh. G.A.Gopi No.401, Aspire Matrix, 640, 12th Cross, 8th Main Vinayakalayout Nagarbhavi, 2nd Stage Bengaluru Karnataka~560072

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 133

F.No. N-11013/4916/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mallappa Irappa Nalavadi, **Advocate**Sh. Irappa
Shivaji Nagar, Killa Kundgoi Dharwad
Karnataka~581113

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 134

F.No. N-11013/4917/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manjunatha.V, **Advocate**Sh. Venkataramaiah
Maruthi Nilaya, 5th Cross, Jayanagar Kolar Town
Karnataka~563101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 135

F.No. N-11013/4918/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Hanamant Nagappa Naragund, **Advocate** Sh. Nagappa Naragund At.Post M, Timmapur, Tq Ramdurg Distt.Belagavi Belgaum Karnataka-591123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 136

F.No. N-11013/4919/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Hemalatha Prasad.M, Advocate Sh. Sadananda 5th Cross, Adkadakatte Gundibali Marg Puttur Village Post Nittur Udupi Karnataka~576105

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 137

F.No. N-11013/4920/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sathisha.K.J, **Advocate** Sh. Javare Gowda.K.J No.13, Mig, 2nd Group 4, Khb Colony Hootagalli Mysore Karnataka~570017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 138

F.No. N-11013/4921/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Jothi, **Advocate** Sh. Siddaramu.H.S 142, 8th Cross,9th Main, T.K.Layout Mysore Karnataka~570009

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 139

F.No. N-11013/4922/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. M.Anantha Murthy, **Advocate** Sh. Lt.M.S.Maliyappa Gowda 790, Band Bunglow Road, Nazarbad Mysore Karnataka-570010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 140

F.No. N-11013/4923/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahesh Prasad.D, **Advocate** Sh. Devaiah.N Lig-95, Khb Colony R.S.Naidu Nagar Mysore Karnataka~570007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 141

F.No. N-11013/4924/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. G.M.Suresh, **Advocate**Sh. G.L.Muddegowda
569, 4th Main, 5th Cross, I-Block Ramakrishna
Nagar Mysore Karnataka-570022

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 142

F.No. N-11013/4925/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sridhar.L.Holla, **Advocate** Sh. Lt.L.P.Holla 237, Keshetraiah Road, K.R.Mohalla Mysore Karnataka-570004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 143

F.No. N-11013/4926/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mrs.Geetha, **Advocate** Sh. K.P. Chandrakantha Door No.25, Rajgo Nilaya, 3rd Cross. 3rd Main, Behind Siddartha School, Vijaynagara, Kandi Post, Dist. Hassan, Karnataka ~ 573 201.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 144

F.No. N-11013/4927/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Raja Ravi Chandra T.T., **Advocate**Sh. Thriyambaka Murthy
Near Divya Clinic B.T. Road, Town & Talluk
Turuvekere, Dist. Tumkur, Karnataka ~ 572 227.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 145

F.No. N-11013/4928/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manjunatha C.K, **Advocate** Sh. Krishnegowda Chandagal Village And Post, Hebbal Hobali K.R. Nagar Taluk, Dist. Mysore, Karnataka ~ 571 602.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 146

F.No. N-11013/4929/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Jagannatha.M., **Advocate** Sh. Muniswamy M.Y. 302, Old Masjid Road, Malur Town, Kolar Dist, Karnataka - 563 130.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 147

F.No. N-11013/4930/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mrs. Rathi Kumari K.P., **Advocate** Sh. Nagendra B.S. D-3, 875/767/2048, First Floor, Vinoba Road, Subhash Nagara, Dist. Mandya, Karnataka - 571 401.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 148

F.No. N-11013/4931/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. V.Somashekhar, **Advocate**Sh. Vandalappa
Behind Old Bus Stand, 3rd Ward, Kanive
Anjaneya Temple Road, Maski, Dist. Raichur,
Karnataka - 584 124.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 149

F.No. N-11013/4932/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Muneer Ahmed, **Advocate**Sh. Abdul Raheem
Kashmiru House 40, 4th Cross, Vinayakanagar Jp
Nagar, 5th Phase, Bangalore, Karnataka ~ 560
078.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 150

F.No. N-11013/4933/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. M. Kumar, **Advocate**Sh. K. Muniswamy
No.48/3, 16th Cross Opp. Reliance Fresh,
Jaibharath Nagar Link Road, Maruthi Sewa
Nagar Post, Bengaluru Urban, Karnataka ~ 560
033.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 151

F.No. N-11013/4934/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ananda R, **Advocate** Sh. Rama Krishnappa R Bodampalli, Battlahalli Post, Chinthamani, Chikballapur, Karnataka ~ 563 123.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 152

F.No. N-11013/4935/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. R. Basavaraja, **Advocate** Sh. Ramappa No.22, Navya Tejasvi Nilaya, Geddalahalli, Rmv 2nd Stage, Bangalore, Karnataka - 560 094.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 153

F.No. N-11013/4936/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Y. Krishnappa, **Advocate**Sh. Yellappa
No.1241 1st Cross, Manjunatha Layout, R.T.
Nagar, Bengaluru ~ 560 032, Karnataka.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 154

F.No. N-11013/4937/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Srinivasa M., **Advocate**Sh. Muniyappa C.
80, Hirandahalli, Virgonagara Post, Bengaluru
East Taluk, B'lore Distt. - 560 049, Karnataka.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 155

F.No. N-11013/4938/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sadakath U., **Advocate** Sh. A. Mohammed Usman 209, 3e, Main Road, Kasturinagar Bengaluru, B'lore Distt. ~ 560 049, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 156

F.No. N-11013/4939/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sanjeev Mahaling Sarangi, **Advocate**Sh. Mahaling Keshav Sarangi
Near Chandan Dairy Shirgur Road, Kudachi
Taluka Raybag, Distt. Belagam, Karnataka ~
591311.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 157

F.No. N-11013/4940/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ubed Ur. Rehman, **Advocate** Sh. Mohammed Abdul Rauf No.378-A, 1st Main, Mosque Road, 11-A, Cross, Iliyasnagar, Jp. Nagar Post Bengaluru Urban Karnataka-560078

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 158

F.No. N-11013/4941/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mohammed Mukhtar Abbad Saheb Mulla, **Advocate** Sh. Abbas Saheb Plot No.233, Habib Nagar, Near Ibrahim Roza Vijayapur Bijapur Karnataka-586101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 159

F.No. N-11013/4942/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Uma Maheswary M.N, **Advocate** Sh. Nijaguna Aradhya Temple Street, Fort Street, Maddur Mandya Karnataka-571428

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 160

F.No. N-11013/4943/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sharanagouda Sanganagouda Patil, **Advocate** Sh. Sanganagouda No.4, 1st B Main, Sanjeevinnagar Moodalapalya Bengaluru Karnataka~560072

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 161

F.No. N-11013/4944/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Munirat Hnamma.D, **Advocate** Sh. Lt.H.N.Sreenivasa No.23, 2nd Floor, 1st Main, 2nd Cross, Azadnagar, Chamarajpet Bengaluru Karnataka-560018

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 162

F.No. N-11013/4945/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Uma Damodar Naik, **Advocate**Sh. Damodar Naik
At. Holekeri Po. Mavinakurva Honnavar Taluk
Uttar Kannad Karnataka~581335

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 163

F.No. N-11013/4946/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. T.Narayanaswamy, **Advocate**Sh. Lt. Thimmaiah
22, Sristi Nilaya Prashanth Nagar, Budigere Road
Devanahalli Town Bangaluru Rural
Distt.Karnataka~562110

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 164

F.No. N-11013/4947/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sathyanarayana, **Advocate**Sh. D.H.Srinivasamurthy
33, Bylappanapalya, Madavara Post, Bangalore
North Karnataka-562162

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 165

F.No. N-11013/4948/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Anuradha.J, **Advocate**Sh. Shivamurthy.M
No.Ews-56, 3rd Main, Hebbal 1st Stage Metagalli
Post, Mysore Karnataka-570016

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 166

F.No. N-11013/4949/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chandrashekhar.S, **Advocate**Sh. Sreebuvasappa
Thimmasandra Village, Rajaghatta Post, Kasaba
Hobli Doodaballapura Taluk Bangalore Rural
Karnataka-561203

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 167

F.No. N-11013/4950/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Chandrakala B., **Advocate**Sh. Sundresha.B.K
No.64/A2, Navarathna Agrahar Sadahalli Post,
Jala Hobli Bangalore North Taluk Bangalore
Karnataka~562110

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 168

F.No. N-11013/4951/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Bhagyamma J.S, **Advocate** Sh. Manjunath K.S Door No.84, Ajjappla Compound Anekonda, Davangere Karnataka~577001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 169

F.No. N-11013/4952/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. V.M.Mahadevaswamy, **Advocate**Sh. Lt. Mariswamy
Veerarajapura Village Mikkere Post, Kirugavalu
Hobli Malavalli Taluk, Mandya Distt.Karnataka571424

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 170

F.No. N-11013/4953/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. H.C.Roopa, **Advocate** Sh. S.Girish No.245, 1st Cross, Kothanur Dinne. J.P.Nagar, 8th Phase Bangalore Karnataka-560076

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 171

F.No. N-11013/4954/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Syed Mukthqki Ahmed.Y.R, **Advocate** Sh. Siraj Ahmed 169/1, 18th Cross, Rameshnagar Marathahalli Post, Bangalore North Karnataka~560037

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 172

F.No. N-11013/4955/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. C.S.Ramamurthy Rao, Advocate Sh. Sampangiramaiah C.S Chakarasanahalli Post & Village, Narasapura Hobli, Kolar Taluk Karnataka-563133

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 173

F.No. N-11013/4956/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sharanappa, **Advocate**Sh. Shankarappa Hallakai
H.No.Ews 18-20, Housing Board Colony, Jewargi
Gulbarga Karnataka-585310

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 174

F.No. N-11013/4957/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. M. N. Narayana Swamy, **Advocate**Sh. M.K. Narasimhe Gowda
D.No.8-234, Kalamma Temple Street, Near
Fakhir Gori, Srirangapatna Town, Srirangapatna
Taluk, Mandya Dist., Karnataka - 571 438.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 175

F.No. N-11013/4958/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. P.S. Guruprasad, **Advocate**Sh. P.K. Shanthamallappa
D.No. 55 Padaguru Village And Post
Therakananbi Hobli, Gundlupet Taluk,
Chamarajanagar Dist., Karnataka - 586 127.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 176

F.No. N-11013/4959/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mrs. Seema Tahseen Sultana, **Advocate** Sh. A. Asad Ulla Khan 7-201, Ahmedpur Street, Kollegal, Chmaraja Nagar Dist., Karnataka - 571 440.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 177

F.No. N-11013/4960/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nataraj B.T., **Advocate**Sh. Thimmaraju.B.M.
"Modalamane", Near Arali Katte K.M. Road,
Bilagula Hesagal Post, Mudigree Taluk,
Chikkamagaluru Dist., Karnataka - 577 132.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 178

F.No. N-11013/4961/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mrs. Pushpalatha C., **Advocate**Sh. Manjunatha M.
Allapatna Village Maralagala Post, Sriangapatna
Taluk, Mandya Dist, Karnataka ~ 571 807.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 179

F.No. N-11013/4962/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Venugopal V.S., **Advocate**Sh. Late V. Subraya
"Megh Nivas", Behind Sathya Sai Nursing Home,
Dongerkery Mangalore, Dakshina Kannada Dist.,
Karnataka ~ 575 003.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 180

F.No. N-11013/4963/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. D.B. Devaraju, **Advocate**Sh. Late B. Basavraju
Doddakadanur At Post, Hally Mysore
Hobli, Holenarasipur Taluk, Hassan Dist.,
Karnataka - 573 211.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 181

F.No. N-11013/4964/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahadevaswamy B.S., **Advocate**Sh. Shivanna.B
Beechanahalli Village, Gandhanashalli Post,
Mirle Hobli K.R. Nagar Taluk, Mysuru Dist.,
Karanataka - 571 603.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 182

F.No. N-11013/4965/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Jeevan Prakash Padukone, **Advocate** Sh. Narayan Billava Vajrakshi Nilaya, Trasi Village & Post, Kundapura Taluk, Udupi Dist., Karnataka ~ 576 235.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 183

F.No. N-11013/4966/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Pradeep R., **Advocate**Sh. K. Rama Krishna Naidu
Santhepet Hanur, Kollegal Taluk,
Chamarajanagar Dist., Karnataka~571 439.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 184

F.No. N-11013/4967/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. G.Ramamurthy, **Advocate**Sh. J.M. Gundappa
Sampige Road Near Courts, B.M. Road,
Channarayapatna Taluk, Channarayapatna
Town, Hassan Dist., Karnataka ~ 573 116.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 185

F.No. N-11013/4968/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mrs. R. Jyshree, **Advocate**Sh. M. Ramesha
5th A, Cross Behind Court, Near I.B. Road M.V.
Extension, Hosakote Bangalore Rural, Dist.
Bangalore Rural, Karnataka - 562 114.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 186

F.No. N-11013/4969/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. M.N. Ramaswamy, **Advocate**Sh. M.V. Narasimha Murthy
Advocate Behind Mini Vidhana Soudha, Subhash
Naga Rbadavane, Krishnarajapet Town,
Krishnarajapettaluk, Mandya Dist., Karnataka ~
571 426.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 187

F.No. N-11013/4970/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Rachappa Sangappa Angadi, **Advocate** Sh. Sangappa Rachappa Angadi Madiwalar Chawl, Taluka Bailhongal, Dist. Belagam, Karnataka ~ 591102.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 188

F.No. N-11013/4971/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Padmavathamma G.V., **Advocate** Sh. Late G. Vasudevachar No.48 Apk Road 2nd Block, Thyagaraj Nagar, Dist. Urban, Bangalore - 560 028. Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 189

F.No. N-11013/4972/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manjunatha H.M., **Advocate**Sh. Manjegowda H.D.
No. 815, 16th Main 9th Cross Iti Layout,
Mallathahalli Nagarabhavi, Dist. Bengaluru
Urban, Karnataka ~ 560 056.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 190

F.No. N-11013/4973/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Gopalakrishna, **Advocate**Sh. Late Venkataramanappa
No.68, 4th Cross, Patel Balappa Layout,
Koramangala Road, Adugodi, Dist. Bengaluru
Urban, Karnataka - 560 030.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 191

F.No. N-11013/4974/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Arati Basavaraj Nandi, **Advocate** Sh. Basavaraj Shivaputrappa Nandi Survey No.8, Ganesh Nagar Khasbag, Bazar Galli Belagavi, Dist. Belgaum, Karnataka - 590 003.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 192

F.No. N-11013/4975/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mrs. Sumangala K P, Advocate Sh. K.R. Peethabarsiah 119, Amrutha 6th Main, 13th Cross, Isec Post Ngef Layout, Nagarabhavi, Dst, Bengaluru, Karnataka - 560 072.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 193

F.No. N-11013/4976/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mrs. Shashikala L. Hulmani, **Advocate** Sh. Mahantesh F Bevinakopp G~103, Netravati Bda Apartment Nears G International School, Nandini Layout, Dst. Bengaluru Urban, Karnataka ~ 560 096.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 194

F.No. N-11013/4977/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mrs. Meera.H, **Advocate**Sh. Keshavamurthy
No. 3 Chaitra, 12th Cross, Kathiguppe Main
Road, Ashok Nagar, Bengalore ~ 560 050.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 195

F.No. N-11013/4978/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Devendra M.C., **Advocate**Sh. Late Channappa
Santhe Mogenahali Village, Akkur Post, Kasab
Hobli, Channapatna Taluk, Ramanagara Dist,
Karnataka - 562 138.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 196

F.No. N-11013/4979/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dinesh Rao B, **Advocate** Sh. B. Babu Rao Gurukripa'd.No.23~9~569, Opp. Sri Ramakrishna Math, Near Mangladevi Temple, Distt. Kannad, Mangalore~ 575 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 197

F.No. N-11013/4980/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. H.S. Sheshadri, **Advocate**Sh. Shivashankaraiah
No.24, 2nd Floor, 8th Cross, J.S.Nagar,
Saraswathipuram Nandini Layout, Bangalore ~
560 096.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 198

F.No. N-11013/4981/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mrs. Vanajakshi.R., **Advocate** Sh. Srikantha.K. 443,1st Main 2nd Cross, Venkatarangapura Palace, Guttahalli, Bangalore, Karnataka ~ 560 003.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 199

F.No. N-11013/4982/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Anant Kulkarni, **Advocate**Sh. Bandu Rao
No. 3889/A9th Cross, 2nd Main,
Gayathrinagar, Bengaluru ~ 560 021.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 200

F.No. N-11013/4983/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mrs. Shivaleelah, **Advocate**Sh. Shashi S. Patil
House No.1, Shanthinikithan, Near Coffee Board
Layout, Hebbala Kempapura-560024.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 201

F.No. N-11013/4984/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. M.Parameshwarappa, **Advocate** Sh. Mallikarjunappa Haraguvalli, Sanda Post, Shikaripura Shimoga Karnataka~577447

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 202

F.No. N-11013/4985/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Santosh Bapu Bhosale, **Advocate**Sh. Bapu
Shivaji Circle At & Po.Jamkhandi Bagalkot
Karantaka~587301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 203

F.No. N-11013/4986/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Girish, **Advocate**Sh. Sanjeeva G.T
S.R.G. Compund Kharvi Keri Gangolli Village
Kundapura Taluk Udupi Karnataka~576216

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 204

F.No. N-11013/4987/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chandrappa.D.R, **Advocate**Sh. Rajashetty.D.V
No.485, Pawan Pavellion 2nd Floor,4th Main
Maruthi Layout Vasanthapura Bengaluru Urban
Karnataka-560061

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 205

F.No. N-11013/4988/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Harishchandra, **Advocate**Sh. Padmanabha.B
D.No.3-147, Sundari Bai Compund Near,
Rajarajeshwari Temple Kuthar Padav Permannur
Post & Village Mangalore Dakshin Kannad
Karnataka-575017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 206

F.No. N-11013/4989/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nitheesh, **Advocate**Sh. Lt.Venkappa Bangera
3-61, Maran Kariya House Kukkuda Katte
Muloor Village Gurupura Dakshin Kannad
Karnataka-574145

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 207

F.No. N-11013/4990/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. T.S.Anusuya, **Advocate**Sh. Ravikumar
Thimmasandra Village Lalaghatta Post Kasaba
Hobli Channapattana Taluk Ramanagara
Distt.Karnataka~562160

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 208

F.No. N-11013/4991/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Jayarama.A, **Advocate**Sh. Lt.Kukka.A
Amme Thotty House Moodambail Post, Punacha
Village Bantwal Taluk Dakshin Kannad
Karnataka-574260

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 209

F.No. N-11013/4992/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. R.Kiran, **Advocate**Sh. G.Ramesh
Vns Temple Road, Gundlupet Chamarajanagar
Distt.Karnataka~571111

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 210

F.No. N-11013/4993/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Habib Rehaman, **Advocate**Sh. Yusuf.G
Manimajal House Golthamajal Village Kalladka
Post, Bantwal Taluk Dakshin Kannad Karnataka574222

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 211

F.No. N-11013/4994/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Chayadevi.H.G, **Advocate** Sh. Amruth Aradhya E. Srishaila Mallika, 4th Cross Shantinagar, Hassan Karnataka~573201

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 212

F.No. N-11013/4995/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. M.T.Sathyanarayana, **Advocate**Sh. M.K.Thimme Gowda
Advocate Hentagere Road, Opp. Court Building,
Near Canara Bank Arkalgud Taluk Arkalgud
Town Hassan Distt.Karnataka-573102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 213

F.No. N-11013/4996/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sukumara B.M, **Advocate**Sh. Krishnappa
Ashwin Nivas D.No.24~81/7, Thokkottu Ullal
Post Mangaluru Dakshin Kannad Karnataka~
575020

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 214

F.No. N-11013/4997/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Rohit B.Suvarna, **Advocate**Sh. Bhaskar Suvarna
Paduthonse Bengre Post Kodibengre Udupi
Tq/Distt. Karnataka~576218

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 215

F.No. N-11013/4998/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shubhani, **Advocate** Sh. Prashanth Bangera D.No.5-6-427/1, Srishti Suvarna Villa, Near P.V.S.Kalakunj Kodial Bail, Mangalore Dakshin Kannad Karnataka-575003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 216

F.No. N-11013/4999/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Onkarappa Virupanna Kustagi, **Advocate** Sh. Virupanna Kustagi Near, Kalikadevi Temple, At Lebageri Tq, Koppal Karnataka~583237

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 217

F.No. N-11013/5000/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Kala, **Advocate**Sh. Nicholas.S
Door No.20~18~1104, St. Ursula Convent Near
Rosario Church, Pandeshwar Bolar Mangalore
Karnataka~575001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 218

F.No. N-11013/5001/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Parashurama.A, **Advocate**Sh. Mohan Rao
Sri Rafhavendra Nilaya, 1st Floor, Kumbara Street
Ward No.16, Harihara At. Taluk Davangere
Karnataka-577601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 219

F.No. N-11013/5002/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. G.Arun Kumar, **Advocate**Sh. Lt.Gundappa
No.232, 2nd Cross, Vinayaka Nagar, Jigani
Village & Hobli Anekal Taluk Bengaluru Urban
Karnataka-562106

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 220

F.No. N-11013/5003/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manjunatha C.J, **Advocate**Sh. Jagadeesh.C.L
Annapoorna Vebkateshwara Nagara Near Govt.
Parimary School, Kadur Chikamagalur
Distt.Karnataka~577548

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 221

F.No. N-11013/5004/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ambarisha, **Advocate**Sh. Byraiah
No.1465, Hemambara Nilaya, B.M.Road Behind
Ljoor Police Station Ramanagara Karnataka562159

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 222

F.No. N-11013/5005/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K.Basavaraj, **Advocate**Sh. Sharanappa
Hasalli Building, Bappur Main Road, Nataraj
Colony, Sindhanur Raichur Karnataka~584128

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 223

F.No. N-11013/5006/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Fakeerappa Yallappa Gaji, **Advocate** Sh. Yallappa H.No.472/1, Naragund Road, Hoolikatti, Savadatti Belagavi Belgaum Karnataka~591126

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 224

F.No. N-11013/5007/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chandan Kumara.C.B, **Advocate**Sh. C.G.Balakrishna
Prakruthi Complex Bollur Village Gudde Hosur
B.M.Road, Kushainnagar Somwarpet Taluk
Kodagu Karnataka~571234

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 225

F.No. N-11013/5008/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Bharati Narasimharao Gujar, **Advocate** Sh. Suresh Kunte Gandhi Nagar At. Post Taluk Bilagi Distt.Bagalkot Karnataka~587116

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 226

F.No. N-11013/5009/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nagaraja K.G., **Advocate**Sh. Giddegowda.J.P
Manjegowda Complex Opp. Bharath Gas
Agencies Bikkodu Road Alur Town Alur Taluk
Hassan Distt.Karnataka~573213

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 227

F.No. N-11013/5010/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Asha Kiran, **Advocate**Sh. Dayananda.M
D.No.8-146/7, Durgi Kiran House Mrpl Road,
Kana Iddya Village Surathkal Mangaluru
Dakshin Kannad Karnataka-572014

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 228

F.No. N-11013/5011/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. B.Ramesha, **Advocate**Sh. Basanna
No.5, Shobha Building, Anchepalya Main Road,
Near S.J.Fashion Garments, Thotadaguudadahalli,
Nagasandra Post, Bengaluru Urban Karnataka560073

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 229

F.No. N-11013/5012/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Ranjitha, **Advocate**Sh. Dayananda.P
Bannur Guthu House, Bannur Post & Village
Puttur Taluk, Dakshin Kannad Karnataka574203

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 230

F.No. N-11013/5013/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Roopa.N, **Advocate** Sh. Mahesha.C No.7501, 4th Stage, 2nd Phase- Vijayanagar Mysore Karntaka-570017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 231

F.No. N-11013/5014/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Parthasarathi.R., **Advocate**Sh. Ravindranath Uttarkar
No.126/2, New No.1517, Vinoba Road,
Shivarampet Devaraja Mohalla Mysore
Karnataka-570001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 232

F.No. N-11013/5015/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Lakshman Raj.R, **Advocate**Sh. Lt.Rangaiah
No.416/1 T.H.Road, 1st Cross, Devamba
Agrahara K.R.Mohalla Mysore Karnataka570024

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 233

F.No. N-11013/5016/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Pavananjaya, **Advocate**Sh. Lt.Prabhakar Jain
No.102, Datta Prasad Appartment, Kodialbail
Mangalore Dakshin Kannad Karnataka-575003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 234

F.No. N-11013/5017/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chetan Kumar K.C., **Advocate** Sh. Chennappa Gowda.K 3-140, Ch Complex, Near Akshathakalamandira, Sri Ram Pete Main Road Sullia, Dakshin Kannad Karnataka-574239

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 235

F.No. N-11013/5018/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Mamtaz, **Advocate**Sh. Abdul Muneer
D.No.16/1, Site No.20~B, 8th A Block, Kukkadi, Krishnapura, Surathkal Mangalore Karnataka~575014

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 236

F.No. N-11013/5019/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sundara Poojary.M, **Advocate** Sh. Aitha Poojary 2-213, Mave House, Salethoor Post & Village, Bantwal Taluk Dakshin Kannad Karnataka-574323

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 237

F.No. N-11013/5020/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Yatheesha, **Advocate**Sh. Chandappa
1-56, Shobha Nilaya, Shri Annappa Panjurli
Doomavathi, Kallurti Daivastana Perjila Bajal
Post & Village Mangalore Karnataka-575007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 238

F.No. N-11013/5021/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Shubha.K, **Advocate**Sh. Anil Sherlekar
Door No.5-7-611, Bhojarao Lane Near
Bhagavathi Temple, Dongerkery, Mangalore
Karnataka-575003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 239

F.No. N-11013/5022/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sharanappa Shantappa Rabinal, Advocate Sh. Shantappa Basav Nivas, Khb Colony, Near Water Tank, Vijayapur Road Indi Karnataka~586209

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 240

F.No. N-11013/5023/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Iranagouda R.K., **Advocate**Sh. Rudragouda
Kechammanavar, Near Sharanbasaveshwara
Temple, At. Post Hunasihal Koppal Karnataka583237

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 241

F.No. N-11013/5024/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shanthaveerappa.S, **Advocate**Sh. Singappa
Madanabhavi At.Post Honnali Taluk Davangere
Karnataka-577223

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 242

F.No. N-11013/5025/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Mallika.B, **Advocate** Sh. Ganesh V.Karkera 3~16, Kalyade Hosabettu Post, Via Moodbidri, Mangaluru Dakshin Kannad Karnataka~574227

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 243

F.No. N-11013/5026/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ranganatha Prasad B.S, **Advocate**Sh. Somana B.
No.48, 1st Main Raju Layout, Near Nehru
Memorial School,Nagadevanahalli Post
Gnanabharathi Bangalore Karnataka~560056

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 244

F.No. N-11013/5027/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivarama Alva.K, **Advocate**Sh. Lt. Mahalinga Alva
Door No.1-9-74(1), 4th Cross, Prashanthi Road,
Shaktinagar Mangalore Dakshin Kannad
Karnataka-575016

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 245

F.No. N-11013/5028/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Manjula.M.K, **Advocate**Sh. Lt. Kariyappa.M.M
1st Cross Maravanji Circle Kadur Taluk,
Chickmagalur Distt.Karnataka~577548

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 246

F.No. N-11013/5029/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. J.G.Krishanswamy, **Advocate** Sh. Lt. J.B.Govindaiah 306, Mathru Nivas,19th Main, Ii Stage Vijaya Nagar, Mysuru Karnataka~570017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 247

F.No. N-11013/5030/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. G.S.Prakash Rao, Advocate
Sh. Lt.G.V.Shankara Narayan Rao
Gudarlahalli Village Murugamalla Post
Chintamani Taluk Chikballapur Karnataka563125

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 248

F.No. N-11013/5031/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.B.Chandrakala, **Advocate** Sh. B.K.Sundresh 64/A-2, Navarathna Agrahar,Sada Halli Post Jala Hobli Bengaluru North Taluk Bengaluru Karnataka-562110

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 249

F.No. N-11013/5032/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Ashamani, **Advocate**Sh. Dayananda Rai
Ajjibettu, Jodumarga Post Bantwal Taluk Dakshin
Kannad Karnataka~574219

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 250

F.No. N-11013/5033/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. B.N.Srinivasa Rao, **Advocate**Sh. B.N.Krishna Rao
209,Nobel Residency,B.G.Road,Bengaluru
Karnataka~560076

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 251

F.No. N-11013/5034/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Amarendra.H, **Advocate** Sh. Sankappa Shetty.H 2~57~A, Deepthi Post,Maroor Via Moodbidri D.K.Distt.Karnataka~574227

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 252

F.No. N-11013/5035/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Premananda, **Advocate**Sh. Thimmappa Anchan
Baidashree Nilaya,Door No.5-241 Beluvai
Post,Mangalore Taluk Dakhin Kannad
Karnataka-574213

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 253

F.No. N-11013/5036/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dayananda Rai.P, **Advocate** Sh. Thimmappa Rai Ajjibettu, Jodumarga Post Bantwal Taluk Dakshin Kannad Karnataka~574219

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 254

F.No. N-11013/5037/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivakumar Siddalingaiah, **Advocate** Sh. Siddalingaiah At Rangapur, Post, Gudadur, Tq Sindhanur, Distt. Raichur, Karnataka ~ 584 124.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 255

F.No. N-11013/5038/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mrs. Chethana S.V., **Advocate**Sh. Chethan J
No.14, Dhavala 3rd Main 4th Cross, Srinidhi
Garden Layout, Kanakpura Main Road,
Kaggalipura Post, Bengaluru Urban, Karnataka ~
560 082.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 256

F.No. N-11013/5039/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Veena Rani B, **Advocate** Sh. B. Gangadhar D.No.7-85/6, Laxmi Kiran House, Nadiguthu Kodical, Mangalore, Distt. Dakshina Kannad, Karnataka - 575 006.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 257

F.No. N-11013/5040/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sunila Kumara, **Advocate** Sh. K. Raghava Sree Lakshmi Narasimha Krupa, No.2711, 11th Main, D Block, Rajajinagar, Bengaluru Urban, Karnataka - 560 010.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 258

F.No. N-11013/5041/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Parvatagouda Mallikarjun Patil, **Advocate** Sh. Mallikarjun Murgod, Tq Saundatti, Distt. Belgaum, Near Coorporation Bank, Karnataka ~ 591 119.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 259

F.No. N-11013/5042/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. T.S. Mahanthesh, **Advocate** Sh. Shivanna C. Thippur At Post, Gubbi Taluk, Tumkur Distt., Karnataka ~ 572 2016

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 260

F.No. N-11013/5043/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mathad Rajshekhar, **Advocate**Sh. Veerasangayya
Bt Patil, Nagar 2nd Cross, Koppal Karnataka583231

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 261

F.No. N-11013/5044/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K.S.Bammappanavar, **Advocate**Sh. Siddappa
No.366, 1st Cross, 2nd Main Jagajyothi Layout,
Nagadevanahalli, Bengaluru Urban Karnataka560056

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 262

F.No. N-11013/5045/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. R.Ramesh, Advocate
Sh. R.Ramachandra Murthy
1107,Hmt Layout, 7th Block, 9th Cross, 3rd
Main Vidaranyapura Bengaluru Karnataka560097

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 263

F.No. N-11013/5046/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Kavitha M, **Advocate**Sh. Prakash
Door No.3-79, Koppalahouse Jappinamogaru
Village, Mangaluru Karnataka-575007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 264

F.No. N-11013/5047/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Balasubramanya.S, **Advocate**Sh. Sreenath.N
Mig-35 (Oyhs) Hebbal Hudco 1st
Stage,Lakshmikanthanagar Mysore Karnataka570017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 265

F.No. N-11013/5048/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Saril R.Uchil, **Advocate**Sh. B.Arun Bangera
Uchil House,Kalpane Kulshekar Mangaluru
Dakshin Kannad Karnataka-575005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 266

F.No. N-11013/5049/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K.P.Kumara Swamy, **Advocate**Sh. C.Puttamadiah
164/3,Ramalingegowda Building, Bank Colony
Road, Bogadi Mysuru Karnataka-570026

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 267

F.No. N-11013/5050/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Kamala Kumar.M, **Advocate** Sh. Munniswamy No.85,Rudrappa Garden, Vivek Nagar Post Bengaluru Karnataka~560047

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 268

F.No. N-11013/5051/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ramesha, **Advocate**Sh. Dodda Puttappa
Gandhinagara Pavagada Town, Tumkur
Karnataka-561202

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 269

F.No. N-11013/5052/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Naik Gajanan Nagappa, **Advocate**Sh. Naik Nagappa Honnappa
Anugraha Housem Tenkanakeri, Taluk Ankola
Uttar Kannad Karantaka~581314

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 270

F.No. N-11013/5053/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Prakash Kumar, **Advocate**Sh. Veeranagouda
Sri Amareshwar Nilay, Mb.No.7-7-714/398, 3rd
Cross, Near Nandeeshwar School, Nandi Nagar,
Koppal Tq Distt. Koppal Karnataka-583231

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 271

F.No. N-11013/5054/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Gangadharappa.B.N, **Advocate**Sh. Lt.Belai Nagappa
# 233, 2nd Main Road, 7th Cross, Opp.
Ganapathi Emple, B.M.Shree Nagar Metagalli
Post Karnataka-570016

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 272

F.No. N-11013/5055/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahesha.J.J, **Advocate**Sh. Jayaramappa
No.103/A, Byanapalya Vajarahalli,
Thalagattapura Post Kanakapura Main Road,
Bengaluru Karnataka~560062

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 273

F.No. N-11013/5056/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K.Sridhar, **Advocate**Sh. T.Krishnappa
Mallur Village & Post, Jangamakote Hobli
Shidlaghatta Taluk Chikkaballapur
Distt.Karnataka~562102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 274

F.No. N-11013/5057/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Amaregouda, **Advocate** Sh. Yamanagouda Channabasava Nagar, Pwd Camp, Sindhanur, Raichur, Karnataka - 584128.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 275

F.No. N-11013/5058/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Krishna.A, **Advocate**Sh. Govindan Maniyani
Door No.3e-20-1751,Near Kadri Toll
Gate,Kankanady Post,Kaibattal,Mangalore
Karnataka-575002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 276

F.No. N-11013/5059/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Jayarama C.H, **Advocate**Sh. C.H.Chinappa
Sri Rama Nilaya, Samethadka Puttur, Dakshin
Kannad Karntaka~574202

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 277

F.No. N-11013/5060/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahantesh Siddaram Hulloli, **Advocate** Sh. Siddaram Hulloli Near Ganesh Temple,Thana Hattaragi Taluka, Hukkeri Belagaum Karntaka~591243

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 278

F.No. N-11013/5061/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. T.M.Veerendra Kumar, **Advocate** Sh. T.N Mahalingappa S.I.T., 1st Cross, Gokula Road, Tumkur City & Distt. Karnataka~572103

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 279

F.No. N-11013/5062/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shobharani H.G, **Advocate** Sh. Mashewarappa H.G 1847, 25th '5' Cross, 23rd Main, Hsr 2nd Sector, Bangalore, Karnataka~560102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 280

F.No. N-11013/5063/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chikkanna.M, **Advocate**Sh. Mari Chikkaiah
No.Hura Village & Post Hullahalli Hobli,
Nanjangud Taluk Karnataka-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 281

F.No. N-11013/5064/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Basavaraja.P.S, **Advocate**Sh. Shekarappa.P
Bussenahalli Agarabannihatti Post Channagiri
Taluk Davanagere Distt.Karnataka~577213

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 282

F.No. N-11013/5065/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. C.Ashwathanarayana, **Advocate**Sh. Chikkamariyappa
No.02, Yarapashettihalli Village, Kasaba Hobli
Malur Taluk Kolar Karnataka-563130

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 283

F.No. N-11013/5066/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Basappa, **Advocate**Sh. Chittaiah
Madenur At Post, Near Bovi Colony,
Thotadamane, Kasaba Hovli Tiptur Taluk Tumkur
Distt.Karntaka~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 284

F.No. N-11013/5067/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ayoub Bagalkot, **Advocate**Sh. Mahiboobsab
A.M.Bagalkot Gulam Husain Street, Vijayapur
Karnataka-586101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 285

F.No. N-11013/5068/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.K Chandrakala, **Advocate** Sh. K Veerabhadriah 4th Cross, Parvathi Nagar Main Road Bellary, Karnataka-583103

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 286

F.No. N-11013/5069/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Rashmi Patel, **Advocate**Sh. Satish Chandra Ns
Lakshmi Narasimha Krupa 1210 5th Cross 27th
Main 1st Phase Jp Nagar Bengaluru Urban,
Karnataka~560078

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 287

F.No. N-11013/5070/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sajjan Mallappa, **Advocate**Sh. Basappa Sajjan
M B Sajjan, Opp Rural Police Station Shanti
Colony Koppal, Karnataka~583231

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 288

F.No. N-11013/5071/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Srinivasalu S, **Advocate**Sh. Subbanna N
Smig-A, 4th Phase, Yelehanka Newtown
Bangalore Karnataka-560064

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 289

F.No. N-11013/5072/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Arundhati H N, **Advocate** Sh. H R Nanjegowda Devaki Krupa' Opp Police Qurters Ramanahalli Chikmgalur Karnataka~577101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 290

F.No. N-11013/5073/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sri Pandurang, **Advocate** Sh. K.Kallappa Katholli Post. Kallur.Taluk Humnabad.Dist. Bidar Karnataka~585330

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 291

F.No. N-11013/5074/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Nalini B N, Advocate Sh. Nishan C M Nalvathoklu Village, Nalvathoklu Post, Virajpet, Kodagu, Karnataka~571218

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 292

F.No. N-11013/5075/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sachindra U, **Advocate**Sh. Padmanabha Shetty
Santhya Gadada Guttu House, Kinya Post And
Village Mangalore Talukdakshin Kannad,
Karnataka-575023

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 293

F.No. N-11013/5076/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shukumuni Reddi, **Advocate**Sh. Hanumantraya
Ro Nagaragunda, Post Devadurga Tq Devadurga
Dist Raichur, Gujarat~584111

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 294

F.No. N-11013/5077/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivarama Shetty, **Advocate**Sh. Late K Thimmappa Shetty
No.G3 Perody Paradise 11th Cross, Vijaya Bank
Layout Bilekahalli Bengaluru Urban, Karnataka560076

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 295

F.No. N-11013/5078/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Palakshi B K, **Advocate**Sh. Bt Kemparaj
No 7 Hmt Main Road Subedarpalya
Yeshwanthpur Bangalore, Karnataka~560022

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 296

F.No. N-11013/5079/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dhanyakumar S, **Advocate**Sh. Shivappa
D No. 01 Donihalli At Post, Channagiri Taluk,
Davangere Karnataka~577213

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 297

F.No. N-11013/5080/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ramesh K P, Advocate Sh. Late K N Padmanabha Shet Vimaleshwara Anugraha, Behind Swastik Ind. Sara Amin Road Near Mahalingeshwara Temple Bannanje, Udupi Karnataka~576101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 298

F.No. N-11013/5081/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Govindarao Keshava Indi, **Advocate** Sh. Keshav Beerappa Nagar Indi, Bijapur, Karnataka-586209

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 299

F.No. N-11013/5082/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Krishna, **Advocate**Sh. Janappa
Behind Sai Bab Temple Azad Nagara Lingasugur,
Tq Lingasugur Raichur, Karnataka~584122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 300

F.No. N-11013/5083/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Veerabhadrappa, **Advocate**Sh. Irappa
At Nilogal Post Gejjalagatta, Tq Lingasugur
Raichur, Karnataka~584115

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 301

F.No. N-11013/5084/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Somanal Shashidhar Hanamantappa, **Advocate** Sh. Hanamantappa Somanal C/O Nagaraj Gasti Near Sub Jail Renuka Nagara Lingasugur, Karnataka~584122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 302

F.No. N-11013/5085/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manappa S, **Advocate**Sh. Shivarayappa
Mouneshwara Nilaya Renuka Nagara, Sub Jail
Road Lingasugur, Raichur, Karnataka~584122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 303

F.No. N-11013/5086/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mallappa, **Advocate**Sh. Sanna Hanumappa
Near Janata Colony. At.Post.Nagarbenchi,
Tq.Lingasugur, Raichur Karnataka~584124

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 304

F.No. N-11013/5087/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. S Kumara Swamy, **Advocate**Sh. Late Subramanya
No 85/A 6th Cross, 1st Main 1st Stage,
Aravindanagara Chamaraja Mohalla Mysore
Karnataka~570023

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 305

F.No. N-11013/5088/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Basavalingayya Vastrad, **Advocate**Sh. Jagadishwarayya
Basavalingayya J Vastrad, At Post Kasaba
Lingasugur Tq Lingasugur Raichur Karnataka584122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 306

F.No. N-11013/5089/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Hemanth Kumar G.H, **Advocate**Sh. Ganganna
Maruthi Nilaya, Rathnagiri Extension
Chikkamagaluru, Karnataka-577101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 307

F.No. N-11013/5090/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nagaraja C N, **Advocate**Sh. Sanna Ningappa G
Devasamudra Village Post, Molakalmuru Tq
Chitradurga, Karnataka~577540

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 308

F.No. N-11013/5091/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nanje Gowda H.K, **Advocate** Sh. Kempe Gowda D. Hosahalli, Dandinashivara Hobli Turuvekere Taluk, Tumkur Karnataka~572215

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 309

F.No. N-11013/5092/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Adinarayana P O, **Advocate**Sh. Obegowda
No 1515, 12th Cross 3rd Main A Block,
Dattagalli 3rd Stage Kanakadasanagar Mysore
Karnataka-570022

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 310

F.No. N-11013/5093/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Kollur Venkatesh Desai, **Advocate** Sh. Desai At.Mundargi, Post.Mundargi Tq.Yadgir, Karnataka~585202

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 311

F.No. N-11013/5094/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Jayalaxmi, **Advocate**Sh. Rajesh
Door No.1-41/1 Sri Kalikamba Ashraya Nagar
Kadambodi, Hosabettu Village Surathkal Post
Mangalore Dakshin Kannad, Karnataka-575014

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 312

F.No. N-11013/5095/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Manjula M, **Advocate**Sh. Siddalingappa P A
Prabhu Nilaya Venkatesh Nagara, 4th Cross Jail
Road Shivamogga Karnataka~577201

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 313

F.No. N-11013/5096/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Siraj Moulan Sab, **Advocate** Sh. Moulan Sab H.No.161, Main Road Village Gadgi Bidar, Karnataka-585402

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 314

F.No. N-11013/5097/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Abdul Rasheed K, **Advocate**Sh. Khasim Sab
Analekoppa Extn, 2nd Cross, Sagar Shimoga,
Karnataka-577401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 315

F.No. N-11013/5098/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. V Shankar, **Advocate** Sh. Venkataramana P Mestha No 114 Venkataramana Krupa Vinobha Nagar Sagara Shimoga, Karnataka~577401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 316

F.No. N-11013/5099/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K Borappa, **Advocate**Sh. Kothalaiah
No 107 Nimishamba, Lakshmikanthanagar
Hudco 1st Stage Hebbal, Mysore, Karnataka570017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 317

F.No. N-11013/5100/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Tirakappa Balannavar, **Advocate**Sh. Gangappa
Atpo. Aralikatti, Tq. Hubballi Dharwad,
Karnataka-581207

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 318

F.No. N-11013/5101/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. B. A. Lakshminarayana Rao, **Advocate** Sh. B Amrutha Rao No 525 'Srinidhi', 8th Main Road, Vijayanagar Bengaluru Urban, Karnataka~560040

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 319

F.No. N-11013/5102/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nisar Makbul Shaikh, **Advocate**Sh. Makbul Babalal Shaikh
18 Aashiyana Vidyagiri 2nd Cross, Azam Nagar
Bauxite Road Belgaum, Karnataka~590010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 320

F.No. N-11013/5103/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Lokesh Kumar B, **Advocate**Sh. Anantha Syanam B
157 1st Main 5th Cross, Kenchanahalli
Rajarajeswari Bangalore, Karnataka~560098

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 321

F.No. N-11013/5104/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sadashiv Kalyan, **Advocate**Sh. Late Basavanneppa
No.33, 1st Cross 1st Main, East Of Venigun
Bunglow Gayathripuram, Mysore Karnataka570019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 322

F.No. N-11013/5105/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Rajshekar Navunda, **Advocate** Sh. Mudura Kharvi Poojary Mane, Navunda Post And Village, Kundapura Taluk Udupi Karnataka~576224

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5106/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Hemavathi.K.S, **Advocate**Sh. Kumara Naik
No.66 5th Main Jyothi Nagar, Chandra Layout
Bengaluru Urban, Karnataka~560072

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 324

F.No. N-11013/5107/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Gowthami K C, **Advocate** Sh. Channamallaradya K B No 79 2nd Main Subbanna Garden Vijaynagar Bengaluru, Karnataka~560040

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 325

F.No. N-11013/5108/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Maruthy R, Advocate Sh. Ramaiah B No.125 1st Stage, 5th Phase 1st Floor 3rd Main, Mahaganapathinagar West Of Chord Road Rajajinagar Bangalore, Karnataka~560010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5109/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mantagouda Ramanagouda Goudar, **Advocate** Sh. Ramanagouda Goudar Sector No 12 Plot No 84, Navanagar, Bagalkot, Karnataka-587103

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 327

F.No. N-11013/5110/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. R K Surendra Reddy, **Advocate**Sh. K T Ramaiah
No 305 2nd Floor B Block M S R Dew Drops Apt,
Kaikondarahalli Sarjapura Road, Near S B B J
Bank Carmelaram Post Bengaluru Urban,
Karnataka~560035

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5111/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manjunath V G, **Advocate**Sh. Gangathimmaiah
52 B 44 7th Main 4th Block, Nandinilayout
Bangalore, Karnataka-560096

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5112/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Padmanabha S A, **Advocate**Sh. Late S. Anandarao
62/A (New No 7) 31st 'A' Cross, 2nd Main Road
7th Block Jayanagar East, Bangalore Karnataka-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5113/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Hanamantray Ningappa Biradar, **Advocate** Sh. Ningappa Ward No 1, Vidya Nagar Near Cbse School Muddebihal Bijapur, Karnataka~586212

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 331

F.No. N-11013/5114/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. R. Ramakrishna, **Advocate**Sh. G. Ramaiah
253 5th Main 12th Cross, Thonachikoppal
Layout Kuvempunagar Mysore, Karnataka570009

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5115/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. K.V. Premakumari, **Advocate** Sh. S.R. Thulasikrishna 25 D.M. Chamber 3rd Stage, Rajarajeshwari Nagar Bengaluru, Karnataka~560098

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5116/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. G K Venkata Reddy, **Advocate**Sh. Kondappa
No 2 1st Main, Goraguntepalya Bengaluru
Urban, Karnataka~560022

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 334

F.No. N-11013/5117/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Anuradha.D., **Advocate**Sh. Dayananda.B.M.
1005 Sai Kripa Hesaraghatta, Main Road
Bengaluru Urban, Karnataka~560090

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 335

F.No. N-11013/5118/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. S Satheesh, **Advocate**Sh. R Srikantaiah
D No 173/A 1st Main Road, Kumbarakoppal
Mysuru, Karnataka-570016

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 336

F.No. N-11013/5119/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ayub Ahmed Khan, **Advocate** Sh. Late Subhan Khan Door No 583-2, Hig Albadar Circle Rajivnagar 2nd Stage Mysore, Karntaka-570019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 337

F.No. N-11013/5120/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Puttamani Br, **Advocate**Sh. Rangaiah Bk
No Ews 07 3rd Cross Sbm Colony, E And F Block
Ramakrishna Nagar Mysore City, Karnataka570023

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5121/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mallikarjuna P, **Advocate**Sh. Palaiah
R.D Roppa, Y N Hosakote Pavagada Tumkur,
Karnataka~572141

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 339

F.No. N-11013/5122/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Shanthal Adyar, **Advocate**Sh. Ramanand A.
Door No-15-18-952., 'Seeyaram' 3rd Cross.
Shivabhag. Kadri. Mangaluru Taluk Dakshin
Kannad, Karnataka-575002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 340

F.No. N-11013/5123/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Leelavati R Prabhu Borkar, Advocate Sh. Balakrishna D Borkar 22 Krishnaleela 1st Cross, Somanatha Nagara Dattagalli 3rd Stage Aaditya Circle Kergalli Mysuru, Karnataka~570022

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 341

F.No. N-11013/5124/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Chinthamani K, Advocate Sh. Vrashabharaja Jain 4-99, Kaniyoor Guthu Siddakatte Bantwal Taluk Dakshin Kannad, Karnataka-574237

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 342

F.No. N-11013/5125/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mrs.Haseena Banu, **Advocate** Sh. Abdul Wahab Kudroli 8-14-1202 Beefathima Cottage, Karbala Cross Road Kudroli Mangaluru Dakshin Kannad Karnataka-575003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 343

F.No. N-11013/5126/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Swetha R Shetty, **Advocate**Sh. Sujith Rai
Mandara Site No.458, Block Iii Katipalla
Mangalore Dakshin Kannad Karnataka-575030

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 344

F.No. N-11013/5127/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. A S Shashidhara, **Advocate**Sh. Siddananjappa
Ammanaghatta, Kasaba Hobli Gubbi Taluk
Tumkur Karnataka~572216

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 345

F.No. N-11013/5128/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Rajesh Kanth Y S, **Advocate**Sh. Yalakkaiah Y
No 13 Second Stage, Main Road Vishveshwara
Nagar Mysore, Karnataka~570008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 346

F.No. N-11013/5129/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Venkappacharya, **Advocate** Sh. Prahaladacharya House No 1363 Teggina Oni, 23 Ward Kushtagi Koppal Karnataka~583277

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 347

F.No. N-11013/5130/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Shailaja Dattatraya Hospattankar, Advocate Sh. Prabhakar Gouda Dr. Prabhakar Complex Opposite Bus Stand Sindhanur Raichur, Karnataka~584128

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 348

F.No. N-11013/5131/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K P Siddalingaswamy, **Advocate**Sh. Parameswarappa
No 1 2nd Floor Abbaiah Layout,
Kodichikkanahalli Bilekahalli Banneraghatta
Road Bangalore, Karnataka~560076

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 349

F.No. N-11013/5132/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Susheelkumar Pattar, **Advocate**Sh. Balwant
80 Vishwakarma Nilaya, 3rd Cross Vikrampur
Athani Belgaum, Karnataka~591304

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 350

F.No. N-11013/5133/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ravikumar V, **Advocate**Sh. S Venkata Reddy
No 10 6th Cross 2nd Main, Vinayaka Layout
Veerupaksha Pura Vidyaranyapura Post
Bengaluru Urban, Karnataka~560097

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 351

F.No. N-11013/5134/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Kanyakumari R, **Advocate** Sh. Ramakrishnaiah No 299/A, 3rd Cross 5th Main H Block Ramakrishnanagar Mysore, Karnataka~570023

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 352

F.No. N-11013/5135/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Devaraj H.K., **Advocate**Sh. Kariyanna H.
No. 375 Ews 3rd Main Road Khb 2nd Stage
Basaveswaranagar Bangalore, Karnataka560079

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 353

F.No. N-11013/5136/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shah Shardul, **Advocate**Sh. Lt.Jawaharlal
Flat No.4 Ccg.1~32.A23, First Floor Subedar
Complex Near District Court, Station Area
Gulbarga Karnataka~585102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 354

F.No. N-11013/5137/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Jagadeesh Mallikarjun Jagajampi, **Advocate** Sh. Mallikarjun 1127/B, Kotambri Galli Bailhongal Belgaum, Karnataka-591102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 355

F.No. N-11013/5138/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chidanandappa Ramanna Hospar, **Advocate** Sh. Ramanna No 51/1457 Samartha Sadan, Acharya College Road Veerashettihalli Bengaluru Urban, Karnataka~560107

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 356

F.No. N-11013/5139/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Yankoba, **Advocate**Sh. Adappa
1st Floor, Varthur Main Road Varthur Bengaluru
Bengaluru Urban, Karnataka-560087

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 357

F.No. N-11013/5140/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. S T Chandrashekar, **Advocate**Sh. Thamaiah
No.1 6th Cross Bagalagunte, Nagasandra Post
Hesaraghatta Main Road Bengaluru Urban,
Karnataka-560073

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 358

F.No. N-11013/5141/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. M Manjulamma, Advocate Sh. B M Venkatareddy C/O Nagaraja G No 16 1st Floor 2nd Cross 8th Main, Ramappa Layout Puttenahalli Palya J P Nagar Bengaluru Urban Karnataka-560078

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 359

F.No. N-11013/5142/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Revati Pujari, **Advocate** Sh. Shivanand I Vandalmath Radhakrishna Nagar, At Post Taluk Basavan Bagewadi Bijapur Karnataka~586203

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 360

F.No. N-11013/5143/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Lokesh T, **Advocate** Sh. Ugra Narayana 182 Simha Giri Nilaya Rajabeedhi Tavarekere Bengaluru South Taluk, Karnataka~562130

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 361

F.No. N-11013/5144/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Radhakrishna R E, **Advocate**Sh. Erappa
No 20 1st Floor Gopalappa Building, Opp
Deeksha Hospital B B Road Yelahanka Bengaluru
Urban Karnataka~560064

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 362

F.No. N-11013/5145/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ranganatha M, Advocate Sh. Lt.Mudda Rangaiah No 45 10th Cross 4th Main, 1st Stage 3rd Phase Chandra Layout Bangalore Bengaluru Urban Karnataka-560040

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 363

F.No. N-11013/5146/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. I P Bosu, **Advocate** Sh. Lt.Sri I B Poovaiah No 27 3rd Cross M V Block Palace Guttahalli Malleshwaram Bangalore, Karnataka-560003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 364

F.No. N-11013/5147/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Virupanna, **Advocate** Sh. Sanna Eranna At Dumati Post Gonwar, Tq Sindhanur, Raichur Karnataka~584143

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 365

F.No. N-11013/5148/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Satyappa Nemanna Teradal, **Advocate**Sh. Nemanna
Bdo Office Road, Vikrampur Athani Tq Athani
Dist Belagavi Belgaum, Karnataka~591304

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 366

F.No. N-11013/5149/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Sunitha A R, **Advocate** Sh. Purushothama K No.273, 7th Mian 13th Cross Alanahalli Layout Mysore Karnataka~570028

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 367

F.No. N-11013/5150/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Santosh Sadashiv Darur, **Advocate**Sh. Sadashiv
At Post Siddharth Nagar Bus Stand Road Athani
Dist Belagavi Belgaum Karnataka-591304

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 368

F.No. N-11013/5151/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Adi Narayanappa, **Advocate** Sh. Gangappa No 53 1st Main 3rd Cross Vinayaka Nagara, Karekal Nagasandra Post Bagalagunte Bangalore Karnataka~560073

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 369

F.No. N-11013/5152/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nagarajaswamy S, **Advocate**Sh. Lt.Siddachary
Vyasarajapura Village, Sosale Hobli T Narasipura
Tq Mysore Karnataka~571120

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 371

F.No. N-11013/5153/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Basavarajappa S E, **Advocate** Sh. Sannaeregowda Banashankari Street, Hithala Village And Post Shikaripura Taluk Shimoga Karnataka~577214

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 372

F.No. N-11013/5154/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Shilpa D.S, **Advocate**Sh. Sandeep B.Shetty
2-141-12, Datta Kripa Nilaya Kudupukatte
Nadumane Road Kudupu Mangalurudakshin
Kannad Karnataka-575028

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 373

F.No. N-11013/5155/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Yathish Kumar B S, **Advocate**Sh. Lt.G Siddagangaiah
No 47 / 27 Gowrishankara Nilaya
Nanjundeshwara Nagar, Nandinilayout
Bangalore Karnataka~560096

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 374

F.No. N-11013/5156/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ravindranath P. S, **Advocate**Sh. Shankar Bhat P
Surasuma Gurudeva Nagar, Bejai Church Cross
Road Bejai Mangalore Dakshin Kannad
Karnataka-575004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 375

F.No. N-11013/5157/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ramakrishna Vishwanath Naik, **Advocate** Sh. Vishwanath Naik Shivaji Chowak, Sadashivgad Karwaruttar Kannad Karnataka~581352

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 376

F.No. N-11013/5158/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. G Thiruvarangam, **Advocate**Sh. Govindaswamy
D.No.117, Kennedys 4th Line Oorgaum Post
Kolar Gold Fields Kolar Karnataka~563120

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 377

F.No. N-11013/5159/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Chitrakala, **Advocate**Sh. Subbaya
22-34/2 Radha Nilaya, Ullalbail Dakshin
Kannad Karnataka-575020

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 378

F.No. N-11013/5160/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Suresha B, **Advocate**Sh. Somappa Moolya
Advocate Padma Complex First Floor, Jodumarga
Post Bantwal Dk Dakshin Kannad Karnataka574219

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 379

F.No. N-11013/5161/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. G R Suresh, **Advocate** Sh. G Ramachandra Molakalmuru Chitradurga Karnataka-577535

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 380

F.No. N-11013/5162/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Rajeshwari, **Advocate**Sh. Mahantesh M Tarapur
No.778, 1st Main Swimming Pool Road
Mahalaxmi Layout Bengaluru Urban Karnataka560086

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 381

F.No. N-11013/5163/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Santosh Kumar, **Advocate**Sh. Kashinathrao
At Shikar Motakpalli, Post Sale Beernalli Tq
Chincholi Dist Gulbaraga Karnataka~585306

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 382

F.No. N-11013/5164/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manjunath Patil, **Advocate**Sh. Sheshanagouda
Hosapeti Street, Near Sri Banashankari Temple At
Po Kerur Bagalkot Karnataka~587206

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 383

F.No. N-11013/5165/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Channabasavaraj, **Advocate** Sh. Basavaraj Devaramani At Post Kannal, Tq Lingasugur Kannal Raichur Karnataka~584125

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 384

F.No. N-11013/5166/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Radhakrishna T L, **Advocate**Sh. Thammanna
Co. Radhakrishna Lawyer Ganagamma Street
Gandinagar, Pavagada Tumkur Karnataka561202

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 385

F.No. N-11013/5167/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Meenakshi T, **Advocate** Sh. Thimme Gowda N No 41/3 5th Cross 5th Main Jayanagara Mysore Karnataka~570014

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 386

F.No. N-11013/5168/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Manonmani M, Advocate Sh. Maraiah H No 2773/1 Ch21/2 Roopa Nilaya, 2nd Cross K G Koppal Mysore Karnataka~570009

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 387

F.No. N-11013/5169/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. H.C. Chandra Mohan, **Advocate**Sh. P Chandra
No 371 Saketh Badavane, Shaneshwara Temple
Hunsur Town And Tq Mysore Karnataka571105

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 388

F.No. N-11013/5170/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahadevaswamy C, **Advocate**Sh. Chikkananjaiah
D No 144 Ambale Village And Post, Yelandur
Taluk Chamarajanagara District Karnataka571441

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 389

F.No. N-11013/5171/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Deepa V, **Advocate**Sh. Somnath S
No.363/A, 8th Cross 2nd Stage Hebbal Marigudi
Street Hinkal Post Mysore Karnataka~570017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 390

F.No. N-11013/5172/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Sowmya B C, Advocate Sh. Chikkegowda Byadarahalli Village, Juttanna Halli Post Shravanabelagola Hobli Channarayapatna Tq Hassan Karnataka-573124

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 391

F.No. N-11013/5173/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Bekinal Chandrashekharappa Parappa, **Advocate** Sh. Parappa Bekinal Street Hosapete, Guledgudd Taluka Guledgudd Bagalkot Karnataka~587203

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 392

F.No. N-11013/5174/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Deepak D Souza, **Advocate**Sh. Pascal D Souza
P D Garden Alape Guthu, Padil Post Mangaluru
Dakshin Kannad Karnataka-575007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 393

F.No. N-11013/5175/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Naveen Santhosh Pais, **Advocate**Sh. Paul Pais
Door No 1-50 Barebail House, Bejai Post
Mangaluru Dakshin Kannad Karnataka-575004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 394

F.No. N-11013/5176/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Sukanya, **Advocate**Sh. Shivashankar Nayak
Lakshmi Narasihma Nilay, Kalyan Nagar 1st
Cross Kinnal Road Koppal Karnataka~583231

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 395

F.No. N-11013/5177/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Narayana Bhat G, **Advocate** Sh. B Govinda Bhat Guli Mane House Miyapadavu, Manjeshwar Taluk Kasaragod Kerala~671323

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 396

F.No. N-11013/5178/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Jayashree, **Advocate**Sh. Damodhar Poojary
Mangala Kripa D.No 1-62/1, Hall Thota House
Padavinangady Padavinangady Dakshin Kannad
Karnataka-575008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 397

F.No. N-11013/5179/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dr.Krishnaiah S T, **Advocate**Sh. Lt.Thimmaiah S Y
1/9 West Anjeneya Temple Street, Yediyur
Jayanagara 6th Block Bengaluru Urban
Karnataka~560070

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 398

F.No. N-11013/5180/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Bharathi B, **Advocate**Sh. Vasanth Raj
D.No 17-130/1 Bhramari Kuteera
Bhandaribettu, B Mooda Village Jodumarga Post
Bantwal Taluk Dakshin Kannad Karnataka574219

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 399

F.No. N-11013/5181/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. B. Shankara Kumara, **Advocate** Sh. B.S. Subrahmanya Bhat 'Shri Sai Nilaya Post Karikala Via Panja Suyla Tq Dakshin Kannad Karnataka-574232

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 400

F.No. N-11013/5182/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Giri Babu C, **Advocate** Sh. Channarayappa No 317 Old Madras Road, Avalahalli Virgo Nagar Post Bengaluru Urban Karnataka~560049

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 401

F.No. N-11013/5183/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Raviraje Urs N P, **Advocate** Sh. Lt.Puttaraje Urs N C No 1104 A Block 7th Cross, Dattagalli 3rd Stage Kanakadasa Nagara Mysore Karnataka~570022

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 402

F.No. N-11013/5184/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sachin Suryakant, **Advocate**Sh. Suryakant
H No 7-1101/38 State Bank Colony, Nehru
Gunj Colony Gulbarga Karnataka-585104

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 403

F.No. N-11013/5185/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sudhakar Shettigar, **Advocate**Sh. Menka Shettigar
Apt 401 Priyadarshini Apts, 13th Cross
Indiranagar 2nd Stage Bangalore Karnataka560038

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 404

F.No. N-11013/5186/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Somashekara, **Advocate**Sh. C Mahadevaiah
No.1497, 15th Cross Kyathamaranahalli
Udayagiri Post Mysore Karnataka~570019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 405

F.No. N-11013/5187/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Rohith Kumar M, **Advocate** Sh. M.P.Jeevandhar Kumar D/No. 7-207 (4) Dhathri, Pattnashetty Nagara Betkeri Moodbidri Dakshin Kannad Karnataka-574227

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 406

F.No. N-11013/5188/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Somanayaka B, **Advocate**Sh. Bettanayaka
Puradakatte Village, Kothegala Post Saraguru
Hobli Karnataka H D Kote Tq Mysore Karnataka571121

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 407

F.No. N-11013/5189/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. S Eswara Reddy, **Advocate**Sh. Lt.C Subbarayappa
No.34 Hullurappa Building, New Police Station
Road 3rd Cross K R Puram Bengaluru Urban
Karnataka~560036

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 408

F.No. N-11013/5190/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Punitha, **Advocate**Sh. Jinnappa
Ambedkar Nagara, Karambar Mangalore
Dakshin Kannad Karnataka~574142

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 409

F.No. N-11013/5191/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chandrashekar M B, **Advocate**Sh. Basavarajiah
No 37 6th Cross 4th Main, Magadi Road
Dasarahalli Bengaluru Urban Karnataka~560079

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 410

F.No. N-11013/5192/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Narayan Shatupa Takkekar Ex Army, **Advocate** Sh. Shatupa 16/6 Main Road, Basavan Kudachi Belgaum Karnataka~590012

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 411

F.No. N-11013/5193/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vasant Laxman Ambi, **Advocate**Sh. Laxman
At Psot Shirahatti, Tq Athani Dist Belagavi
Belgaum Karnataka-591304

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 412

F.No. N-11013/5194/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Malleshappa S Lamani, **Advocate**Sh. Shetteppa
No.4 Vasudha 3rd B Cross, 1st A Main Gururaja
Layout Doddanakundi Bengaluru Urban
Karnataka-560037

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 413

F.No. N-11013/5195/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Laveena D Souza, **Advocate** Sh. Raymond D Souza Kuthadka Kavubail, Bajal Post Mangalore Dakshin Kannad Karnataka~575027

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 414

F.No. N-11013/5196/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K S Padmanabha, **Advocate** Sh. M K Shridhara Aigoor Villge, Aigoor Post Somwarpet Kodagu Karnataka~571236

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 415

F.No. N-11013/5197/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Basheer Miya, **Advocate**Sh. Mastan Sab
Hno 11-1041/118/11, Nabi Colony Near
Decent Function Hall Jeelanabad Road Nrw
Raghavendra Colony Msk Mill Gulbarga
Karnataka-585103

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 416

F.No. N-11013/5198/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Channabasappa Basavannappa Bagewadi, **Advocate** Sh. Basavannappa Bagewadi Mukund Plot No 10, Club Road Belagavi Belgaum Karnataka~590001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 417

F.No. N-11013/5199/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. V Srinivasa Reddy, **Advocate**Sh. Lt.Venkata Reddy
No.38/56, Surveyor Street Basavanagudi
Bengaluru Urban Karnataka~560004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 418

F.No. N-11013/5200/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mallikarjunappa A S, **Advocate**Sh. Shivananjappa
27 Allayanapura, Hullahalli Hobli Katur Post
Nanjangudu Taluk Mysore, Karnataka-571314

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 419

F.No. N-11013/5201/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.S Satyasulochana, **Advocate**Sh. S Sivakumar
No.502 Sujaya C.J. Venkatesha Das Road,
Padmanabhanagar Bengaluru Karnataka560070

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 420

F.No. N-11013/5202/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. K Lalitha, **Advocate**Sh. Lt.Krishnappa
No.26 12th Cross, Cholurpalya Magadi Road
Bengaluru Karnataka~560023

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 421

F.No. N-11013/5203/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shrimanth Ramanna Lengatikar, **Advocate** Sh. Ramanna Lengatikar H No E-1-4341/366 Koranti Hanuman Temple, 14th Cross Tarfile Gulbarga Karnataka-585102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 422

F.No. N-11013/5204/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Shashikala. K. N., **Advocate**Sh. Lt.K. K. Narayanan
34 Sri Lakshmiranganatha Nilaya Ii Floor, I
Cross Road Hmt Layout Mathikere Bengaluru
Urban Karnataka~560054

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 423

F.No. N-11013/5205/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Satish Kumar Kashinathrao Patil, **Advocate** Sh. Kashinathrao Govindrao Patil C/O Raghunath Rao Biradar Vilage Chimkod Tal.Dist. Bidar Karnataka~585401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 424

F.No. N-11013/5206/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. R S Ravishankar Prasad, **Advocate**Sh. R Seshadriah
D.No.421, 13th Cross G Block
Ramakrishnanagar Mysore Karnataka~570022

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 425

F.No. N-11013/5207/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Govindaraju, **Advocate** Sh. Basave Gowda D.No.378/1, Belavatha Grama Rbi Post Mysore Karnataka-570003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 426

F.No. N-11013/5208/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sreenivasa M B, Advocate Sh. Lt.K P Bommaiah Chamundeshwari Temple Road Housing Board Colony H D Kote Townh D Kote Taluk Mysuru District Karnataka~571114

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 427

F.No. N-11013/5209/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Prakasha Naik, **Advocate**Sh. Sundar Naik
Ambika Nagar Charmadi Post And Village
Belthangady Dakshin Kannad Karnataka574228

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 428

F.No. N-11013/5210/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Parvathi Y, **Advocate** Sh. Lt.Balakrishna C No 35 Near Sri Rama Anjaneya Swamy Temple, Chellakere Kalyan Nagar Post Bengaluru Karnataka~560043

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 429

F.No. N-11013/5211/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Joshna Christabel, **Advocate**Sh. Jayanth Alina
Near Kanthi Church, Mission Coumpound Jeppu
Mangalore Dakshin Kannad Karnataka-575001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 430

F.No. N-11013/5212/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Sapna, **Advocate**Sh. Ds Udayaraj
C/O Babu Mestri Compound Thilak Nagar
Boloor Mangalore Dakshin Kannad Karnataka575003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 431

F.No. N-11013/5213/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. N K Pradeep, **Advocate**Sh. N T Kariyappa
Behind Adhi Buthappa Street, Vijayapura
Chikmagalur Karnataka~577101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 432

F.No. N-11013/5214/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. R Prajwal, Advocate
Sh. G Ramaiah
No 110 Dwarakamayi 2nd Cross Shashidhara
Layout, Dwarakangar Ii Stage Channasandra
Rajarajeshwarinagar Bengaluru Urban
Karnataka-560098

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 433

F.No. N-11013/5215/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Devaraja E., **Advocate**Sh. Eramuddappa
1/1b Sandeepini School Road, Maramma
Temple Nagadevanahalli Jnanabharati Post
Bengaluru Urban Karnataka-560056

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 434

F.No. N-11013/5216/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Syed Nasir Ahmed, **Advocate**Sh. Lt.Syed Basheer Ahmed Ias
No 1447 21st Cross 4th Main 7th Sector Hsr
Layout Bangalore Karnataka-560102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 435

F.No. N-11013/5217/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. M Bheema Reddy, **Advocate**Sh. Munivenkata Reddy
44, Sorahunase Main Road Varthur Bengaluru
Urban Karnataka~560087

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 436

F.No. N-11013/5218/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Jyothi Bai C, **Advocate**Sh. Ashok Kumar Nayak
No 4 4th Cross Shiva Jyothi Nilaya, Near Shiva
Apartment Nagarabhavi Village Bengaluru Urban
Karnataka~560072

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 437

F.No. N-11013/5219/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. N Hanumanthappa, **Advocate**Sh. Lt.Neelappa
No 10 1st Floor, 10th E Cross St Michel School
Road Byatarayanapura Mysore Road Bengaluru
Urban Karnataka-560026

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 438

F.No. N-11013/5220/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manjunatha Reddy, **Advocate**Sh. Chowda Reddy S
Advocate Near New Public School Bangalore
Road Chintamani Chikballapur Karnataka563125

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 439

F.No. N-11013/5221/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Patil Vilas Paragouda, **Advocate**Sh. Paragouda
At Post Vidya Nagar 3rd Cross Athani, Tq Athani
Dist Belagavi Belgaum Karnataka-591304

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 440

F.No. N-11013/5222/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. B M Vinod, **Advocate**Sh. G Bachappa
No.16 Gangadevi Temple Street, Mellur Village.
Mellur Post Sidlaghatta Taluk Chikballapur
Karnataka~562102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 441

F.No. N-11013/5223/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Venkatramana D, **Advocate**Sh. D Seetharama Bhat
Laxmi Nilaya Kedumbady Ubaradka Mithoor Post
And Village, Dakshin Kannad Karnataka574248

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 442

F.No. N-11013/5224/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Indira K, **Advocate**Sh. Laxmiramana Samaga
23-93-A1 Madwarathna, Madhwanagar
Krodashrama Post Moodabettu Kodavoor Udupi
Karnataka-576106

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 443

F.No. N-11013/5225/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Tukaram, **Advocate**Sh. Mallappa
16th Drt Opp Mrmc, Sedam Road Gulbarga
Karnataka-585105

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 444

F.No. N-11013/5226/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Krishnamurthy K, **Advocate**Sh. K Jayarama Bhat
Kodenkiry House Jayanagara Sullia, Dakshin
Kannad Karnataka-574239

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 445

F.No. N-11013/5227/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K V Mani, **Advocate** Sh. Narayana Panicker U No 23/1 Hosur Main Road, Adugodi Bangalore Karnataka~560030

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 446

F.No. N-11013/5228/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shrikant Shasappa Pujari, **Advocate** Sh. Shasappa Plot No 89, Vikrampur Athani Belgaum Karnataka~591304

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 447

F.No. N-11013/5229/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Ayesha Banu, **Advocate** Sh. Late. Mohammed Hayath No106 Mig2, Tank Road Kalyangiri Mysore Karnataka-570019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 448

F.No. N-11013/5230/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Balappa Siddappa Talluri, **Advocate** Sh. Siddappa Talluri Plot No.31 1st Main 5th Cross, Shivaji Nagar Belagavi Belgaum Karnataka~590016

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 449

F.No. N-11013/5231/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivamallu, **Advocate**Sh. Ramaiah
No.611/A 3rd Main Road, Hebbal Bengaluru
Karnataka-560024

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 450

F.No. N-11013/5232/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K.L. Jagadeesh, **Advocate**Sh. K.L. Lingappa
Kirnelli Village Kamplapura Post, Ravandur
Hobli Periyapatna Taluk Mysuru District
Karnataka-571107

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 451

F.No. N-11013/5233/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. M Ramesh, **Advocate**Sh. Muniyappa
No.8/47 Iv Block Gopalappa Garden,
Doddabommasandra Vidyaranyapura Post
Bengaluru Urban Karnataka-560097

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 452

F.No. N-11013/5234/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Laxman Mallappa Jedar, **Advocate**Sh. Mallappa
H No 2471/1, Meerapur Galli Shahapur
Belagavi Belgaum Karnataka~590003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 453

F.No. N-11013/5235/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Anupama H S, **Advocate** Sh. Manju Kumar Y N No 100 Nisarga Badavane, 2nd Cross Near Rajarajeshwari Nagara Christ Public School Kergalli Mysore Karnataka~570026

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 454

F.No. N-11013/5236/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Dhanalakshmi R, Advocate Sh. Rangaiah Ewsii 30 17th Cross, Aravindanagar Mysuru Karnataka-570023

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 455

F.No. N-11013/5237/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Babasab Gane, **Advocate**Sh. Annasab
At Post Shedabal, Tq Athani Dist Belagavi
Belgaum Karnataka-591315

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 456

F.No. N-11013/5238/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. T K Sundara Rajan, **Advocate**Sh. Late M Kempaiah
No 12/2 Huliyamma Temple House,
Mahadevapura Main Road Udayagiri Karnataka570019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 457

F.No. N-11013/5239/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ayub Khan, **Advocate**Sh. Late Mahaboob Khan
No 129/1, 13th Cross Ghousia Nagar Mysore
Karnataka~570019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 458

F.No. N-11013/5240/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. S Harish, **Advocate**Sh. M.Srirama
34/114.Canara Bank Layout Uttarahalli
Bangalore Karnataka~560061

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 459

F.No. N-11013/5241/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mrs. Sowmya M., **Advocate**Sh. Rajesh K. Poojary
1-1 Mithakodi House, Neralakatte Post Bantwala
Taluk Dakshin Kannad Karnataka-574253

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 460

F.No. N-11013/5242/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Prakash K.S., **Advocate**Sh. Subbaiah K.
Shwetha Nilaya Kudkuli Perlampady Post
Kolthige Village Puttur Taluk Dakshin Kannad
Karnataka-574212

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 461

F.No. N-11013/5243/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K Balaraju, **Advocate**Sh. K Gurappa
3 1st Main Road Gokula V R Layout Mathekeri
Bangalore Karnataka~560085

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 462

F.No. N-11013/5244/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Eshwarappa, **Advocate** Sh. Hanmanthappa At Bachwar Post Yagapur Karnataka~585202

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 463

F.No. N-11013/5245/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Deepa B T, **Advocate** Sh. T V Ravi Babu No 8 19th Cross 3rd Main Hoysala Nagar Bengaluru Urban Karnataka-560016

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 464

F.No. N-11013/5246/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Rupa Gopala, **Advocate** Sh. Dr. A. Gopala No.19/6 4th Main, Srikanteshwara Nagara Mahalakshmi Layout Bengaluru Karnataka-560096

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 465

F.No. N-11013/5247/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. R.Lakshminarayana, **Advocate**Sh. M.Ramaiah
No.222 Paramanna Layout, Nalamangala Town
Bangalore Rural Karnataka~562123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 466

F.No. N-11013/5248/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ganganna H, **Advocate**Sh. Late. Hanumantha
No.110 2nd Main Karekallu Kamakshipalya
Basaweshwarnagar Post Bengaluru Urban
Karnataka-560079

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 467

F.No. N-11013/5249/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. B.R. Yamunavathi, **Advocate** Sh. Shashidhara.P.D. Care Of Ramegowda Ballenahally K.Shettahally Hobli Srirangapatna Taluk Mandya District Karnataka~571438

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 468

F.No. N-11013/5250/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Hemamalini M S, Advocate Sh. Ajaykumar R T14 Prabhavathi Heaven Apartment 3rd Cross Sbi Layout Devarachikkanahalli B G Road Bengaluru Urban Karnataka-560076

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 469

F.No. N-11013/5251/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Vanitha M, Advocate Sh. Kiran Shrinidhi House, Chikkamudnoor Post And Village Puttur Taluk Dakshin Kannad Karnataka-574203

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 470

F.No. N-11013/5252/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. R U Burli, Advocate Sh. U H Burli 51/23, 20th B Cross 21st Main Sai Krupa Hospital Road Vijayanagar Bengaluru Urban Karnataka-560040

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 471

F.No. N-11013/5253/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sridhara Rao, **Advocate**Sh. B Babu
D.No. 13-2-33a Near Syndicate Bank Court Back
Road Udupi Karnataka-576101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 472

F.No. N-11013/5254/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahaveera K Jain, **Advocate**Sh. Kamalakar Jain
Gajananna Complex Beside Sbi Atm Court Road
Sagara Taluk Shimoga Karnataka-577401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 473

F.No. N-11013/5255/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Prema, **Advocate**Sh. Vasanth K
2~41 Kayyur, Delanthabettu Mangaluru Taluk
Dakshin Kannad Karnataka~575030

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 474

F.No. N-11013/5256/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shrihari K B, **Advocate** Sh. Balanna Gowda K Kukkudelu House, Mandekolu Village Peralu Post Dakshin Kannad Karnataka-574239

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 475

F.No. N-11013/5257/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. A. Immanuel, **Advocate** Sh. Late S. Anandaraj No.1777 6th Cross, Christian Colony Mandya Karnataka-571401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 476

F.No. N-11013/5258/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Obaiah.T., **Advocate**Sh. Thimmappa
Vigneshwara Nilaya Sbm Bank Layout, Sira Gate
Tumkur Town Tumkur District Karnataka572106

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 477

F.No. N-11013/5259/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sharanabasanagouda Patil,, **Advocate**Sh. Basanagouda
Ward No 1, Near Mailaralingeshwara Templeat
Post Halageri Tq Koppal Karnataka~583228

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 478

F.No. N-11013/5260/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shreedhara K, **Advocate**Sh. Dombayya Moolya
3-98 Kaje House, Bannur Post And Village
Puttur Dakshin Kannad Karnataka-574203

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 479

F.No. N-11013/5261/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Gayathri C, **Advocate**Sh. Chandra Shekar M
18~5~235 Sundara Poojary Compound, Near
Kptcl Attavar Mangaluru Dakshin Kannad
Karnataka~575001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 480

F.No. N-11013/5262/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.. Mangala Gowramma C, Advocate Sh. Hanumanthaiah S G No.45 2nd Cross, Om Shakthi Temple Road Sanjeevininagar Hegganahalli Cross Bengaluru Urban Karnataka~560091

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 481

F.No. N-11013/5263/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.S.M. Usha, **Advocate**Sh. Ashok Hiremath
No 68 2nd Cross Venugopal Nagar Behind
Rockline Studio Nagasandra Post
Doddabidarakallu Bengaluru Urban Karnataka560073

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 482

F.No. N-11013/5264/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Umesh Cholachagudd, **Advocate** Sh. Veerabhadrappa C/O Mahesh Patil Appaji Nivas Chalukya Nagar Badami Tq Badami Dist Bagalkot Karnataka-587201

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 483

F.No. N-11013/5265/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manjunatha.T, **Advocate**Sh. Thimmaiah
154 4th Cross Railway Layout 2nd Stage
Mallathahalli Bengaluru Urban Karnataka560056

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 484

F.No. N-11013/5266/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. P M Sadhashivaiah, **Advocate**Sh. P Muniswamy
H Gollahalli Village, H Gollahalli Post Kolar
Taluk Karnataka~563131

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 485

F.No. N-11013/5267/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Girish Aithal, **Advocate**Sh. B Krishnamoorthi Aithal
Vibha Nilaya, 76 Badagubettu Bailoor Udupi
Karnataka-576101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 486

F.No. N-11013/5268/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vijaya Kumar, **Advocate**Sh. K. R. Venkata Rao
Sai Shruthi Kodikere, Kulai Post Mangaluru
Dakshin Kannad Karnataka-575019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 487

F.No. N-11013/5269/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Revanna.M.R., **Advocate**Sh. Ramakrishna Reddy
No.220 Ground Floor 7th Cross, 1st Block
Vishwapriya Nagar Begur Bengaluru Karnataka560068

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 488

F.No. N-11013/5270/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. H Janardhan, **Advocate**Sh. B Hanumanthegowda
723 Sri Byrava Krupa, Appanna Layout 4th Main
5th Cross Peenya Bengaluru Urban Karnataka560058

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 489

F.No. N-11013/5271/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dr. I. Devendiran, **Advocate** Sh. Late Iyyakannu No.3367/0 13th Main Road H.A.L. 2nd Stage Bengaluru Karnataka~560008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 490

F.No. N-11013/5272/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Leelavathi S, **Advocate** Sh. Mohan Pais Compound, Down Road Undedasarahally Chikmagalur Karnataka~577101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 491

F.No. N-11013/5273/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. P Mohan, **Advocate** Sh. Peerya Naik Sheshappa Street, Kote Extension Chikmagalu Karnataka-577101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 492

F.No. N-11013/5274/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Agnes Mary F, **Advocate**Sh. Vincent Paul Raj
No.31 1st Cross, Govindappa Road
Ramaswamypalya Bengaluru Urban Karnataka560033

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 493

F.No. N-11013/5275/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Sindhu Hameed, **Advocate**Sh. P K Hameed
Care Of M Chandrashekar No 1369 6th Main
12th Crosswoc Road Mahalakshmipuram
Bengaluru Urban Karnataka-560086

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 494

F.No. N-11013/5276/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Akshatha Shenoy K, **Advocate** Sh. Arun Shenoy K Mukund Nivas, Main Road Kapu Udupi Dist Karnataka~574106

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 495

F.No. N-11013/5277/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Krishna Prasad D, **Advocate** Sh. Balakrishna Gowda D 3~16 Chakotemoole House, Dola Nellur Kemraje Sullia Dakshin Kannad Karnataka~574248

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 496

F.No. N-11013/5278/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vijayakumar A S, **Advocate**Sh. Siddarajeurs A S
Urs Streetamachavadi Village And Post
Haradanahalli Hobli Chamarajanagar Taluk And
Dist Karnataka-571127

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 497

F.No. N-11013/5279/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.T.C. Nagarathnamma, **Advocate**Sh. Late T. Chowdiah
No.141/171 3rd Main 18th Cross Sri Gandhada
Kaval Earanapalya Vishwanidam Post Bengaluru
Karnataka-560091

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 498

F.No. N-11013/5280/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ravi Rawoot, **Advocate**Sh. Balappa
Shivamandir Road Pant Nagar Pant Balekundri,
Balekundri B K Belgaum Karnataka-591103

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 499

F.No. N-11013/5281/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Geeta Hireholi, **Advocate** Sh. Dundappa H.No.2135, Sector No 9 Anjanya Nagar Belgaum Karnataka~590017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 500

F.No. N-11013/5282/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Sowmya H R, **Advocate** Sh. Siddaraju C Chikkamandya Village, Kasaba Hobli Mandya Karnataka-571401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 501

F.No. N-11013/5283/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Rangappa A, **Advocate** Sh. Late Arumugam 217/112, 1st Main Road 6th Block Rajajinagar Bengaluru Urban Karnataka-560010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 502

F.No. N-11013/5284/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Harishchandra Gowda, **Advocate**Sh. Babu Gowda
3-19 Kukkudadi House, Tenkamijar
Ashwathapura Mangaluru Dakshin Kannad
Karnataka-574227

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 503

F.No. N-11013/5285/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chandrashekhar, **Advocate**Sh. Beerappa
Flat No.10, Amar Layout Behind Bank Of
Maharastra Opp Court Complex Yadgir
Karnataka-585202

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 504

F.No. N-11013/5286/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Srinivasa V, **Advocate**Sh. Venkatanayaka
K Belathuru Village And Post, Saraguru Hobli H
D Kote Taluk Mysore Karnataka~571125

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 505

F.No. N-11013/5287/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Aravind Desai, **Advocate** Sh. Murahari House Number 7-3-241 Brahmanawadi, Manvi Raichur Karnataka-584123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 506

F.No. N-11013/5288/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mangalore Mangalappa Neelappa, **Advocate** Sh. Neelappa At Mudlapur, Post Madinoor Tq Koppal Karnataka~583230

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 507

F.No. N-11013/5289/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shreedhar K Kulkarni, **Advocate** Sh. Krishnarao At Post Belavalakoppa, Tq Badami Dist Bagalkot Karnataka~587155

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 508

F.No. N-11013/5290/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Shree, **Advocate**Sh. B Satyanarayan
No 27 Bhogapuresha Nilaya, Near Eaklvya
Gurukula Old Juratagi Po Marlanahalli Tq
Gangawati Koppal Karnataka-583229

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 509

F.No. N-11013/5291/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nagaraju R, Advocate Sh. Ramaiah No 415 4th Main Road, Nagendra Block Banashankari 3rd Stage Bangalore Karnataka-560050

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 510

F.No. N-11013/5292/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. A S Srinivasa Raje Urs, **Advocate** Sh. Subramanya Raje Urs No Lig 74 2nd Stage, 4th Cross K H B Kuvempunagar Mysore Karnataka-570023

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 511

F.No. N-11013/5293/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Geetha H B, **Advocate** Sh. Manjunath R No.375/2, 7th Mian Hebbal Mysore Karnataka~ 570016

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 512

F.No. N-11013/5294/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. B N Prashanth, **Advocate**Sh. B N Nanjappa
Boppanahalli Village Huralagere Post Kasaba
Hobli Malur Taluk Kolar Karnataka~563160

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 513

F.No. N-11013/5295/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Shilparani R, **Advocate** Sh. Prasanna Y S Y Yarahalli Village, Yeliyur Post Kothathi Hobli Mandya Tq Karnataka~571402

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 514

F.No. N-11013/5296/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahesh H M, **Advocate** Sh. Mahadevaiah J Holehundi Village, Kolegala Post Hampapura Hobli Hd Kote Taluk Mysore Karnataka-571125

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 515

F.No. N-11013/5297/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ravikiran K, **Advocate**Sh. K Shridhara Rao
Shri Devi No. 7 156, Padala Uppinangady Post
And Village Puttur Taluk Dakshin Kannad
Karnataka-574241

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 516

F.No. N-11013/5298/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Maruti Manjanath Nilekani, **Advocate** Sh. Manjanath Honnappa Nilekani Nilekani Kumta Road Post Nilekani Taluk Sirsi Uttar Kannad Karnataka~581403

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 517

F.No. N-11013/5299/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. P Govinda Raj, **Advocate**Sh. Shankarnarayana Bhat P
Peruvaje House'vittal Mudnoor Village'bantval
Taluk Dakshin Kannad Karnataka~574243

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 518

F.No. N-11013/5300/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Gangadharaiah.M., **Advocate**Sh. Mariyappa
No.120 16th Ward Weavers Colony,
Nelamangala Bengaluru Rural District
Karnataka-562123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 519

F.No. N-11013/5301/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mohan N, **Advocate**Sh. Late Nagappa
6th Cross, Behind Urdu School Bapujinagara
Shivamogga Shimoga Karnataka-577201

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 520

F.No. N-11013/5302/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dineshkumar.M., **Advocate**Sh. Putta Huccha Naik
At Kilar Po Mavinagundi, Siddapur Taluk Uttara
Kannada District Karnataka-581355

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 521

F.No. N-11013/5303/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Iranna Yandigeri, **Advocate** Sh. Shekharappa Yandigeri Plot No 25-2 19th Cross, Vidyagiri Bagalkot Tq Bagalkot Dist Bagalkot Karnataka-587102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 522

F.No. N-11013/5304/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ravindra H M, Advocate Sh. Late Mari Devaiah No. 22, 1st Floor, Gururaghavendra Extn., Opp Sharadha Public School Dattagalli, Mysuru Karnataka~570026

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 523

F.No. N-11013/5305/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Vidyalakshmi. C.P, **Advocate**Sh. Jayaprakash K R
No.54,Hig Group-4 Khb Colony,Hootagalli
Mysore Karnataka~570018

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 524

F.No. N-11013/5306/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Revanasiddappa, **Advocate**Sh. Shivappa
At Post Kudhalli Tq Chincholi Dist Gulbarga
Karnataka-585324

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 525

F.No. N-11013/5307/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Bayappareddy . B, **Advocate**Sh. Byrareddy
564,1st Main Road,Nagendra Block,Bsk 1st Stage
Bengaluru Urban Karnataka~560050

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 526

F.No. N-11013/5308/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dharmapala K, **Advocate** Sh. Late Manjappa Gowda K Koingaje House, Kolchar Post Aletty Village, Sullia Taluk Dakshin Kannad Karnataka-574239

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 527

F.No. N-11013/5309/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Uday Kumar K, **Advocate** Sh. Ambaji Rao No 15, 1st Main, 1st Cross Chinnappa Layout, Kempapura, Hebbalbehind Icon Hospital, Bengaluru Urban Karnataka-560024

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 528

F.No. N-11013/5310/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chitali Sharanabasappa, **Advocate**Sh. Shivalingappa Chitali
Flat No 1 32 A 23 1st Floorsubedar Complex
Near Govt Press Cort Road Gulbaraga Karnataka585102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 529

F.No. N-11013/5311/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Devendra Kumar N, **Advocate**Sh. Nenmal Kotari
Gandhinagara Near Thavarekere
Chikkamagaluru Karnataka~577101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 530

F.No. N-11013/5312/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Maharudrappa Virappa Kajagar, **Advocate** Sh. Virappa Maharudrappa Virappa Kajagar Horatti Street Muragod Atpo Muragod Tq Savadatti Dist Belagavi Karnataka~591119

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 531

F.No. N-11013/5313/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Amjad Khan, **Advocate**Sh. Allisab
Hasanapur Camp Post Rangampet Tq Shorapur
Dist Yadgir Karnataka~585220

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 532

F.No. N-11013/5314/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dharmanna Konekar, **Advocate** Sh. Chandappa Koona Anand Kumar M Sadalapurt 5 993 119 B Ramji Nagar Roza K Gulbarga Karnataka~585104

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 533

F.No. N-11013/5315/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Papanna T, Advocate
Sh. Dr A Thippeswamy Late
Gayathri Nilaya No 190 2nd Phase Sy No 9 10th
Cross Sonnenahali Maruthi Nagar Bengaluru
Urban Karnataka~560056

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 534

F.No. N-11013/5316/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.K Surabhi Durga, **Advocate** Sh. Late Sheshigirirao Karnam Karnam Compound Railway Station Road Hospet Bellary Karnataka~583201

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 535

F.No. N-11013/5317/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Manjula K S, **Advocate**Sh. Devakumar L
2911 13th Main D Block Community Hall Road
Rajajinagar 2nd Stage Bengaluru Urban
Karnataka-560010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 536

F.No. N-11013/5318/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Naufal, **Advocate**Sh. P. Abdul Majeed
14 5 5 Kuchikad Road Kalpane Kulshekar
Mangalore Dakshin Kannad Karnataka-575005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 537

F.No. N-11013/5319/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chandrasekharan Pillai. R, **Advocate**Sh. Raghava Panicker
No. 558, 6th Main, Havannur Extn Hessarghatta
Road, Nagasandra Post Bangalore Karnataka560073

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 538

F.No. N-11013/5320/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Sathyaprabha K R, **Advocate**Sh. Dr. V.R.K.R Rangacharya
No 10, 6th B Main Road, Behind Kumaran School
Tata Silk Farm, Tyagrajanagar Bengaluru Urban
Karnataka-560028

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 539

F.No. N-11013/5321/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dinesh Prasad K.S, **Advocate**Sh. Shankar Prasad.T
No.35, Kadasikoppa Village, Kolliganahalli Post
Harohalli Hobli Kanakapura Taluk Ramanagara
Distt.Karnataka~561112

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 540

F.No. N-11013/5322/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivayya Gurunajanamath, **Advocate** Sh. Chanabasayya Gurunajanamath Kudalsangam Tq. Hunagund Distt.Bagalkot Karnataka-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 541

F.No. N-11013/5323/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. B.G.Radha Devi, **Advocate** Sh. V.Shivaraj 24th Ward, Sai Baba Colony,3rd Cross, Hosapete Taluk Ballari Distt.Karnataka~583201

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 542

F.No. N-11013/5324/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K.Soorya Prakasha, **Advocate**Sh. K.Govinda Bhat
Bhargavi, D.No.12/266-D, Near Govt. High
School Ajjibettu, B.C.Road, Jodumarga Post,
Bantwal Taluk Karnataka~574219

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 543

F.No. N-11013/5325/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shreesha Kumar.U, **Advocate**Sh. Venkatramana.U
4-199/3, Mathrushree Devanagari Layout,
Koppalakady Yeyyadi Konchady Mangalore
Dakshin Kannad Karnataka-575008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 544

F.No. N-11013/5326/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Shridevi, **Advocate**Sh. P.Rama Amin
Sridevi Krupa A-1/78/2, Pachanady Bondel Post
Mangalore Dakshin Kannad Karnataka-575008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 545

F.No. N-11013/5327/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Jyothi, **Advocate**Sh. Ashok Poojary
Husanagudde House, Kolambe Post Mangalore
Dakshin Kannad Karnataka~574142

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 546

F.No. N-11013/5328/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Raghuveersingh, **Advocate**Sh. Narayansingh
Benki Tatha Math Nizam Bazar, Gola K Road Tq
Chittapur Distt.Gulbarga Karnataka~585102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 547

F.No. N-11013/5329/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chandrasehekhar.N, **Advocate** Sh. Lt.N.Nanjaiah No.1139, 7th Main, 2nd Cross, S.J.H. Road, Vidyaranyapuram Mysuru Karnataka~570008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 548

F.No. N-11013/5330/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. S.A.Shyama Nath, **Advocate**Sh. Lt.S.Arunachala Sharma
M.S.T Street, Madhugiri, Tumkur
Distt.Karnataka~572132

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 549

F.No. N-11013/5331/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. B.N.Prabhakara Reddy, **Advocate**Sh. Lt.B.Narayana Reddy
Tumkur Bar Association, Tumkur Distt.
Karnataka~572102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 550

F.No. N-11013/5332/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vishwanatha Gowda. B.K, **Advocate**Sh. Krishne Gowda.B.R
Ballekere Village, Dundanayakana Halli Post,
Kattaya Hobli, Hassan Taluk Hassan
Distt.Karnataka~573128

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 551

F.No. N-11013/5333/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. T.R.Raghvendra Rao, Advocate Sh. Ramachandra Rao T.S. No.27, Sri Banashankari Nilaya, 3rd Cross, R.K.Colony, Marenahalli J.P.Nagar 2nd Phase Bangalore Karnataka~560078

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 552

F.No. N-11013/5334/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ravindrababu.G, **Advocate**Sh. Gopalappa.C
Kithandur Village, Thotli Post, Sugatpur Hobli
Kolar Taluk Karnataka-563101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 553

F.No. N-11013/5335/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Tippanna Madar, **Advocate** Sh. Husanappa At.Gugadadi Post Aliyabad T Bijapur Karnataka-586112

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 554

F.No. N-11013/5336/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shrinivas Kulkarni, **Advocate** Sh. Gopalarao Kulkarni Shriniketan, Opp. Om Shanti Nagar, Sindagi Distt.Vijayapur Karnataka~586128

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 555

F.No. N-11013/5337/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Rajesh Rathod, **Advocate**Sh. Jemeshing Rathod
Beniara Colony, 6, Ward Sriramanagar
T.Gangawati Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 556

F.No. N-11013/5338/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Usharani K., **Advocate** Sh. K.Chandrashekhara Bharadwaj, No.207/3, Bahaddusha Road Kundapura Taluk, Udupi Distt.Karnataka-576201

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 557

F.No. N-11013/5339/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shekara Bovi, **Advocate** Sh. Mohan Bovi Paniyadi, Ananthapadmanabha Temple Road, Kunjibettu Post, Udupi Karnataka~576102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 558

F.No. N-11013/5340/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivakumar, **Advocate**Sh. Lt.Gopalappa
H.No.E-298, Rajapur Shahabad Road,Tq
Distt.Gulbarga Karnataka-585105

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 559

F.No. N-11013/5341/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Prakash.V, **Advocate**Sh. Venkaiah
No.367, 2nd Cross,17th Main Khb Colony, 5th
Block, Koramangala Bangalore Karnataka560095

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 560

F.No. N-11013/5342/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. S.K.Rajendra, **Advocate** Sh. Sathya Kumar No.26/1-399, Sanidhya, Ground Floor Near Beerabhadreshwara Swamy Temple, Hagadur Whitefield Bangalore Karnataka-560066

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 561

F.No. N-11013/5343/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Veena.J, **Advocate**Sh. B.A.Ravishankar
No.247, Akg Colony Opp To Mvj College,
Channasandra Kadugodi Post Bengaluru
Karnataka-560067

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 562

F.No. N-11013/5344/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Muniswamy.T, **Advocate**Sh. Thiruvalappa
Near Ravindra Reddy Building, Yadavanahalli
Village, Attibele Hobali Bangalore Karnataka562107

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 563

F.No. N-11013/5345/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. P.Nagabhushana, Advocate Sh. P.Durugappa B.H.Road, 6th Ward, Ranipet Hospete Karnataka~ 583201

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 564

F.No. N-11013/5346/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ranagappa.B.Dasar, **Advocate** Sh. Balayya Dasar Asangi Maruti Nilaya, Lig-I,B-7, K.H.B.Colony Dharwad, Karnataka-580001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 565

F.No. N-11013/5347/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Thara.M, **Advocate**Sh. Lt.Munshilal Gupta
No.3716, 11th Cross, 2nd Stage, Kumaraswamy
Layout, Bengaluru Karnataka-560111

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 566

F.No. N-11013/5348/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. S. Kumaraswamy, **Advocate**Sh. Late Subramanya
No.85/A 6th Cross 1st Main 1st Stage Aravinda
Nagara Chamaraja Mohalla
Mysuru,Mysore,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 567

F.No. N-11013/5349/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Srikara Shenoy M, Advocate
Sh. Vittala Shenoy M
3.W.31.2621.26 No 602 Mithila Apartments
Near Karangalpady Vegetable Market
Karangalpady Mangaluru,Dakshin
Kannad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 568

F.No. N-11013/5350/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Naik Krishnamurthy Manja, **Advocate**Sh. Manja Naik
No 57 2nd Floor Mathikere Main Road Gokula
1st Stage 1st Phase, Bengaluru Urban, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 569

F.No. N-11013/5351/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chandrashekara Murthy D, **Advocate**Sh. Doddarangaiah R
37 Mayur Nivas 3rd Cross 4th Main
Chamarajpet Bengaluru,Bengaluru
Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 570

F.No. N-11013/5352/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Abdul Razak Sarmad, **Advocate**Sh. Gulam M. Abbas
18 124 1 Naunihal Azad Nagar 2nd Cross Ullal
Mangalore ,Dakshin Kannad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 571

F.No. N-11013/5353/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Rudrappa, **Advocate** Sh. Basappa Kodli H.No.48. Rajeeva Nagar, Vidhya Nagar, Hubballi Distt.Dharwad Karnataka-580031

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 572

F.No. N-11013/5354/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dileep. B. S, **Advocate**Sh. Shekharappa B C
D No Dwc268 A , Visl Quoters Hutha Colony,
Bhadravathi,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 573

F.No. N-11013/5355/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Aruna M B, **Advocate** Sh. Manohar Banti H No 1938 Sector No 09 Anjaneya Nagar Belgaum,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 574

F.No. N-11013/5356/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mounesha K S, **Advocate**Sh. Shivappa K H
Annapurna Nilaya, C Block, 1st Main, 3rd Cross, Vidyanagara, Harihar, Davangere, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 575

F.No. N-11013/5357/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Roopa G Bhandare, **Advocate**Sh. G P Bhandare
No.201 Samrudhi Elite Residency 1st Main Road
Madhunagar Dommasandra Off Sarjapur
Road,Bengaluru Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 576

F.No. N-11013/5358/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Anand K, **Advocate**Sh. Late Kannan
63.3 3rd Main 1st D Cross Near Jeevan Jyothi
School Mathikere, Bengaluru Urban, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 577

F.No. N-11013/5359/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shamaraya Shankreppa Doddamani, **Advocate** Sh. Shankreppa Plot No 346 Sangamesh Nilaya Near Rahul School Behind Central Bus Stand Cib Colony Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 578

F.No. N-11013/5360/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ashok Kumar, **Advocate**Sh. Shivayogi
Plat No 133 Brundavana Colony Near Esi
Hospital Sedam Road
Kalaburagi,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 579

F.No. N-11013/5361/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Pratibha Nimbalkar, **Advocate**Sh. Bhagawant
E W S 336 Ashok Nagar
Belgaum,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 580

F.No. N-11013/5362/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Veerayatheesh C V, **Advocate**Sh. Veerabhadraiah
Chikkahalli Hirehalli Post Urdigere
Hobli,Tumkur,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 581

F.No. N-11013/5363/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Priya, **Advocate**Sh. Vittal J Sherigar
3.358.1 Yashna Achada Moodabettu Village
Katapady Post Kapu Taluk, Udupi, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 582

F.No. N-11013/5364/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ravindra K C, **Advocate** Sh. K G Chandrashekarappa No 21 Gaganachumbi Double Road I Block Kuvempunagar, Mysore, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 583

F.No. N-11013/5365/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Harish T J, **Advocate**Sh. Jayaram T
No 628 M Block 2nd Stage 2nd Main
Kuvempunagar, Mysore, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 584

F.No. N-11013/5366/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Amareshwar Shankrayya, **Advocate**Sh. Shankrayya
Near Priyadarshinni High School Salebeeranalli
Chincholli,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 585

F.No. N-11013/5367/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mamatha Suvarna B, **Advocate**Sh. Babu Salian
Sarve Dola House Sarve Post And Village Puttur
Taluk, Dakshin Kannad, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 586

F.No. N-11013/5368/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Asha D Shetty, **Advocate**Sh. Ramanna Rai B
Bajpe Balike House Bajpe Village Pejavara Post
Mangaluru, Dakshin Kannad, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 587

F.No. N-11013/5369/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ramanjanappa A, **Advocate** Sh. Late.C.N.Anjanappa No.107, Gudulu, 2nd Main, D.K Layout, Ideal Homes, Rajarjeshwari Nagar, Bangalore Bengaluru Urban, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 588

F.No. N-11013/5370/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sudha K V, **Advocate** Sh. Vasudeva Nayak K D.No.5.25.1 Vidhathri Balthila Village Bantwal Taluk,Dakshin Kannad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 589

F.No. N-11013/5371/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ishartjahan Bhausaheb Kazi, **Advocate** Sh. Bhausaheb Shivaji Nagar 2nd Lane Shivaji Nagar ,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 590

F.No. N-11013/5372/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Javalkar Lakshmanna, **Advocate** Sh. J Gnanoba Rao Plot No. B.94 Raghavendra Colony 1st Stage Patel Nagar, Ballari, Bellary, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 591

F.No. N-11013/5373/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manjunatha C, **Advocate**Sh. Chandrashekara G
No 1039 Patwegar Street 3rd Cross Mandi
Mohalla,Mysore,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 592

F.No. N-11013/5374/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sumangala Hegde, **Advocate**Sh. Ganapathi Hegde
No.520,1st Floor 53rd Cross,3rd Block,
Rajajinagar,Ramamandir,Bengaluru
Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 593

F.No. N-11013/5375/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. S.T. Thippeswamy, **Advocate**Sh. Late Sannathimmanna
No 106 1st Flore Karnataka Kurubara Sahanga
Hostel, 1st Main Road Near Petrol
Bangalore,Bengaluru Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 594

F.No. N-11013/5376/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ravindranatha H, **Advocate**Sh. Hanumanthappa
Durgamma Temple Extension Near Bcm Hostel
Srirampura Village And
Hobli,Chitradurga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 595

F.No. N-11013/5377/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K L Lakshmi Narayana, **Advocate**Sh. Late H Lingaiah
No 182e K H B Colony R S Naidu Nagar Mysuru
South, Mysore, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 596

F.No. N-11013/5378/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Jayadeva K S, **Advocate**Sh. K Karisiddappa
Karisiddappa.K. Siddaramappa Badavane
Holalkere,Chitradurga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 597

F.No. N-11013/5379/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manjunath P, **Advocate**Sh. Ponnuswamy
Adivala Farm Adivala Post Hiriyur
Taluk,Chitradurga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 598

F.No. N-11013/5380/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Pushpa Latha B C, **Advocate** Sh. B C Chandrashekar No 37 Muda Employees Layout Dattagalli 3rd Stage,Mysore,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 599

F.No. N-11013/5381/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Karibasappa B, **Advocate**Sh. B Maheshwara
B.Karibasappa S O B.Mahshwara Teligi At Post
Harapanahalli Taluk, Davangere, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 600

F.No. N-11013/5382/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sattikar Shrinivas Venkaji, **Advocate**Sh. Venkaji
Killabhag Near Chawadi
Terdal,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 601

F.No. N-11013/5383/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Kalyanamma M K, **Advocate**Sh. Siddalingappa M K
D.No.73 Kondajji Road, Yaragunte
Davangere,Davangere,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 602

F.No. N-11013/5384/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Amjad Khan, **Advocate**Sh. Mahammad Bahaddur Khan
Son Of Mahammad Bahaddur Khan, H. No.
7.1.82, Hawaldar Oni, Gourampet,
Devadurga,Raichur,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 603

F.No. N-11013/5385/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Bharati Patil, **Advocate**Sh. Tammanagouda Patil
No. 5 Roshan Bhag Road V V Puram,Bengaluru
Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 604

F.No. N-11013/5386/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Roopa Gajanana Amatur, **Advocate** Sh. Basavarj K Roopa Gajanana Amatur Junipeth Kumbar Oni Ramadurga,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 605

F.No. N-11013/5387/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Gajanan Amatur, **Advocate** Sh. Basavanneppa Gajanan Basavanneppa Amatur Junipeth Kumbar Oni Ramadurga,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 606

F.No. N-11013/5388/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Srikantha B S, **Advocate**Sh. Subramanya B P
No 427 9th Main Swimming Pool Road
Saraswathipuram, Mysore, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 607

F.No. N-11013/5389/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. S Venkateshwara Rao, **Advocate** Sh. Late S Sunder Rao No 22 1 1 3rd Cross 3rd Main Matadahalli R T Nagar Post,Bengaluru Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 608

F.No. N-11013/5390/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K Veerabhadrappa, Advocate

Sh. Karibasappa

K Veerabhadrappa Ksrtc Layout, Yangammanakatte Jogimatti Road Chitradurga, Chitradurga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 609

F.No. N-11013/5391/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Thirumaleshwara H K, **Advocate**Sh. Kannappa H
Jigalemane Village Ulluru Post Sagar
Taluk,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 610

F.No. N-11013/5392/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Prakash Wali, **Advocate**Sh. Mallappa
P.M.Wali Advocate, Vinayak Nagar
Laxmeshwar, Gadag, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 611

F.No. N-11013/5393/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vidyadhara S, **Advocate**Sh. Shivanandaiah M S
Matrushree Nilaya Turuvanur Road, Near
Venkataramana Swamy Temple,
Chitradurga,Chitradurga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 612

F.No. N-11013/5394/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. A. Raghavendra, **Advocate**Sh. Late Anantharamaiah
No 410 2 Main Road 1st Floor I Block
Ramakrishnanagar, Mysore, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 613

F.No. N-11013/5395/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mallikarjunappa K, **Advocate**Sh. Kumarappa N
Lakshmi Nilaya Amogha Layout, Near Bank
Colony Chitradurga, Chitradurga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 614

F.No. N-11013/5396/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manunath D, **Advocate** Sh. Devaraje Gowda Mardur Hosur Village And Post Kasaba Hobli Hunsur Taluk,Mysore,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 615

F.No. N-11013/5397/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sanjay Dasharathrao, **Advocate**Sh. Dasharathrao
H No 9.587 8 14 New Santosh Colony
Kalaburagi,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 616

F.No. N-11013/5398/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sandeep H J, **Advocate**Sh. Jagadeesh H B
Hareenahalli Village And Post Hanagodu Hobli
Hunsur Taluk, Mysore, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 617

F.No. N-11013/5399/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sowmya, **Advocate**Sh. Vishwanatha Poojary
Attekku House Bajpe Post Mangaluru, Dakshin Kannad, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 618

F.No. N-11013/5400/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Praneetha, **Advocate**Sh. Hariyappa
Ganadabettu House Kolambe Post And Village
Mangaluru, Dakshin Kannad, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 619

F.No. N-11013/5401/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Siddaraju S, **Advocate**Sh. Siddaiah
Ambedkar Street Kariyanakatte Village Alur Post
Chamarajanagara Tq And
District,Chamarajanagar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 620

F.No. N-11013/5402/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mallappa Makanappa Devaramani, **Advocate** Sh. Makanappa Devaramani M M Devaramani Advocate Channabasava Nagar Telagi Raod Basavana Bagewadi,Bijapur,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 621

F.No. N-11013/5403/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Anjanabai, **Advocate**Sh. Baliram
Rukmani Palace 17 4 78 Agricultur Colony
Gumpa Road Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 622

F.No. N-11013/5404/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vishwanath H L, **Advocate**Sh. H S Lokesh
5th Cross Left Side Subhas Nagara Hosamane
Bhadravathi,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 623

F.No. N-11013/5405/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Praveen, **Advocate**Sh. Prakash Kulkarni
H N 3.10.47 Vidya Nagar Sedam Tq Sedam Dist
Kalaburgi,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 624

F.No. N-11013/5406/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K Ramagopal, **Advocate**Sh. Late K Kalaiah
No 4365 12th Cross St Marys Road N R
Mohalla, Mysore, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 625

F.No. N-11013/5407/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shaik Aslam Saeed., **Advocate**Sh. Abdul Gafoor.
H No 5.819 Hussaini Alam Roza K
Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 626

F.No. N-11013/5408/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Krishnananda Shenoy B, **Advocate** Sh. B Kamalaksha Shenoy D.No.438.5,Shantheri Kripa Near Sbi,Salmar Karkala,Udupi,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 627

F.No. N-11013/5409/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. B C Yadhushyla, **Advocate** Sh. N Channegowda 909, 1st Floor, 2nd Cross Anandanagara, Near Sharadhadevinagar, ,Mysore,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 628

F.No. N-11013/5410/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sandeep K D, **Advocate**Sh. Doreswamy J
Kittur Village And Post Bettadapura Hobli
Periyapatna Taluk, Mysore, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 629

F.No. N-11013/5411/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Hanamant Nagappa Bandiwaddar, **Advocate** Sh. Nagappa Jayanagar Shiggaon Shiggaon Taluk Haveri, Haveri, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 630

F.No. N-11013/5412/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manimala N S, **Advocate**Sh. Late Srinivasamurthy H M
No 704,4 5th Main E And F Block Ramakrishna
Nagar, Mysore, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 631

F.No. N-11013/5413/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sony, **Advocate** Sh. B Sundar Suvarna 4.12 Suvarna Mahal Belvai Post Mangalore Taluk, Dakshin Kannad, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 632

F.No. N-11013/5414/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahaveera Jain, **Advocate** Sh. N Padmaraja Poovani Shri Mahalaxmi Kariyalu Nallur Bajegoli Post Karkala Taluk,Udupi,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 633</u>

F.No. N-11013/5415/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ravichandra Prakash Mc, **Advocate** Sh. Late Shri Cheluvaiah 80 02nd Cross Ne Mahadevapura Lashkar Mohalla Udayagiri,Mysore,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 634

F.No. N-11013/5416/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. D V Nagappa, **Advocate**Sh. D Veerabhadrappa
So D Veerabhadrappa Kelagote, Village,
Kechhenahalli Post, Jagalur
Taluk,Davangere,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 635

F.No. N-11013/5417/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dattatraya Mallappa Devaranadgi, **Advocate** Sh. Mallappa Devarnadgi
Dattatraya Mallappa Devaranadgi At Post Koli
Nagar Afzalpur Tq Afzalpur, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 636

F.No. N-11013/5418/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sudi Nagappa Rachappa, **Advocate**Sh. Rachappa Sudi
Chandra Nilaya Vidyanagar Kushtagi Tq
Kushtagi,Koppal,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 637

F.No. N-11013/5419/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vijayendra Droupakkanavar, **Advocate** Sh. Raghavendracharya Fort, Brahmins Street Atpost Rattihalli Tq Rattihalli,Haveri,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 638

F.No. N-11013/5420/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Kallappa Sakry, **Advocate** Sh. Shankarappa Sakry House No. 1.892.74.24, Ganesh Nagar, Jewargi Road, Near Pkg Bank., Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 639

F.No. N-11013/5421/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. P G Mahalakshmi, **Advocate** Sh. P V Giri 116, 1st Main Road Yadavgiri ,Mysore,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 640

F.No. N-11013/5422/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Kusumakar R V, **Advocate**Sh. Ramachandrappa
H No 2.500 Jagat Road Behind Godembe
Electronics Bheem Nagar Jagat
Gulbarga,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 641

F.No. N-11013/5423/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Wilfred Oswald D Mello, **Advocate**Sh. Ambrose Dmello
Thirlapalke House Thirlapalke Road
Moodubelle, Udupi, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 642

F.No. N-11013/5424/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ravindra Moily, **Advocate** Sh. Ramanna Devadiga Gokula, Tellar Road, 15th Cross, Near Shabari Ashram Karkala, Kasba Village, Karkala Taluk, Udupi District ,Udupi,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 643

F.No. N-11013/5425/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Santoshkumar, **Advocate**Sh. Shankreppa
H No 237 Basava Jyoti Nilaya Ram Nagar Chidri
Road Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 644

F.No. N-11013/5426/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mallikarjun Nagayya, **Advocate** Sh. Nagayya Swamy Mallikarjun S O Nagayya Swamy H No 9 2 117 Near Old Post Office Shah Gunj Bidar,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 645

F.No. N-11013/5427/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chandrakant R Hundekar, **Advocate** Sh. Rajashekhar H No 3 485 A Near Mahaveer Chowk Gazipur Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 646

F.No. N-11013/5428/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Thippeswamy R P, Advocate Sh. Rodda Pallekkappa Maruthi Complex Khb Colony Road Opp T B Road Challakere Town Challakere Taluk,Chitradurga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 647

F.No. N-11013/5429/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nagaraja A, Advocate
Sh. Anantharamaiah
Flat No.202 West Block R J Gardens, 17th E Cross
Indiranagar 2nd Stage,Bengaluru
Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 648

F.No. N-11013/5430/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sulochana N, **Advocate**Sh. Narasimhe Gowda
No 28 1st Main Road 6th Cross Kumbara
Koppal,Mysore,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 649

F.No. N-11013/5431/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Kayakad Nagendrappa, **Advocate**Sh. Basappa
At Post Guttal Tq Haveri Dist
Haveri, Haveri, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 650

F.No. N-11013/5432/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivakumar, **Advocate**Sh. Shivasharanappa
H No 3 360 Gazipur Near Kalli Math
Chakrakatta Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 651

F.No. N-11013/5433/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sharanappa, **Advocate**Sh. Vaijinath
Sharanappa S O Vaijinath Balat K Tq Aurad B
Dist Bidar Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 652

F.No. N-11013/5434/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Anandkumar Yeshwanthrao Kalaskar, **Advocate** Sh. Yeshwanthrao Kalaskar H.No.2.910\_10\_88, Shahbad Road, Near Ishwar Temple, Prashant Nagar A , Rajapur Extension Gulbarga, Karnataka, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 653

F.No. N-11013/5435/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sanjay Satyappa Siddapur, **Advocate** Sh. Satyappa Golabhanvi ,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 654

F.No. N-11013/5436/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Siddaraju M, **Advocate**Sh. Murukannappa T
So Murukannappa T, Pagadalabande At Post
Challakere Taluk,Chitradurga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 655

F.No. N-11013/5437/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Subhash Patil, **Advocate** Sh. Manohar Kumbar Galli Kerur Chikodi,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 656

F.No. N-11013/5438/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Muktha V, **Advocate**Sh. Vishnu Kamath V
Janavi Sathyanarayana Nagara Market Road
Karkala Post And Taluk, Udupi, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 657

F.No. N-11013/5439/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Leelavathi D, **Advocate**Sh. Devaiah
19, Maruthinagar, Opp., K R Srinivasan Ips
Nagar Lalithadripura ,Mysore,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 658

F.No. N-11013/5440/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Venkappacharya, **Advocate**Sh. Srinivasacharya
Venkappacharya Advocate Brahmins Street Near
Gadiyar Chowk, Raichur, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 659

F.No. N-11013/5441/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Prabhu Gouda Patil, **Advocate**Sh. Sannabasavanagouda Patil
Ss Patil, Opposite Post And Telephone Office
Station Road, Ranebennur, Haveri, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 660

F.No. N-11013/5442/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Rajakumar Shivaram Pandav, **Advocate** Sh. Shivaram Pandav At Post Haralayya Nagar Athani Tq Athani Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 661

F.No. N-11013/5443/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Hanamanth B Kandalli, **Advocate**Sh. Basanna
9th Cross Tarfail Station Area
Kalaburagi, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 662

F.No. N-11013/5444/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sharanappa, **Advocate**Sh. Bheemaraya K
H No 102 Godutai Colony
Kalaburagi,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 663

F.No. N-11013/5445/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ganiger Shivanand Mallappa, **Advocate** Sh. Mallappa Dhundashi, Shiggaon Haveri ,Haveri,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 664

F.No. N-11013/5446/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sathyanarayana H E, **Advocate** Sh. Erappa H Sathyanarayana H E, So Erappa H Induvalli, Shigga Post Soraba Taluk,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 665

F.No. N-11013/5447/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Linganagouda Rudragouda Patil, **Advocate** Sh. Rudragouda Patil Rudragouda Patil Kodihalli Village Nesvi Post, Haveri, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 666

F.No. N-11013/5448/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Malatesh Puttalingappa Olekar, **Advocate** Sh. Puttalingappa Near Ambedkar School, 2nd Main,2nd Cross,Bajss College Road, Kantibeereshwara Nagara, Ranebennur,Haveri,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 667

F.No. N-11013/5449/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nagaraj Sunkapur, **Advocate** Sh. Balappa Sunkapur Nagaraj Sunkapur Tirumaladevarakoppa Joiesara Haralahalli Post,Haveri,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 668

F.No. N-11013/5450/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Aravind Kulappa Kannur, **Advocate**Sh. Kulappa
Nagur Jeen, Behand Court Sindagi Tq Sindagi
Dist Vijayapur, Bijapur, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 669

F.No. N-11013/5451/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Parasappa Gujamagadi, **Advocate**Sh. Nagappa Gujamagadi
Malagitti Village Malagitti Post
Kushtagi,Koppal,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 670

F.No. N-11013/5452/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sampath Kumar, **Advocate** Sh. K Keshava Jogi Alias K Keshava Balegar Gurugriha Pulkeri Karkal Post, Karkala Taluk,Udupi,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 671

F.No. N-11013/5453/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ramanagoud Patil, **Advocate** Sh. Basavaraj P Door No 448 Samruddi Taralabalu Badavane Harapanahalli,Davangere,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 672

F.No. N-11013/5454/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shrishail Veerappa Sidamani, **Advocate** Sh. Veerappa Shrishail Veerappa Sidamani Atpo Belawadi Tq Bailhongal,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 673

F.No. N-11013/5455/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shrishailgouda Yallanagouda Patil, **Advocate** Sh. Yallanagouda Shrishailgouda Yallanagouda Patil Atpo Mallur Tq Savadatti,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 674

F.No. N-11013/5456/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. G R Ravichadra Reddy, **Advocate**Sh. G Ramachandra Reddy
No. 61 11th Cross Sri Krishnadevaraya Layout,
Kogilu Yelahanka Bangalore,Bengaluru
Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 675

F.No. N-11013/5457/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mallappa Irappa Nalavadi, **Advocate**Sh. Irappa Nalavadi
Mallappa Nalavadi Shivaji Nagar
Kundgol,Dharwad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 676

F.No. N-11013/5458/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mir Zia Ulla, **Advocate**Sh. Syed Hyder Hussain
No 1093 6th Main 10th Cross 3rd Block Hbr
Layout Bangalore ,Bengaluru Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 677

F.No. N-11013/5459/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Harshawardhan Ramachandra Patwardhan, **Advocate** Sh. Ramachandra At Post Asangi Rabkavi Banahatti,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 678

F.No. N-11013/5460/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivakumar Sidramappa Shanmukh, **Advocate** Sh. Sidramappa
Near Balaji Temple Banahatti At Post Banahatti
Rabkavi Banahatti,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 679

F.No. N-11013/5461/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Arun Roshan Dsouza, **Advocate** Sh. Thomas Dsouza Nethrekere House Kallige Post And Village Bantval Taluq, Dakshin Kannad, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 680

F.No. N-11013/5462/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Patil Bapugouda, **Advocate**Sh. Shivangouda
H No Lig 2 Sq Khb Shanti Nagar Opp Zooboudi
Well Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 681

F.No. N-11013/5463/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Prabhakar, **Advocate**Sh. Basawanappa
At Post Yerbag Yerbag Taluka
Basavakalyan,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 682

F.No. N-11013/5464/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Khadkhad Mohammed Abdul Saleem, **Advocate** Sh. Abdul Gani Plot No 21 S K Building Near C P Stadium Bank Colony Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 683

F.No. N-11013/5465/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vinutha Arun, **Advocate** Sh. Prabhakar P Kale No.360, New No.8, 7th Main Road, 9th Cross, Narasimha Raja Colony Bengaluru,Bengaluru Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 684

F.No. N-11013/5466/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dasharath, **Advocate**Sh. Tuljappa
At Pangarga Post Chengta Tq
Chincholi,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 685

F.No. N-11013/5467/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shambuling, **Advocate**Sh. Madeppa
H.No. 152, Nandgaon Nandgaon Taluka
Homnabad,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 686

F.No. N-11013/5468/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Satish Suryawanshi, **Advocate**Sh. Pandurangrao Suryawanshi
H No 9 5 273 Near Irani Masid Bhadroddin
Colony Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 687

F.No. N-11013/5469/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Umesha R, **Advocate**Sh. Rudrappa R G
No 43 1 1st Main 1st Cross Attiguppe
Vijayanagara,Bengaluru Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 688

F.No. N-11013/5470/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sandhya, **Advocate** Sh. Ananda Flat No 302 , Shanthabhojaraja Residency Ujjodi Cross Road, Kankanady Post Mangaluru Taluk, Dakshin Kannad, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 689

F.No. N-11013/5471/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ninganagouda Shivasharanappa, **Advocate** Sh. Shivasharanappa H No 11 421 32 Sb Temple Road Opp Thomase School Samata Colony Brahmpur Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 690

F.No. N-11013/5472/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Kavitha K B, **Advocate**Sh. Basavarajappa H N
Wo Nagaraja P Door No 140 2 Ananya Nilaya
Nes Extn Hosadurga, Chitradurga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 691

F.No. N-11013/5473/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Bhadrashetty, **Advocate**Sh. Sharnappa
H No 9 5 420 C Old Adrsh Colony
Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 692

F.No. N-11013/5474/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Savitha, **Advocate**Sh. Late M. Lohithaksha Hegde
Tellar Road, 15th Cross, Karkala Kasba Village,
Karkala Taluk Udupi District, Udupi, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 693

F.No. N-11013/5475/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Saunshi Manohar Ramachandrappa, Advocate Sh. Ramachandrappa Halepete Oni Shiggaon Halepete Oni Shiggaon, Shiggaon Haveri, Haveri, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 694

F.No. N-11013/5476/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sidle Arjun, **Advocate**Sh. Ramanna
H No 5.29 Dr M Kharge Colony Sharana Sirasagi
Maddi Near High Court
Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 695

F.No. N-11013/5477/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Bharathi D R, Advocate Sh. Rangadhamaiah No.9 2nd Main 2nd Cross Sanjeevini Nagar Hegganahalli Cross Opp. Veeranjaneya Temple Road,Bengaluru Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 696

F.No. N-11013/5478/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Noor Ahmed, **Advocate**Sh. Sathar Sab
No.13, Aj Residency, Flat No.102, First Floor
Murugesh Mudaliar Road, Frazer Town
,Bengaluru Urban, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 697

F.No. N-11013/5479/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Fakkirappa Ganjigatti, **Advocate** Sh. Baddurappa Basava Nilaya, Jayanagar Ward No 21 Plot No 109 Shiggaon ,Haveri,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 698

F.No. N-11013/5480/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Pandit, **Advocate**Sh. Basappa
At Post Yerbagh Tq Basavakalyan
,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 699

F.No. N-11013/5481/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Gangappa Dhareppa Patil, **Advocate**Sh. Dhareppa
So Dhareppa Patil Kere Road Totad Lane Post
Banahatti,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 700

F.No. N-11013/5482/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivasharanappa, **Advocate** Sh. Mallikarjun H No 8 9 270 8 Gurunank Colony Bidar Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 701

F.No. N-11013/5483/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sujata S Nidoni, **Advocate** Sh. Shanmukhappa S Nidoni Raval Galli Rabkavi Rabkavi,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 702

F.No. N-11013/5484/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ganiger Shivanand Mallappa, **Advocate** Sh. Shivanand Dhundashi, Shiggaon ,Haveri,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 703

F.No. N-11013/5485/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Basappa Parappa Putani, **Advocate**Sh. Parappa
Main Road Hanagandi Tq Rabkavi
Banahatti,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 704

F.No. N-11013/5486/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Angadi Vijayalaxmi Rachappa, **Advocate** Sh. Rachappa Basetteppa Angadi Vijayalaxmi Angadi Health Camp Betgeri,Gadag,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 705

F.No. N-11013/5487/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Doulathraya, **Advocate**Sh. Siddanagouda Malipatil
H No 10.227 Subhash Chowk
Brahmpur, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 706

F.No. N-11013/5488/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. S Parashuramana Gouda, **Advocate** Sh. S Revanagouda Door No 59 C Raghavendra Colony 2nd Stage Near Umamaheshwara Kalayana Mantapa Ballari,Bellary,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 707

F.No. N-11013/5489/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Viswanatha, **Advocate**Sh. Shivappa Y
House No 27 1st Ward Near Eshwara Temple
Agalkera Village And Post, Koppal, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 708

F.No. N-11013/5490/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Prashant Kumar K, **Advocate** Sh. Praskash Rao Plot 300 Opp Old Sbi Ngos Colony Gulbarga ,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 709

F.No. N-11013/5491/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shreeshaila Aradhya M S, **Advocate**Sh. N S Aradhya
Shreeshaila Krupa 6th Cross
Hosamane,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 710

F.No. N-11013/5492/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Hnb Nidhi, **Advocate**Sh. Late H N Narasinga Rao
Sri Vadiraja Nilaya, 51, 5th Cross, 5th Main Sri
Basaveshwara Block Teachers
Layout, Mysore, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 711

F.No. N-11013/5493/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. H A Raveesh, **Advocate**Sh. H R Ashwath Narayan
No 80, Manjunatha Nilaya 1st Floor 3rd Cross
Maruthi Temple Road 2nd Stage Gangothri
Laout, Mysore, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 712

F.No. N-11013/5494/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. H N Mahesha, **Advocate**Sh. Nagappa H S
Hundipura Village And Post Hangla Hobli
Gundlupete Taluk, Chamarajanagar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 713

F.No. N-11013/5495/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Lakshminarayana, **Advocate**Sh. Mudalagiriyappa
No 15 I Main Ii Cross Anathaashrama Road Near
Impact College Amco Layout
Kodigehalli,Bengaluru Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 714

F.No. N-11013/5496/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manjunatha Reddy V K, **Advocate**Sh. Krishnareddy V
63 2nd Floor 8th Cross Chikkanna Compound
Vishwanathanagenahalli R T Nagar Post
Bengaluru,Bengaluru Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 715

F.No. N-11013/5497/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Swathi S, **Advocate**Sh. Late. S. Subrahmanya Bhat
584, Krishna, Bank Colony Road
Bogadi, Mysore, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 716

F.No. N-11013/5498/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Madar Puttappa Rajavva, **Advocate** Sh. Rajavva Moulali Nagar Shiggaon ,Haveri,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 717

F.No. N-11013/5499/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Lakshmidevi R, **Advocate**Sh. Rangappa B
S J M Badavane Bharamasagara
Chitradurga,Chitradurga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 718

F.No. N-11013/5500/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Gangappa Basavanneppa Irappagol, **Advocate** Sh. Basavanneppa At Hiremele Post Hannikeri Taluka Bailhongal Belagavi,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 719

F.No. N-11013/5501/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Soniya Shankar Samal, **Advocate**Sh. Shankar Samal
H No 8 9 174 Near Ganesh Temple Gurunagar
Bidar Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 720

F.No. N-11013/5502/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shylaja.P, **Advocate**Sh. Puttur Mahalinga Bhandari
B.1 , 405 , Saraswathi Block Mysore Road
Valagerahalli , Kengeri,Bengaluru
Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 721

F.No. N-11013/5503/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Satish Purshotam Naik, **Advocate**Sh. Prushotam Naik
Naik Galli Old Town Bhalki Tq. Bhalki Dist.
Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 722

F.No. N-11013/5504/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vijay Shekhar Pandit, **Advocate** Sh. Sidram Ramanna Pandit H No 8 9 286 Vijay Nivas Vijaynagar Colony Opp New Bus Stand Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 723

F.No. N-11013/5505/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dubasi Gowda C, **Advocate**Sh. Channe Gowda
No 5143 4th Cross Ravindranagara
Hassan,Hassan,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 724

F.No. N-11013/5506/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Gurubasayya Fakkirayya Hiremath, **Advocate** Sh. Fakkirayya Sharadha Nilaya At Post Varur Tq Hubli,Dharwad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 725

F.No. N-11013/5507/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nawazmiya, **Advocate**Sh. Ahamadsab
Kon Melkunda Tq Bhalki Dist Bidar
Bhalki,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 726

F.No. N-11013/5508/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ganapathi, **Advocate** Sh. Shankreppa H No 6.8.261 Old 6.8.41 New Ram Manidr Bidar Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 727

F.No. N-11013/5509/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Malkappa Doddamani, **Advocate** Sh. Rayappa H No Trr40 1 Jp Colony Shahabad Tq Chittapur Dist Kalaburagi, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 728

F.No. N-11013/5510/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sanjeev Badaskar, **Advocate** Sh. Mallappa Badaskar No148 Ambika Nagar Unkal Hubli ,Dharwad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 729

F.No. N-11013/5511/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. M Ravikumar, **Advocate**Sh. Madhava Rao
No 5581 Sun Rise English School Road Subhash
Nagar Nelamangala,Bangalore Rural,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 730

F.No. N-11013/5512/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Patil Veerendragouda Hanumanthgouda, **Advocate** Sh. Hanumanthagouda House No. 55, Madhura Park Near Santhosh Nagar Opp Jk College Hubli, Dharwad, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 731

F.No. N-11013/5513/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. M J Kathyayini, **Advocate**Sh. Late M S Jayaram
No 123 A 8th Cross 1st Main Arvind
Nagar, Mysore, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 732

F.No. N-11013/5514/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Padmaprasad Jain N, **Advocate**Sh. N Jinaraj Hegde
Prashastha Nallur Village Nallur Post
Karkala,Udupi,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 733

F.No. N-11013/5515/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mantur Anand Virupaxappa, **Advocate** Sh. Virupaxappa No. 89, Shakti Nagar Gokula Road, Udhyam Nagar Hubli,Dharwad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 734

F.No. N-11013/5516/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Raveendra B, **Advocate**Sh. Biligiraiah
8th Cross Anitha Convent Road Near Khb Park
Nes Extension Ward No 3 Malavalli
Town,Mandya,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 735

F.No. N-11013/5517/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. H A Saju, **Advocate** Sh. P V Antony Shettykoppa Post Kadahinabylu Village N R Pura Taluk,Chikmagalur,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 736

F.No. N-11013/5518/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Neelakanta Reddy M, **Advocate** Sh. M. Shankar Reddy H.No. 27, Allum Layout Sanganakal Road ,Bellary,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 737

F.No. N-11013/5519/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Appasaheb, **Advocate**Sh. Basavaraj Sunagar
Lig 120 Sedam Road Near Kharge Petrol Pump
Badepur Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 738

F.No. N-11013/5520/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Bhimanna, **Advocate**Sh. Namayya
Near Gas Company Gudalakeri Shorapur Tq
Shorapur, Yadgir, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 739

F.No. N-11013/5521/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahammad Kalimuddin, **Advocate**Sh. Mahammad Ibrahim
H.No. 3.3.18 Raichuri Mohalla
Yadgir,Yadgir,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 740

F.No. N-11013/5522/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Prakash D M, **Advocate**Sh. Dasappa
D No 561 57 Saraswathi Badavane, B
Block, Davanagere, Davangere, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 741

F.No. N-11013/5523/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Anraj, **Advocate** Sh. Kallappa H No 19.2.39 Rahul Nivas Behind M E S Quaters Anand Nagar Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 742

F.No. N-11013/5524/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shek Isak, **Advocate**Sh. Imam Saheb
Door No.2.55, Sheik Manzil, Ajjikatte, Kodimbala
Post And Village Puttur Taluk,,Dakshin
Kannad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 743

F.No. N-11013/5525/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Venkatesh Laxman Mopagar, Advocate
Sh. Laxman
Venkatesh Laxman Mopagar Shree
Sanganabasava Nilay Behind J M F C Court
Nagur Layout At Post Taluk
Sindagi,Bijapur,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 744

F.No. N-11013/5526/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Renuka Patil, **Advocate**Sh. Bhimanagouda Patil
At Post Hunakunti Tq Muddebihal Dist
Vijayapura,Bijapur,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 745

F.No. N-11013/5527/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chanappa, **Advocate**Sh. Shivraj
Village Dhummansur Post Dhummansur Tq
Humnabad,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 746

F.No. N-11013/5528/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahaningappa Pujeri, **Advocate** Sh. Yallappa Mahaningappa Yallappa Pujeri Ward No 6 Post Sasalatti,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 747

F.No. N-11013/5529/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Appasaheb Gurappa Patil, **Advocate**Sh. Gurappa
Ward No 3 Behind Sra High School
Banahatti,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 748

F.No. N-11013/5530/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Krishna Kothiwale, **Advocate**Sh. Ramachandra
At Post Nandikurali Panchalingeshwar Nagar Tq
Raibag,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 749

F.No. N-11013/5531/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Bendigeri Maulasab Hajaresab, **Advocate** Sh. Hajaresab At. Timmapur, Po Niralagi Tq. Shiggaon Haveri, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 750

F.No. N-11013/5532/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahesh Shetty, **Advocate**Sh. K Shambu Shetty
No 6 2nd Floor North Park Road Opp Post Office
Seshadripuram
Bangalore,Bengaluru
Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 751

F.No. N-11013/5533/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sangamesh, **Advocate**Sh. Chandrappa
Dhannura H Tq Bhalki Dfist
Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 752

F.No. N-11013/5534/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivashankar, **Advocate**Sh. Sangshetty
H No 9.12.18 27 New Viday Nagar Colony
Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 753

F.No. N-11013/5535/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Odeyar Prashant Mahadev, **Advocate** Sh. Mahadev Satteppa Odeyar Dada Patil Nagar Raibag ,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 754

F.No. N-11013/5536/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sharshchandra Swamy, **Advocate**Sh. Vishwanath Swamy
H No 9.9.4 Nanda Deeo B V B College Road
Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 755

F.No. N-11013/5537/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manjappa Y, **Advocate**Sh. Maheshwarappa Y
D.No.1533,2, 5th C Cross, 2nd Stage,
Shivakumarswamy Badavane,
Davangere,Davangere,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 756

F.No. N-11013/5538/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ramesh, **Advocate**Sh. Kashinath
H No 9 9 88 Sangame Nivas Akkamahadevi
Colony Harurgeri Road Gandhi Gunj
Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 757

F.No. N-11013/5539/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. S Yashodamma, **Advocate**Sh. Siddaramu
Kv 11, 6th Cross Kuvempu Nagar Mandya
City,Mandya,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 758

F.No. N-11013/5540/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Raghupathi, **Advocate**Sh. Amruth
Rathupathi Amruth Metre At Khajapur Post
Gadagi Tq Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 759

F.No. N-11013/5541/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Syed Wajeed, **Advocate**Sh. Syed Jahed
Village Nandgaon Post Hudgi Tq
Humnabad,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 760

F.No. N-11013/5542/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chandrashekharappa K, **Advocate**Sh. Veerakariyappa
Sri Guru Thippeswamy Nilaya Jcr Extension, 2nd
Cross Chitradurga, Chitradurga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 761

F.No. N-11013/5543/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahadapa, **Advocate**Sh. Maruti
H No 2.72.2 At Post Markhal Tq
Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 762

F.No. N-11013/5544/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Kiranakumar, **Advocate**Sh. Suryakant
Village Nandgaon Post Hudgi Tq
Humnabad,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 763

F.No. N-11013/5545/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mallikarjun Channabasappa Maradi, **Advocate** Sh. Channabasappa Maradi Devageri.Yallapur Post.Devageri School Road,Haveri,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 764

F.No. N-11013/5546/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Khalil Patel, **Advocate**Sh. Mahamad Patel
Village Othagi Post Othagi Tq
Humnabad,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 765

F.No. N-11013/5547/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vasant Pujeri, **Advocate** Sh. Siddappa At Post Raibag Gadde Plot Revansiddeshwar Nilay,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 766

F.No. N-11013/5548/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Neelakantaiah K M, Advocate
Sh. Chandrashekharaiah K M
D.No.121,24, Near Kariyamma Temple,
Veerasavarkar Badavane, Nittuvalli
Davangere,Davangere,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 767

F.No. N-11013/5549/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mallikarjun Maruti Kamble, **Advocate**Sh. Maruti.
At Post Jamaga R Tq Aland Dist
Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 768

F.No. N-11013/5550/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K G Vadiraj, **Advocate** Sh. K P Gururaja Rao Tanuja Nilaya 1a Cross Ank Road Gandhinagar Shimoga,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 769

F.No. N-11013/5551/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Suresh Dyavakkalavar, **Advocate**Sh. Shivappa
Behind Govt Primary School At Post Rattihalli
Taluk Rattihali, Haveri, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 770

F.No. N-11013/5552/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sharnappa, **Advocate**Sh. Mareppa
H No 12 1 40 Rose Nivas Nazareth Colony
Hyderabad Road Bidar Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 771

F.No. N-11013/5553/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ashok, **Advocate**Sh. Kashappa
Ashok Kashappa Varma Village Othagi Post
Othagi,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 772

F.No. N-11013/5554/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Amaregouda, **Advocate**Sh. Shekhar Gouda
At Kolbal Post Kolbal Tq
Sindhanur, Raichur, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 773

F.No. N-11013/5555/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Latadevaki, **Advocate** Sh. Saibanna Hosmani Plot No 10 Bhavani Layout Msk Mill Road Shakti Nagar,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 774

F.No. N-11013/5556/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ganesh Gowda, **Advocate**Sh. Annu Gowda
Baramelu House Kadirudyavara Village
Belthangady Taluk, Dakshin Kannad, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 775

F.No. N-11013/5557/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Venkatesha Gowda K V, **Advocate**Sh. Venkataiah M
D No 52 Kiraganduru Village Dudda Hobli
Mandya,Mandya,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 776

F.No. N-11013/5558/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manojkumar, **Advocate**Sh. Maruti
Beside Govt Primary School Basavakalyan
Basavakalyan,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 777

F.No. N-11013/5559/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Muktumsab Babusab Nadaf, **Advocate** Sh. Babusab Nadaf Devanur Kundagol ,Dharwad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 778

F.No. N-11013/5560/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. N Shamsunder Kamble, **Advocate**Sh. R Narasinga Rao Kamble
No 38 1st Floor 2nd Cross Kalappa Block
Ramachandrapura, Bengaluru Urban, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 779

F.No. N-11013/5561/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Raghavendra, **Advocate**Sh. Bheemacharya
H No 5 5 377 82 Anugraha Chiranjeevi Nagar
Station Area, Yadgir, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 780

F.No. N-11013/5562/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivanand Waddatti, **Advocate**Sh. Mahadevappa
H No31a Timmasagar Oni
Hubli,Dharwad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 781

F.No. N-11013/5563/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Devanath, **Advocate** Sh. Shambulingappa H No E 8 634 Devi Nilaya Sanjeev Nagar Nehru Gunj Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 782

F.No. N-11013/5564/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahanteshgouda Patil, **Advocate** Sh. Guranagouda At Gundur Tq Savanur ,Haveri,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 783

F.No. N-11013/5565/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Basavaraj, **Advocate**Sh. Tippanna
At. Tegantippi Post. Gadikeshwar Tq.
Chincholli,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 784

F.No. N-11013/5566/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Jagannath, **Advocate**Sh. Mailappa
Mallikarjun Kote Adv Rapur Shahabad Road
Gulbjarga Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 785

F.No. N-11013/5567/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Santosh Narasa Reddy, **Advocate**Sh. Narasa
Paraswadi 2 Nd Cross Keshwapur
Hubballi,Dharwad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 786

F.No. N-11013/5568/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Bharat, **Advocate**Sh. Pundlik
H No 7 54 Christian Galli Humnabad Tq
Humnabad,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 787

F.No. N-11013/5569/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. M S Vishwanatha, **Advocate**Sh. Shivakumar M
Adhishakhi Nilaya Nagaramgere At Post
Challkaere,Chitradurga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 788

F.No. N-11013/5570/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Butte Ganapati, **Advocate**Sh. Shivaray
Butte Galli Ro Aurad B Tq Aurad
B,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 789

F.No. N-11013/5571/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Prathviraj N K, **Advocate** Sh. Late K.Arkakeerthi Muddya House No.31 Kathody, Venur Village Belthangady Taluk, Dakshin Kannad, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 790

F.No. N-11013/5572/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Raghavendra Prasad H J, **Advocate**Sh. H J Bheemasenachar
H No 56 A W No 19 2nd Cross Near Water Tank
Shankar Colony Ballari,Bellary,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 791

F.No. N-11013/5573/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shrinivasrao, **Advocate**Sh. Narasayya
H No 4 602 3 Basaveshwar Colony Road
Santraswadi Dist Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 792

F.No. N-11013/5574/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vivekananda Mallya, **Advocate**Sh. Suresh Mallya
Sri Rama Krupa Near Branch Post Office Nire
Karkala Taluk,Udupi,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 793

F.No. N-11013/5575/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Saritha, **Advocate**Sh. Raghu Shetty
Indaru Hosamne Belman Village And Post
Karkala Taluk, Udupi, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 794

F.No. N-11013/5576/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Praveen K, **Advocate**Sh. Narayana K
Annapoorna Nilaya Near Sdp Temple
Kukkundoor Post And Village Karkala
Taluk,Udupi,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 795

F.No. N-11013/5577/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Gangadhara Muttagi, **Advocate** Sh. Somalingappa Akkamahadevi Nilaya Vivekananda Nagar Bagalkot,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 796

F.No. N-11013/5578/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Venkatagiri Naik, **Advocate** Sh. Lakya Naik Obajjihalli Village Kadlebalu Post Davangere Taluk, Davangere, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 797

F.No. N-11013/5579/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Prashantha B, **Advocate**Sh. Balachandra M
1.77b, Prashanth Nivas Subbanna Katte,
Mudrady Post Karkala Taluk,Udupi,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 798

F.No. N-11013/5580/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahadevappa Ichhangi, **Advocate**Sh. Ningappa
Kunkur Post Malali Kundagol
Tq,Dharwad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 799

F.No. N-11013/5581/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K S Nagaraja, **Advocate**Sh. Late K Shridhara
Shreenivasanilaya 3rd Cross, Jayanagara
Shimoga,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 800

F.No. N-11013/5582/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mattur Mahadevappa Shankrappa, **Advocate** Sh. Shankrappa At Po . Hesarur Tq Savanur ,Haveri,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 801

F.No. N-11013/55832018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Lokesh K M, Advocate Sh. K Manchaiah Hno19 Brindavan Nilay 2nd Stage 3rd Cross Shakti Colony Hubballi, Dharwad, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 802

F.No. N-11013/5584/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dinesha, **Advocate**Sh. Monappa Poojary
Thalimaru D No 3.35, Thalimar House Ulaibettu
Post And Village, Dakshin Kannad, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 803

F.No. N-11013/5585/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mareppa, **Advocate**Sh. Malleshappa
At Awarad K Post Basava Pattan Tq Dist
Kalaburagi,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,

Sr.No. 804

F.No. N-11013/5586/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. C R Vinayaka, **Advocate**Sh. C N Ramanatha
Hanumantha Nagara 1st Cross Savalanga Road
Shimoga,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,

Sr.No. 805

F.No. N-11013/5587/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Veena Yogish, **Advocate**Sh. Late A. S. Padmanabha
Flat No.304, Marvel Apartments, 1st Cross,
Shivanagar, Pandeshwar, Mangalore
Taluk, Dakshin Kannad, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,

Sr.No. 806

F.No. N-11013/5588/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Fatrubi, **Advocate**Sh. Khashim Sah
H No 18 1 Charya Galli Andar Takiya Kamalapur
Dist Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,

Sr.No. 807

F.No. N-11013/5589/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Pai Vasudev Gopalkrishna, **Advocate** Sh. Gopalkrishna Pai Pai Chambers Near Axis Bank Hubli Road Sirsi,Uttar Kannad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,

Sr.No. 808

F.No. N-11013/5590/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Biradar Karabasappa, **Advocate**Sh. Shanmukhappa
Village Mustapur Post Pandargera Tq
Humnabad,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,

Sr.No. 809

F.No. N-11013/5591/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Moogi Chetana, **Advocate** Sh. Shankaranna H No 8 7 195 Lig Khb Colony Bidar Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,

Sr.No. 810

F.No. N-11013/5592/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Patil Ramangouda Basangouda, **Advocate** Sh. Basanagouda At.Po. Huralikoppi Tq Savanur ,Haveri,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,

Sr.No. 811

F.No. N-11013/5593/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ranganatha K N, **Advocate**Sh. Nagendrappa K
Kodagavalli At Post Holalkere Taluk
Chitradurga,Chitradurga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 812

F.No. N-11013/5594/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mohan Kumar D, **Advocate** Sh. Andi Danappa Mohan Kumar D. S.O Andi Danappa 10th Ward, Near Daily Market Chalavadi Street, Kampli,Bellary,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 813

F.No. N-11013/5595/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dundappa Shirol, **Advocate**Sh. Hanamanatappa Shirol
P No 25, Aishwary Colony, Mudhol.587313 P No 25, Aishwary Colony, Mudhol.587313 P No 25, Aishwary
Colony, Mudhol.587313,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 814

F.No. N-11013/5596/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shrishailkumar, **Advocate** Sh. Vaijinathapppa Ro Harnal Post Dadgi Tq Bhalki Dist Bidar,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 815

F.No. N-11013/5597/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shashirekha H M, **Advocate**Sh. Manachar H
Swayamprabha Parapu Kukkundoor
Karakla,Udupi,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 816

F.No. N-11013/5598/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. D.N.Halasiddappa, **Advocate**Sh. Navilappa
Dummalli Village Near Haralikatte Nidhige Post
Shivamogga,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 817

F.No. N-11013/5599/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Veena Bhat B, **Advocate**Sh. B Vaikunta Bhat
Volkadu, Maruthi Lane Near Vishwanth
Udupi,Udupi,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 818

F.No. N-11013/5600/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Gangadharayya Marigoudar, **Advocate** Sh. Mahadevagouda Gangadharayya Marigoudar Shukravara Pete Savanur Tq. Savanur, Haveri, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 819

F.No. N-11013/5601/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vemananda K T, **Advocate**Sh. Tharanaik
D.No.54 1a, 5th Cross, 5th Main, Mouneshwara
Extension, Nittuvalli
Davangere,Davangere,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 820

F.No. N-11013/5602/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shantoshkumar, **Advocate**Sh. Vaijinath
Sandeep Nilaya Amreshwar Colony Near Apmc
Cross Aurad B Tq Aurad B,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 821

F.No. N-11013/5603/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Khaja Mainoddin, **Advocate** Sh. Samdani Miya H.No. 4.2.27 Masoom Pasha Colony Gunj Bhalki Tq. Bhalki Dist. Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 822

F.No. N-11013/5604/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. M S Naveena, **Advocate** Sh. G Shanthappa Neela Nilaya 5th Cross A Block Sharavathi Nagar Shimoga,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 823

F.No. N-11013/5605/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Gangadarayya Fakkirayya Kulkarni, **Advocate** Sh. Fakeerayya Kulkarni H No 14.2 2nd Stage Gurunath Nagar Anand Nagar Road Old Hubli, Dharwad, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 824

F.No. N-11013/5606/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Anupama, **Advocate**Sh. Ramu
H No 11.1.29 Chowdeshwar Colony Brahmpur
Kalaburagi,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 825

F.No. N-11013/5607/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Appasaheb S Patil, **Advocate** Sh. Sharanabasappa H No 10.419 S B Temple Road Near S B Temple Brahmpur, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 826

F.No. N-11013/5608/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shantgowda Patil, **Advocate** Sh. Basavaraj Patil H No 2 314 Near Mailar Lingeshwar Temple Kalaburagi,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 827

F.No. N-11013/5609/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vijay Hugar, **Advocate**Sh. Shankarappa
Vijay Shankarappa Hugar 3047, Bhrahmanand
Nagar Rabkavi,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 828

F.No. N-11013/5610/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivaraj, **Advocate**Sh. Sharanappa
H No 158 Msk Mill Road Indira Nagar
Kalaburagi, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 829

F.No. N-11013/5611/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Gurupadayya Shrishailayya Ammanagimath, **Advocate** Sh. Shrishailayya Jigajinni Complex Opp Glbc Vidyanagar Rabkavi,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 830

F.No. N-11013/5612/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nagarajappa H.C, **Advocate**Sh. Channabasappa H M
D No49 Tunganagar
Shimoga,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 831

F.No. N-11013/5613/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Abidhasan Gadbole, **Advocate**Sh. Sayyadbasha
Laxmi Nagar Behind Keb Ward No 3
Banahatti,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 832

F.No. N-11013/5614/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Beli Tirakappa Ramanna, **Advocate**Sh. Ramanna
At. Icchangi, Tq. Savanur Dt.
Haveri, Haveri, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 833

F.No. N-11013/5615/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chandrakant, **Advocate**Sh. Laxmanrao
Ro Janata Colony Bhalki Tq Bhalki Dist. Bidar
Bhalki,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 834

F.No. N-11013/5616/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Channabasava Somayya Shirurmath, **Advocate**Sh. Somayya Shirurmath
Plot No 45 Shivakrupe Jewargi Road
Karuneshwar Nagar
Kalaburagi,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 835

F.No. N-11013/5617/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Bharat, **Advocate**Sh. Baburao
Ro Alwad K Tq Bhalki Dist. Bidar
Bhalki,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 836

F.No. N-11013/5618/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Anand Bhuresh, **Advocate**Sh. Tippanna
H No 8 2 113 Behind Ratna Lodge Shah Gunj
Bidar Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 837

F.No. N-11013/5619/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Renukesha C, **Advocate**Sh. Chikkayellaiah
Care Of Hosallaiah Cm Extension
Kyathsandra, Tumkur, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 838

F.No. N-11013/5620/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chalageri Shrishail, **Advocate**Sh. Mahadevappa
Saptagiri Badwane Gaddankeri Cross
Bagalkot,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 839

F.No. N-11013/5621/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Yallappa Tahsildar, **Advocate**Sh. Mahadevappa
Nadiger Oni Kundgol
581113,Dharwad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 840

F.No. N-11013/5622/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivayogi Shankrappa Desai, **Advocate** Sh. Shankrappa Plot No.500 Sector No.28 Navanagr Bagalkot,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 841

F.No. N-11013/5623/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mallikarjun, **Advocate**Sh. Basawanthraya
H.No. 9, Shahapur Road Near Hanuman Temple
Managanal Tq. Shahapur ,Yadgir,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 842

F.No. N-11013/5624/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Basavaraj Chandrashekhar Bhuti, **Advocate** Sh. Chandrashekhar Somwar Peth Near Shankarling Temple At Post Banahatti,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 843

F.No. N-11013/5625/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nagappa Chanabasappa Muddebihal, **Advocate** Sh. Chanabasappa Vinayaka Nagar Muddebihal Taluk Near Khadi Kendra,Bijapur,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 844

F.No. N-11013/5626/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Tanaji, **Advocate**Sh. Raghunath
At Lanjwad Post Telgaon Tq
Bhalki,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 845

F.No. N-11013/5627/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. G Sharanappaiah, Advocate
Sh. M Gowrappaiah
Sonof Gowrappaiah Khb Colony Mig 26 T R
Nagara
Challkaere, Chitradurga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 846

F.No. N-11013/5628/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sarang, **Advocate**Sh. Lalappa
At Lanjwad Post Telgaon Tq
Bhalki,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 847

F.No. N-11013/5629/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Girija Sattigeri, **Advocate** Sh. Shankareppa Girija Sattigeri Wo Sangappa Aladakatti Prabhu Nagara 1st Cross Bailhongal,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 848

F.No. N-11013/5630/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Peerappa, **Advocate**Sh. Saibanna
H No 15 377 Basaveshwar Nagar Behind New Police Qtrs Shahabad Tq
Chittapur, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 849

F.No. N-11013/5631/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chandrakant Mallabadi, **Advocate**Sh. Narsing Rao Mallabadi
H No 1 859 2 Subhadra Nilaya Msk Mill Road
Opp Sc St Hostel Venkatesh Nagar
Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 850

F.No. N-11013/5632/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Basavaraj Biradar, **Advocate** Sh. Baburaya Plot No 79 3rd Cross Deva Nagar Old Jewargi Road Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 851

F.No. N-11013/5633/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ramakant Subhash Chavan, **Advocate**Sh. Subhash Chavan
H No 9 654 1 Near Lal Hanuman Temple
Shahabazar Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 852

F.No. N-11013/5634/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sangshetty, **Advocate** Sh. Bandeppa Ro Dongapur Tq Bhalki Dist Bidar Dongapur Tq Bhalki,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 853

F.No. N-11013/5635/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vaijusha Adake, **Advocate**Sh. Baburao
House No 1787 Rashiwadekar Galli
Chikkodi,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 854

F.No. N-11013/5636/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mallayya Basayya Kulkarni, **Advocate** Sh. Basayya Vinayak Nagar Naragund Naragund Naragund,Gadag,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 855

F.No. N-11013/5637/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ravindra, **Advocate**Sh. Tippanna
H No 1 392 Near Mallikarjun Temple Hirapur Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 856

F.No. N-11013/5638/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Santosh Patil, **Advocate** Sh. H S Patil Plot No 43 Gurudev Mankar Layout Jewargi Road Kalaburagi,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 857

F.No. N-11013/5639/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Satish, **Advocate**Sh. Krishnappa
H No 9 12 483 7th Cross Vidya Nagar Colony
Bidar Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 858

F.No. N-11013/5640/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Reena K D, **Advocate** Sh. K F David 310 C, D Subbaiah Road, Chamaraj Mohalla "Mysore,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 859

F.No. N-11013/5641/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Basappa Madalageri, **Advocate** Sh. Hanamappa Asundi Asundi Gadag, Gadag, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 860

F.No. N-11013/5642/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sanjay Mukke, **Advocate**Sh. Shankarappa
House No 205 Santosh Nagar
Hubli,Dharwad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 861

F.No. N-11013/5643/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nagendrappa M, **Advocate**Sh. Mahadevappa
Nh 150 Shahabad Road At Post Nandoor B Tq
And Dist Kalaburagi,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 862

F.No. N-11013/5644/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Bhusgunde Anupama, **Advocate**Sh. Shankar Rao
H No 38 Neelambika Nagar Ganesg Wadi Road
Bhalki Bhalki,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 863

F.No. N-11013/5645/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Yuwaraj, **Advocate**Sh. Roopusingh
Bapu Nayak Tanda Post Nandoor B Tq Dist
Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 864

F.No. N-11013/5646/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Neelakanthgouda Shankargouda Patil, **Advocate** Sh. Shankargouda Patil
Near Police Station Guttal Haveri
Haveri, Haveri, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 865

F.No. N-11013/5647/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Umesh G M, **Advocate**Sh. Manjappa Gowda R
Gubbiga Maruthipura Post Hosanagara
Taluk,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 866

F.No. N-11013/5648/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Santosh, **Advocate**Sh. Bapugouda Patil
Plot No 70 Khuba Plot
Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 867

F.No. N-11013/5649/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manikappa, **Advocate** Sh. Chandrappa Patil H No 9 13 146 Shahi Nagar Colony Mailoor Road Bidar Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 868

F.No. N-11013/5650/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sanjeevkumar Shivaraj Nainoor, **Advocate** Sh. Shivaraj
Plot No 108 Manjunath Nilaya Mahalaxmi
Layout Brahmpur
Kalaburagi,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 869

F.No. N-11013/5651/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Lavisha, **Advocate**Sh. Late Purushothama G.K.
Hno 1.176, Gatty Compound Kotekar Village,
Kolya Post, Mangalore Taluk, Dakshin
Kannad, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 870

F.No. N-11013/5652/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Bhavani Rao S, Advocate Sh. Shahaji Rao N Shanthinagar Main Shivamogga,Shimoga,Karnataka

Road

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 871

F.No. N-11013/5653/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Chethana Kumar, **Advocate** Sh. Bhoja Shetty Sanvi, Hudco Colony Pranthya Village Mangalore Taluk,Dakshin Kannad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 872

F.No. N-11013/5654/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Md Sameer, **Advocate** Sh. Md. Isuf H No 2 1 14 Mashattay Galli Old Town Bhalki Bhalki,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 873

F.No. N-11013/5655/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Revanasiddappa K, **Advocate** Sh. K Kotrappa 2251.2, 6th Main 1st Floor, Mcc A Block Davanagere, Davangere, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 874

F.No. N-11013/5656/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Anjaneya D B, **Advocate**Sh. Basappa
1816.19 6th Cross Ss Layout A Block
Davanagere, Davangere, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 875

F.No. N-11013/5657/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Omprakash, **Advocate** Sh. Sharanappa H No 368 At Post Malkapur Tq Dist Bidar Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 876

F.No. N-11013/5658/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Annapurna Annasab Chougule, **Advocate** Sh. Annasab At Giragaon Post Shirgaon Tq Chikodi,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 877

F.No. N-11013/5659/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mallikarjuna, **Advocate**Sh. Sharanappa
Plot No 48 Janavi Nilaya Navalde Layout
Sharanaraj City, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 878

F.No. N-11013/5660/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sumesh Kumar, **Advocate**Sh. Rajan K R
2.144.Z.15a, Ganesh Kripa
Moorukatta,Kumpala, Kotekar Post, Someshwar
Village Mangalore,Dakshin Kannad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 879

F.No. N-11013/5661/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ayyanna, **Advocate**Sh. Maragappa
H No 93 Khb Colony Shanti Nagar
Kalaburagi,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 880

F.No. N-11013/5662/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Hemavati Putta Mutaguppi, **Advocate** Sh. Putta Maila Mutaguppi At Gidmavinakatte Post Yadalli Tq Sirsi,Uttar Kannad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 881

F.No. N-11013/5663/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shanthakumar R, Advocate Sh. Revanasiddappa H S Revanasiddappa.H.S. Holalkere,Chitradurga,Karnataka

Advocate

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 882

F.No. N-11013/5664/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sharanu Dodamani, **Advocate** Sh. Bhagappa Behind Pwd Sindagi Tq Sindagi Dist Vijayapur Vijayapur, Bijapur, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 883

F.No. N-11013/5665/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ramesh B Almaji, **Advocate** Sh. Basawannappa S Almaje Almaje Nivas H No 7 23 Near Vithoba Mandir Aurad B Tq Aurad B,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 884

F.No. N-11013/5666/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. V K Shivakumara, **Advocate** Sh. Kollappa Gowda Valemane Salale Post Hosnagara Taluk Shimoga Dist,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 885

F.No. N-11013/5667/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sidramappa, **Advocate** Sh. Gurunath Patil Ro Dadgi Tq Bhalki Dist Bidar,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 886

F.No. N-11013/5668/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Hegde Vatsala Prabhakar, **Advocate** Sh. Prabhakar V Hegde At Kalgar, Post Kalave Sirsi,Uttar Kannad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 887

F.No. N-11013/5669/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivappa Chikkannanavar, **Advocate** Sh. Neelappa Chikkannanavar H.No.30 Rajeev Gandhi Nagar Near Someshwar Temple Dharwad, Dharwad, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 888

F.No. N-11013/5670/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Somashekhara L E, **Advocate** Sh. Eranna V Manjunatha Nilaya Vinayaka Nagara 100ft Road Opp Blood Bank Shimoga,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 889

F.No. N-11013/5671/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Devindra Siddappa Udayakar, **Advocate** Sh. Siddappa Saladhalli Tq Sindagi Dist Vijayapur ,Bijapur,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 890

F.No. N-11013/5672/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dayanand, **Advocate** Sh. Devrao Ro Hajnal Tq Bhalki Dist Bidar,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 891

F.No. N-11013/5673/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Subhash Rupasinga, **Advocate**Sh. Rupsing
Plot No 101 Near Laxmi Temple Tilak Nagar
Kusnoor Road Kalaburagi, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 892

F.No. N-11013/5674/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivappa, **Advocate**Sh. Nagappa
At Hosalli Tq Yelburga Dit Koppal Near Old
Pattana Panchayat Yelburga Shagoti Law
Chamber At Yelburga, Koppal, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 893

F.No. N-11013/5675/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Jaisheela A, **Advocate**Sh. Arjun Rao
Village Dhummansur Post Dhummansur Tq
Humnabad,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 894

F.No. N-11013/5676/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Pramod Kumar B, Advocate
Sh. B. Deranna Shettigar
Door No. 24.1.44.7,Ground Floor Spurthi
Apartments,Near Vaidyanatha Temple
Vaidyanatha Nagara, Attavara,
Mangaluru,Dakshin Kannad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 895

F.No. N-11013/5677/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shubhalakshmi, **Advocate**Sh. Sundara Shetty
Shubhathadri Shivapura Post Karkala
Taluk,Udupi,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 896

F.No. N-11013/5678/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Madhuraja Bv, **Advocate** Sh. Verupakshagowda Tharun Nilaya 6th Cross 5th Main Hosamane Shivamogga,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,

Sr.No. 897

F.No. N-11013/5679/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ahmed Khan, **Advocate**Sh. Chand Khan
H No 5 4 217 Maniyar Taleem Near Baba
Function Hall Fort Road Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 898

F.No. N-11013/5680/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ganapati, **Advocate**Sh. Ayyappa
H No Lig 93 Shanti Nagar Msk Mill Road
Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 899

F.No. N-11013/5681/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Basavaraj Patil, **Advocate** Sh. Dundappa Jakati Building Vivekananda Nagar Extension Area,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,

Sr.No. 900

F.No. N-11013/5682/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Kantharaja K R, **Advocate** Sh. Rajashekhara U B Karakki Village Koduru Post Hosanagara Taluk,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 901

F.No. N-11013/5683/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mohammad Gouse., **Advocate** Sh. Shaikh Mohiuddin. H No 7.11 Near Jamiya Masjid Saidapur Tq Dist Yadgir,Yadgir,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,

Sr.No. 902

F.No. N-11013/5684/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivanand Hooli, **Advocate**Sh. Mudiyappa
Vevikand Marg Behind New Bus Stand Mayuri
Garden Hubli, Dharwad, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,

Sr.No. 903

F.No. N-11013/5685/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Kumarswamy, **Advocate**Sh. Panchayya
Ro Halbarga Tq Bhalki Dist
Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 904

F.No. N-11013/5686/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Raju B K G, Advocate
Sh. Kenchanna
Door No 1620 Shivasadana Karenahalli 11 Th
Division Doddaballapura, Bangalore
Rural, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,

Sr.No. 905

F.No. N-11013/5687/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Hegde Pradeepkumar Laxminarayan, **Advocate** Sh. Laxminarayan G. Hegde Balaji Building Ashwini Circle Sirsi,Uttar Kannad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,

Sr.No. 906

F.No. N-11013/5688/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Anand Rajashekhar Mahajan, **Advocate** Sh. Rajashekhar Rudrappa Mahajan 2186 Mahajan Wada Athni Tal.Athni Dist.Belgaum ,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,

Sr.No. 907

F.No. N-11013/5689/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Udaya Poojari, **Advocate**Sh. Seena Poojary
Vanitha Nivasa Kudrottu Kervashe Post And
Village Karkala, Udupi, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 908

F.No. N-11013/5690/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sirdeshpande Prahlad Shridhar, **Advocate** Sh. Sirdeshpande Shridhar Lig.536 14th Cross Navanagar, Dharwad, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 909

F.No. N-11013/5691/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mallikarjun, **Advocate**Sh. Shivappa
Ro Kurubkhelgi Tq Bhalki Dist
Bidar,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 910

F.No. N-11013/5692/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. S Shivaprasad, **Advocate**Sh. Siddaramaiah
Kittadakuppe Hodaluru Post Kasaba Hobli Gubbi
Tq,Tumkur,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,

Sr.No. 911

F.No. N-11013/5693/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sanganagouda, **Advocate**Sh. Rudragouda Malipatil
Sr Malipatil Bv Silavantar Sri Basava Nilaya Near
Appa House Godutai Nagar
Kalaburagi,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,

Sr.No. 912

F.No. N-11013/5694/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Tippanna, **Advocate**Sh. Chandappa
At Hodal Post Muddadaga Va Mahagaon Tq
Aland,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 913

F.No. N-11013/5695/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahesha B, **Advocate** Sh. S.K.Bachegowda No.186 68th Cross V Block Rajajinagar Bengaluru,Bengaluru Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 914

F.No. N-11013/5696/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivaraj, **Advocate** Sh. Ganapati H No 7 6 384 Janawada Road Near Hanuman Temple Nawadgeri Bidar Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 915

F.No. N-11013/5697/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sirajoddin, **Advocate**Sh. Pashamiya
Ro Syed Galli Old Town Area Bhalki Tq Bhalki
Dist. Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 916

F.No. N-11013/5698/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Anantayya Mustajar, **Advocate** Sh. Basayya Mustajar H No 3.7.41.1 Basava Nilaya Lohar Galli Sedam,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 917

F.No. N-11013/5699/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shashidhar Kadakolmath, **Advocate**Sh. Veerabhadrayya
House No 43 12th Main Road
Vidyagiri,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 918

F.No. N-11013/5700/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Hanumant Putta Mutaguppi, **Advocate** Sh. Putta Maila Mutaguppi At Gidmavinkatte Post Yadalli Tq Sirsi,Uttar Kannad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 919

F.No. N-11013/5701/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manjunath P C, Advocate
Sh. Chikkaveerappa P
Palagrahara Village And Post Kasaba Hobli
Nagamangala Tq,Mandya,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 920

F.No. N-11013/5702/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Rajkumar, **Advocate** Sh. Shankareppa Mamdapur Bidar Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 921

F.No. N-11013/5703/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Abdul Razak, **Advocate**Sh. Abdul Rehaman
Khalander Manzil Aziz Colony Station Area
Yadagir, Yadgir, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 922

F.No. N-11013/5704/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Jayashanker, **Advocate**Sh. Shamrao
At Post Aurad B Tq Dist Gulbarga
Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 923

F.No. N-11013/5705/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ramashetty, **Advocate**Sh. Veerashetty
Ro Sultanabad Tq Humnabad Dist
Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 924

F.No. N-11013/5706/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Arunkumar Basavaraj Laddigatti, **Advocate** Sh. Basavaraj H No 658 S R Circle Bailhongal,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 925

F.No. N-11013/5707/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Anandappa G M, **Advocate**Sh. G Marulappa
Mathrusree Nilaya Valmiki Nagara
Challakere,Chitradurga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 926

F.No. N-11013/5708/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Lingappa Hurakadli, **Advocate**Sh. Basappa
At Annigeri Tq Navalgund Dist
Dharwad,Dharwad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 927

F.No. N-11013/5709/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Aswini K P, **Advocate**Sh. Panchappa K
Chinmuladri 2nd Cross Thilaknagara
Shivamogga,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 928

F.No. N-11013/5710/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Pujar Hanamantappa, **Advocate**Sh. Pujar Yalagurdappa
H. Y. Pujar, Advocate Sri Nikethan, Halapet
Kerur, Tq.Badami,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 929

F.No. N-11013/5711/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. J Tejavathi, **Advocate**Sh. Javaraiah C
No.15 6th Cross Priyadarshini Layout
Moodalapalya Main Road, Bengaluru
Urban, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 930

F.No. N-11013/5712/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivakumar, **Advocate**Sh. Kashinath
Ro Near Shivaji Chowk Bhalki Tq Bhalki Dist
Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 931

F.No. N-11013/5713/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Arjun, **Advocate**Sh. Ratnappa
H No 8.765 Sanjeev Nagar Melinkeri Near
Hanuman Temple Nehru Gunj
Kalaburagi,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 932

F.No. N-11013/5714/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivanna S, **Advocate**Sh. Sannegowda
D No 511 Shivarathna Panchamantra Road
Kuvempunagar Mysore, Mysore, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 933

F.No. N-11013/5715/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Arathi, **Advocate**Sh. Nanhu Poojary N
6.109.1, Salian Nivas, Kantheri Doomavathi
Temple Road, Surathkal Mangalore
Taluk, Dakshin Kannad, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 934

F.No. N-11013/5716/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shanmukha B, **Advocate** Sh. Bhoja Naik Late Bhoja Naik Channenahalli Village Kulagatte Post,Davangere,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 935

F.No. N-11013/5717/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. M Ravi Kumar, **Advocate** Sh. Mahadevaiah N Lig 169, C Block, K H B Colony Vinobhanagara Shivamogga,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 936

F.No. N-11013/5718/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Rachana Gadag, **Advocate**Sh. Mahadevappa Gadag
Brahmins Street Mundaragi Mundaragi
Mundaragi,Gadag,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 937

F.No. N-11013/5719/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. H.M.Bhuvaneshwara Swamy, Advocate
Sh. M.Mallaiah
M Mallaiah Door No 38 Main Road Chilur Post
Honnali Taluk Davangere
Dist,Davangere,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 938

F.No. N-11013/5720/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Gayithri R, **Advocate**Sh. R Ranganath
Muruga Nilaya 6th Cross Bhovi Colony
Hosamane Shivamogga,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 939

F.No. N-11013/5721/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivaramu B B, **Advocate**Sh. Late Boraiah
18 5.1 L M Building Ashwathkatte Main Road
Kasthuribha Nagar,Bengaluru Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 940

F.No. N-11013/5722/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mule Komal, **Advocate** Sh. Rajendra Mohan Market Bidar,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 941

F.No. N-11013/5723/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Laxuman, **Advocate**Sh. Vithal
Village Dubalgundi Post Dubalgundi Taluka
Humnabad,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 942

F.No. N-11013/5724/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manik Narayanrao Shahapur, **Advocate** Sh. Narayanrao Shahapur H No 19 4 673 1 Plot No 14 Ksrtc Layout Naubad Bidar Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 943

F.No. N-11013/5725/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vasanthi, **Advocate**Sh. Thungayya Poojary
Kannadka House Doopadakatte Post Nitte
Karkala,Udupi,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 944

F.No. N-11013/5726/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Natesh.D, **Advocate**Sh. Dasappa.N.S
No.1162, 5th Cross, Prakash Nagara
Bengaluru,Bengaluru Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 945

F.No. N-11013/5727/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahadevappa Advocate, **Advocate**Sh. Mallappa
Chamanalli Village Post Bandalli Taluka
Yadgiri,Yadgir,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 946

F.No. N-11013/5728/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Doreswamy M B, **Advocate**Sh. Basavarajappa M
Basavarajappa M Kundur Kundur At
Post,Davangere,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 947

F.No. N-11013/5729/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Srinivas Antholye, **Advocate**Sh. Sidramappa
H No 11.912 Ashok Nagar Msk Mill Road
Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 948

F.No. N-11013/5730/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mohammed Ali, **Advocate**Sh. Maheboob Ali
H.No. 6.1.1425 Ward No 20 Maheboobiya
Colony Sindhanur, Raichur, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 949

F.No. N-11013/5731/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mareppa, **Advocate**Sh. Yellappa
H N 1 1295 5 Vvs Road Kalburagi
Kalaburagi,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 950

F.No. N-11013/5732/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Gitanjali, **Advocate**Sh. Surendra
Plot No 33 Bharat Colony Gandhi Nagar
Humanabad Road Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 951

F.No. N-11013/5733/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Jagadeesha K, **Advocate**Sh. Karibasappa Gowda K
Chinmuladri 2nd Cross Thilaknagara
Shivamogga,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 952

F.No. N-11013/5734/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shankarappa Shivappa Gachchannavar, **Advocate** Sh. Shivappa Hno 225 Manoj Park Sulla Road Bengeri Extention Hubli,Dharwad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 953

F.No. N-11013/5735/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Basavaraj, **Advocate**Sh. Shivashankreppa
At Post Vastar Tq Jewargi Dist
Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 954

F.No. N-11013/5736/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Md Munwer Taj, **Advocate** Sh. Md Jaffar Multani Colony Bidar,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 955

F.No. N-11013/5737/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shanmukha Sheshagiri, **Advocate**Sh. Basappa Sheshagiri
Somavar Pet Hangal Dist.
Haveri,Haveri,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 956

F.No. N-11013/5738/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Hanumantappa., **Advocate**Sh. Durugappa
Ward No. 22 Maheboob Colony At Post
Sindhanur, Raichur, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 957

F.No. N-11013/5739/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Rajendra Kumar T R, **Advocate**Sh. Ramachandta Bhatt T
Talakalakoppa Village Nisarani Post
Soraba,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 958

F.No. N-11013/5740/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Kalaveeragouda Patil, **Advocate**Sh. Dyamanagouda
At Kengonda Post Katenahalli Tq Byadgi Dist
Haveri, Haveri, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 959

F.No. N-11013/5741/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sandeep., **Advocate**Sh. Avinash.
Sandeep A Methre. At Post Dhupathmahagon. Tq
Aurad., Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 960

F.No. N-11013/5742/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Amritha, **Advocate**Sh. Vasu Naik
Kuleddu House Panachanabettu Post
Bommarabettu Village Udupi
Taluk,Udupi,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 961

F.No. N-11013/5743/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. A. S. Viswanatha, **Advocate**Sh. Subbegowda
No.1570, 7th Cross, 2nd Stage, Mcechs Layout,
Dr. Shivaram Karanth Nagar, Jakkur Post,
Bengaluru,Bengaluru Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 962

F.No. N-11013/5744/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Bagewadi Zareena Abdul Rahim, **Advocate** Sh. Abdul Rahim Plot No 114 1st Cross Aravind Nagar, Karwar Road Hubballi, Haveri, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 963

F.No. N-11013/5745/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Anita, **Advocate**Sh. Eknathrao
Bhalki Bhalki Bhlki,Bidar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 964

F.No. N-11013/5746/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Santhosh B R, Advocate
Sh. Ramachandrappa B D
Kasthuraba Road Shivamogga, Shimoga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 965

F.No. N-11013/5747/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Huleppa, **Advocate**Sh. Shekappa
At Post Heroor B Tq Dist Gulbarga
Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 966

F.No. N-11013/5748/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Rajesh M, **Advocate** Sh. Sundara Suvarna B Suvarna Mahal, Belvai Village, Moodabidri Taluk ,Dakshin Kannad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 967

F.No. N-11013/5749/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Savita S Patil, **Advocate**Sh. Shankargouda
At Kiresur Post Hebsur Tq
Hubballi,Dharwad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 968

F.No. N-11013/5750/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nandesh Kumar, **Advocate**Sh. Saibanna
H No 10.102 Station Road Near Hanuman
Temple Rambo File Shahabad Tq
Chittapur,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 969

F.No. N-11013/5751/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Basavaraj Shindihatti, **Advocate** Sh. Ashok At Po. Kochari Tq . Hukkeri ,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 970

F.No. N-11013/5752/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vimala N S, **Advocate**Sh. Sannalingaiah
Opp Water Tank Allampura Village Kaimara Post
Chickmagalur, Chikmagalur, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 971

F.No. N-11013/5753/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vijaya Kumar S B, **Advocate** Sh. Basavaraja Char V R 626 1st E Cross Mathikere Bangalore,Bengaluru Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 972

F.No. N-11013/5754/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahadevappa C O, **Advocate**Sh. Onkarappa M
Onkarappa M
Channapattana
Village
Chikkajajur Post,Chitradurga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 973

F.No. N-11013/5755/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Jagadish Annasaheb Lagare, **Advocate**Sh. Annasaheb
Basti Galli Chikodi Tq
Chikodi,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 974

F.No. N-11013/5756/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Basavaraj Basanagouda., **Advocate**Sh. Basanagouda
Near Sunklamma Temple At Post Sidrampur Tq
Sindhanur, Raichur, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 975

F.No. N-11013/5757/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. M K Divijendra Kumar, **Advocate** Sh. N Dejappa Shetty Swaraj Residency Moodbidri ,Dakshin Kannad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 976

F.No. N-11013/5758/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sudarshana K H, **Advocate** Sh. K Hirannaiah Kamadhenu Near Rani Chennamma Circle Sagar,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 977

F.No. N-11013/5759/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Anil Kumar K R, Advocate Sh. K Ramakrishna 293 2 Near Bunts Hostel Tellar Road Karkala Kasaba,Udupi,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 978

F.No. N-11013/5760/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ravindra D, **Advocate** Sh. Devappagowda K R Kesuvinamane Magundi Village At Post N R Pura Tq,Chikmagalur,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 979

F.No. N-11013/5761/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manjunatha S, **Advocate**Sh. Sanjeeva Shetty
Venkateshwara Nilaya 60feet Road
Vinobhnagara Shivamogga,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 980

F.No. N-11013/5762/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nagabhushana B V, **Advocate**Sh. Veeranna
No.10 1st Main, 2nd Cross Neelakanteshwara
Swamy Temple Road, Sanjeevininagara,
Hegganahalli Cross,Bengaluru Urban,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 981

F.No. N-11013/5763/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Deepashri Y Shetty, **Advocate**Sh. Somashekara Shetty
Thrisha House Nandikumer Nakre Post
Kukkundoor Village Karkala
Taluk,Udupi,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 982

F.No. N-11013/5764/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Parashuram, **Advocate**Sh. Manikappa
Siddarth Nagar Kundanoor Road Wadi Jn Tq
Chittapur,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 983

F.No. N-11013/5765/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Channabasappa Basavanneppa Dastikoppa, **Advocate** Sh. Basavanneppa At Kuruvinakoppa Post Dummawad Tq Kalaghatagi,Dharwad,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 984

F.No. N-11013/5766/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dayanand, **Advocate**Sh. Vittal Rao
H No 11.1400 . 3 .88 T Ulja Nilaya Near Kanta
Colony Near Rakesh Roshan School
Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 985

F.No. N-11013/5767/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Gurusala Srinivasalu, **Advocate** Sh. G Venkataswamy 8th Cross Behind Ganesh Temple Swarna Nagar Robertsonpet Kgf,Kolar,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 986

F.No. N-11013/5768/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shanmukhappa B, **Advocate**Sh. Basappa
Shivakumar M I, Shiva Jyothi Nilaya Near
Ayyappa Swamy Temple Left Side, Gadikoppa
Shivamogga,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 987

F.No. N-11013/5769/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nabisab, **Advocate**Sh. Hussain Peera
Badebase Ward No 9 Godekattor Oni At Post Tq
Sindhanur, Raichur, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 988

F.No. N-11013/5770/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ramesh, Advocate
Sh. Gundappa
H No 8.812 Sanjeeva Nagar Near Yellamma
Temple Nehru Gunj
Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 989

F.No. N-11013/5771/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nagaraj, **Advocate** Sh. Basawaraj Kadboor Asar Mohalla Kadboor Galli Ward No 11 Chittapur, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 990

F.No. N-11013/5772/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Deepsing, **Advocate**Sh. Kheeru
At Siddapur Tanda Post Chimmanchod Tq
Chincholi,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 991

F.No. N-11013/5773/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vinayaka Arkachari, **Advocate** Sh. Laxman Shantinagar Guttal Haveri, Haveri, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 992

F.No. N-11013/5774/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Umrawati, **Advocate** Sh. Revanappa H No 9.9.132 Akka Mahadevi Colony Harur Geri Bidar, Bidar, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 993

F.No. N-11013/5775/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahantesh Shantaveerappa Pawadashettar, **Advocate**Sh. Shantaveerappa Pawadashettar
Shettar Oni Market Road
Shirahatti,Gadag,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 994

F.No. N-11013/5776/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vijayakumar, **Advocate**Sh. Ramalingappa
H No 1.103.1 At Post Konkal Tq
Gurumitkal, Yadgir, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 995

F.No. N-11013/5777/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mugali Rudrappa Sharanappa, **Advocate** Sh. Sharanappa Rudrappa S Mugali Shiddalinga Nagar, Near Court, Ron,Gadag,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 996

F.No. N-11013/5778/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Devindrappa H, **Advocate** Sh. Hanumantappa H No 5.1.227.5b Mailarlingeshwar Nilaya Laxmi Nagar Yadagir,Yadgir,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 997

F.No. N-11013/5779/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Datturao, **Advocate** Sh. Venkojirao Ladis Galli Station Area Yadgiri, Yadgir, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 998

F.No. N-11013/5780/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Santoshkumar, **Advocate**Sh. Ambarao Shekhar
H. No. L.I.G. 6 First Phase Adarsh Nagar Near
Kannada Convent School
Gulbarga, Gulbarga, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 999

F.No. N-11013/5781/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Kuri Maruti, **Advocate** Sh. Shivappa Maruti Shivappa Kuri Renuka Wine Shop Shirasangi At Post Shirasangi Tq Savadatti,Belgaum,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1000

F.No. N-11013/5782/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mallappa B Huded, **Advocate** Sh. Basappa House No 925 5th Cross Behind Khb Colony Muddebihal Muddebihal, Bijapur, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1001

F.No. N-11013/5783/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahaveer Dagadu Hajare, **Advocate** Sh. Dagadu Kuberappa Hajare Hajare Lane, Near Icici Bank At Post Terdal Tq Jamkhandi,Bagalkot,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1002

F.No. N-11013/5784/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. S D Anantharam Singh, **Advocate**Sh. Dharma Singh
Manjushree 2nd Cross Tilak
Nagar,Shimoga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1003

F.No. N-11013/5785/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. A Mahadeva, **Advocate**Sh. Late Aluguddaiah
114, 5th Main Subhashchandrabose Nagar
Mysore, Mysore, Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1004

F.No. N-11013/5786/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nagendrappa Police Patil, **Advocate** Sh. Shivakumar Polica Patil H No 8 1305 140 54 Siddalingeshwar Nilay Ring Road Near Kakde Chowk Bhavani Nagar,Gulbarga,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1005

F.No. N-11013/5787/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shivanappanavar Basavaraj, **Advocate**Sh. Nagarajappa
1st Ward Shivanappanavar Street Katebennur
Huvinahadagali,Bellary,Karnataka

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1006

F.No. N-11013/5788/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.G.B.Manjushral, **Advocate**Sh. G.S.Basavasajayppa
B.L.Gowda Layout Behind Hotel Naveen Eageneu
Chitradugra Karnataka~577501

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1007

F.No. N-11013/5789/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Srinatha D.R., **Advocate**Sh. Reddeppa
No.1, 2nd Main 10th Cross, Kanaka Nagar Khb
Main Road, R.T.Nagar Post, Bengaluru
Karnataka-560032

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5790/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shrinivas Krishnagouda Patil, **Advocate** Sh. Krishnagouda S.Patil Udapudi Tal. Ramdurg Distt.Belagavi Karnataka-591130

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5791/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. R.B.Basavaraju, **Advocate**Sh. Ramappa
# 32, 1st Cross, Old Gurupura, Vidyanagara
Post, Shivamogga Distt.Karnataka~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1010

F.No. N-11013/5792/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Khanderao S.Kulkarni, **Advocate** Sh. Shamrao Kulkarni H.No.10~10~1, Behind N-V, Kanya School, Brahmapur Kalaburagi, Gulbarga Karnataka~585103

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1011

F.No. N-11013/5793/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. B.H.Dharmendra Kumar, **Advocate** Sh. B.D.Hanumantha Rao Lig 108, 4th Stage, Kuvempunagar Mysore Karnataka~570023

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1012

F.No. N-11013/5794/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.P.B.Usha Rani, **Advocate**Sh. K.C.Jagadheesha
# 15, Kalrini, 3rd Block, K.S.R.P.Qtrs, V.K.Volony
Gayathripuram Mysore Karnataka~570019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5795/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Y.M.Kiran, **Advocate** Sh. Lt.Y.C.Madangopal Raje Urs 1650, 6th Cross, Hosakeri K.R.Mohalla Mysore Karnataka~570004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1014

F.No. N-11013/5796/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. S.Subashini, Advocate Sh. Lt.P.Adinarayana Swamy Flat No.402, 3rd Floor, Mathrushree Silver Oak Apartment Karnasree Layout Medahalli Layout Bengaluur Karnataka~560049

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1015

F.No. N-11013/5797/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Srinivasa Murthy.S., **Advocate**Sh. Subba Naik.D
59, Uppanahally Devarasanahally Post
Nanjangud Taluk Mysore Karnataka~571301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1016

F.No. N-11013/5798/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Jalajakshi M.M, **Advocate**Sh. Madhyava Gowda.M
H.No.1-3, Maipana House Madappady Post &
Village Sullia Dakshina Kannada
Distt.Karnataka~574218

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1017

F.No. N-11013/5799/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Indira.K, **Advocate**Sh. Laxmiramana Samaga
Madhwa Rathna Moodubetty, Kodavoor AdiUdupi, Udupi Taluk, Udupi Distt.Karnataka-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1018

F.No. N-11013/5800/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Aravinda Kumar K., **Advocate**Sh. Krishnappa.K
Shree Nilaya, Kandour, Belandour Village
Kaniyour Post, Puttur Taluk, Dakshin Kannada
Distt.Karnataka~574328

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1019

F.No. N-11013/5801/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. M.Vinayak Prabhu, **Advocate** Sh. M.Seetharam Prabhu Sri Ram, Savitha Seetharam Prabhuu D.No.5~6~ 559/5, Bhoja Rao Lane, Dongerkery, Mangalore Karnataka~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1020

F.No. N-11013/5802/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Lalitha, **Advocate** Sh. Lt.Mahalinga Naik Durga Nilaya C.S.Road. Kundapura Karnataka-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1021

F.No. N-11013/5803/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ravi.P, Advocate Sh. Lt.Parashivaiah.R 259, 6th Corss, Kiddagannamma Extension Abhishek Circle Hebbal Mysuru Karnataka-570016

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5804/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.R.Geetha, **Advocate**Sh. Dr.T.R.Jagadeesha
# 90, Muneswara Apartment, 2nd Circular Road,
Nandini Layout, Bengaluru Karantaka-560096

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5805/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Vanishri M.Kulkarni, **Advocate** Sh. Murlidharrao.G.Kulkarni D.S.Dandi, Opp. Mini Vidhan Soudha Bilagi Distt.Bagalkot Karnataka~587116

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1024

F.No. N-11013/5806/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ambreshappa, **Advocate**Sh. Kallappa
93-2, Manjunath Nilaya, 8th Main, 3rd Block
Thyagaraja Nagar Bangalore Karnataka-560028

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1025

F.No. N-11013/5807/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Kenchappa, **Advocate**Sh. Nanjappa
No.181, 1st Main, (Nanjundeshwara Flour Mill Road), Bhavaninagara Chennanayakanapalaya Nagasandra Post Bangalore Karnataka-560073

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5808/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. B.M.Duggappa, Advocate Sh. M.Sheenappa Gowda Aadheesh Avenue No.202, 2nd Floor, Pvs Kalakunj Road, Near Besant Girils College Mangalore Dakshin Kannad Karnataka~575003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1027

F.No. N-11013/5809/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Kantharaju.S, **Advocate**Sh. Sallapuraiah
Dodda Mannugudde Doddi Kasabha H
Ramanagaram Distt. Karnataka-562159

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5810/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Sneha Vithoba Savant, **Advocate** Sh. Vithoba Neelakant Savant Ccb No.121, Shyamkunj, Building, 3rd Cross, Shastri Nagar, Belagavi Karnataka-590001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5811/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mohd. Ismail, **Advocate**Sh. Khajanik
Near Mustafa Masjid, Pwd Camp, Manvi Raichur
Karnataka~584123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5812/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Smita Laxmanrao Desai, **Advocate** Sh. Laxmanrao Desai H.No.448, Maruti Galli, Uchagaon Belagaum Karnataka-591128

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1031

F.No. N-11013/5813/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Mahantesh Mallappa Kamate, **Advocate** Sh. Mallappa Kamate Dattashree Plot No.60, Kulkarni Layout, Kanabargii Road Belgaum Karnataka~590016

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5814/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Rathnakar Shetty, **Advocate**Sh. Bhojaraja Shetty
Thangodlu, Avarse Post & Village Udupi Taluk & Distt.Karnataka~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5815/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Y.T.Manjunatha, **Advocate**Sh. Y.H.Thimmappa
Yarehalli Village Birur Post, Kadur Taluk
Chikmagalur Distt.Karnataka-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1034

F.No. N-11013/5816/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Surekha Balkrishna Chougule, **Advocate** Sh. Balkrishna Yallappa Chougule Shivneri Cts No.4472/D, Sambhaji Galli, Mahadwar Road, Belagavi Karnataka~590001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1035

F.No. N-11013/5817/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Padmaja, **Advocate** Sh. Ranjit Sidramapa Banahatti B.C.85, Camp, Belgavi Karnataka-590003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1036

F.No. N-11013/5818/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms. Lalita, **Advocate** Sh. Basappa Ap.Savad Tal. Athni Distt.Belagavi Karnataka~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5819/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Manjunath, **Advocate** Sh. C.D.Krishnegowda 3rd, Main 9th Cross, Beside Bsnl Tower, Hemavathi Nagar, Hassan Karnataka~573202

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1038

F.No. N-11013/5820/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sharanabasappa, **Advocate**Sh. Rudrappa
H.No.17-2-20, Opp. Kalmath School Pampa
Housing Colony, Manvi Raichur Karnataka584123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5821/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Neelappa Mallappa Yadavannavar, **Advocate** Sh. Mallappa Neelappa Yadavannavar Chinchali Road, Raibag At & Post, Raibag Tq Raibag Distt.Belagavi Karnataka~591317

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1040

F.No. N-11013/5822/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. K.Prakash, **Advocate**Sh. A.M.Kotrappa
Subhash Nagar, Mankodu Extension, H.P.Petrol
Bunk Opp. Road, Sagar Post Sagar Town Shimoga
Distt.Karnataka~577401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1041

F.No. N-11013/5823/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Laxman Shankarrao Desai, **Advocate** Sh. Shankarrao Desai H.No.448, Maruti Galli, Uchagaon Belagaum Karnataka-591128

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1042

F.No. N-11013/5824/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Shinde Ashok Narsing, **Advocate**Sh. Narasing Rama Shindhe
Shanti Nagar, Nimbalkar Plot Athani Belgaum
Karnataka-591304

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1043

F.No. N-11013/5825/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Sharanbasavaraj, **Advocate**Sh. Basanagouda
At.Post Valaballary, Sindhanoor, Raichur
Distt.Karnataka~584128

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1044

F.No. N-11013/5826/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.P.Jayaprabha, **Advocate** Sh. Mohan.M F-A, 1/35, Paper Town, Bhadravathi Karnataka-577302

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1045

F.No. N-11013/5827/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Poornima M.Shetty, **Advocate**Sh. Madhukar.M.Shetty
1683, 13th Ward Gandhi Nagar, Old Town
Bhadravathi Karnataka~577302

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1046

F.No. N-11013/5828/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Ms.Amina Sulaiman Baig, **Advocate** Sh. Sulaiman Baig Main Road, Azad Nagar, Belagavi Karnataka-590016

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1047

F.No. N-11013/5829/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Dayanand Magadum, **Advocate**Sh. Shivamaruthy
Plot No.151, Phutane Building, Pant Nagar,
Balekundari Bk Tal.& Distt.Belagavi Karnataka590016

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1048

F.No. N-11013/5830/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. T.K.Hanumantha Raju, **Advocate**Sh. T.G.Krishnappa
Doddatumkuru Village & Post Madhure Hobli,
Doddaballapura Tq Bangalore Rural
Distt.Bangalore Karnataka~562163

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5831/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Nagaraj Gasthi, **Advocate** Sh. Venkat Swamy Near Sub Jail Renuka Nagar Lingasugur Raichur Karnataka~584122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5832/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Venkatesha.M.T, **Advocate**Sh. Thimmaiah
146, 3rd Cross, Kuvempur Road, Panathur Dinne
Panathur Bengaluru Karnataka-560103

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1051

F.No. N-11013/5833/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Narayana Swamy.R, **Advocate** Sh. Lt.Ramanna No.33, 15th Cross Margosa Road, Malleshwaram Bangalore Karnataka~560003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5834/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Baswaraj, **Advocate**Sh. Gurunath
16~1~80, Sai Krupa Allam Prabhu Nagar, Gumpa
Bidar Karnataka~585403

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5835/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Vijaykumar, **Advocate** Sh. Basayya At.Post Narayanpur Tq.Basavakalyan Bidar Karnataka~585327

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1054

F.No. N-11013/5836/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Hegde Santosh Gajanan, **Advocate** Sh. Hegde Gajanan Ganpati H.No.111, Khb Colony, Sirsi Taluka Uttar Kannad Karntaka-581402

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 1055

F.No. N-11013/5837/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 25th Sep, 2018

To

Sh./Ms. Balaramaiah.P, **Advocate**Sh. Lt.Puttanarasaiah
102, 6th Main Road, 4th Block, 2nd Phase,
Banashankari, 3rd Stage, Bengaluru Karnataka560085

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,